

1287

**Jammu and Kashmir
Pollution Control Committee**

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Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

**Consultant (Judicial),
Hon'ble National Green Tribunal, (P.B)
New Delhi.**

No. JKPCC/NGT/130/023/ 486-87

Dt. 17-05-2024.

Sub: - Compliance Status of all Brick Kilns in the Union Territory of Jammu & Kashmir submitted in compliance to Hon'ble National Green Tribunal Order Dated 08-04-2024 in O.A No. 594 / 2022 titled Syed Riyaz V/s Union Territory of J&K and Ors.

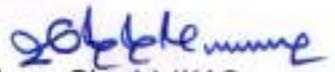
Sir,

In compliance to the Hon'ble National Green Tribunal Order Dated **08-04-2024** in **OA No. 594/2022** titled **Syed Riyaz V/s UT of Jammu and Kashmir**, kindly find enclosed the Status report of Brick Kilns in the Union Territory of Jammu & Kashmir, in this regard.

The Status report may kindly be taken on record and placed before the Hon'ble NGT for consideration please.

Yours faithfully,

Encl: (As above)


(Ghansham Singh) JKAS
Member Secretary 17.5.24
JKPCC, Jammu

Copy to the: -

1. Sh. Parth Awasthi, Standing Counsel for J&K Govt. in Hon'ble NGT matters in New Delhi, for information and necessary action. This is in reference to Govt. of J&K Order No. 8495-JK(LD) of 2022 Dated 12-10-2022.

1288
Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi

Original Application No. 594 of 2022

IN THE MATTER OF

Syed Riyaz V/s Union Territory of Jammu
and Kashmir.

Status Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal Order dated 08-04-2024 passed in OA No. 594 of 2022 titled "Syed Riyaz V/s Union Territory of Jammu and Kashmir".

Background:

That the Hon'ble National Green Tribunal vide order dated 08-04-2024 in OA No. 594 of 2022 issued following directions:-

1. "Response be filed by the Principal Secretary, Department of Environment, J & K at least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF".
2. "In the eventuality of not filing of such response within the above mentioned period, the Principal Secretary, Department of Environment, J&K shall attend this Tribunal physically on the date hereby fixed to explain the reasons for not filing of such response
3. We also consider presence of the Member Secretary, J&KPCC through VC before this Tribunal on the next date of hearing to be essential for assisting this Tribunal in just and proper adjudication of the questions involved in the case. Accordingly he is directed to remain present before this Tribunal on that date with the relevant record."

g6bc

Status Report:

That the current status of the Brick Kilns in the UT of Jammu and Kashmir as on 16-05-2024 along with previous status as stood on 05-4-2024 is given below in the tabulated form :-

Status of Brick Kilns in the UT of J&K			
		As on 05-04-2024	As on 16-05-2024
1)	Total number of the Brick kilns in J&K	570	570
2)	Brick Kilns consented		
	i) Brick Kilns functional with Consent to Operate (CTO)	203	236
	ii) Brick Kilns consented for Consent to Establish (CTE)	02	02
		205	238
3)	Brick Kilns without Consent to Operate / Establish		
	i) Brick Kilns without consent	122	118
	ii) Brick Kins with Expired Consent validity	233	204
	iii) Brick Kilns with refused Consent	05	05
	iv) Brick Kilns with Expired Consent to Establish	05	05
		365	332
	Grand Total	570	570

That during the period from 6th April 2024 to 16th May 2024, 33 brick kilns have been granted Consent to Operate (Renewal) and closure orders issued stands withdrawn and communicated to the respective District Magistrates.

Referring to the directions of Hon'ble National Green Tribunal, the respective District Magistrate were directed to ensure that i) **no brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee** and ii) **brick Kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately**. Copies of the directions and communications are enclosed as **Annexure 1 to 3**.



Directions issued to the District Magistrates dated 18-01-2024	Annexure-1
Directions issued to the District Magistrates dated 14-02-2024	Annexure-2
Directions issued to the District Magistrates dated 01-04-2024	Annexure-3

That Instructions were issued to the Regional Directors / Divisional Officers of J&K Pollution Control Committee to ensure that brick kilns without Consent to Operate (Renewal) must not be allowed to operate and in case any brick kiln is found operating in violation of the orders of Hon'ble NGT, complaint may be filed in the competent court having jurisdiction under the relevant provisions of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981. Furthermore, the Divisional Officers in the Districts have also been advised to maintain close and strict vigil on the activities of the brick kiln units and work in co-ordination with the District Administration. Copy enclosed as **Annexure- 4.**

That after site verifications conducted by the respective Divisional Officers of J&K Pollution Control Committee, the Divisional Officers have reported that pursuant to issuance of closure orders, the brick kilns are not functioning except those listed below. Copies of the reports of Regional Director, J&K PCC Jammu and Kashmir are enclosed as **Annexure - 5 & 6).**

That the Divisional Officer, J&K PCC Jammu and Samba reported that following 21 brick Kilns (16 Jammu District and 5 Samba District) had resumed their operations despite closure:-

Jammu District	
1)	M/s Jai Raja Mandlik Brick Kiln, Mishriwala Jammu
2)	M/s New Jagdambey Brick Industry, Malpur Bathera, Jammu
3)	M/s Shiv Shakti Brick Kiln, Nagbani Jammu

26/04

4)	M/s Jai Kiln, Manyal Brahmamana Jammu
5)	M/s Shri Ganesh Kiln, Kangrail Dayaran Jammu
6)	M/s Kailash Pati Brick Kiln, New Bawa Talab, Akhnoor road, Jammu
7)	M/s Devi Kiln, Diwaran, Jammu
8)	M/s New Gurdial Brick Kiln, Badyal Brahamana RS Pura
9)	M/s Gurdial Brick Kiln, Badyal RS Pura
10)	M/s Guru Teg Bhadur, Badyal Brahamana
11)	M/s B D Gupta and Sons, Sarore Kothey, Bishnah
12)	M/s B D Gupta Industry, Sarore Kothey, Bishnah
13)	M/s Jandial Brick Kiln, Khairpur RS Pura
14)	M/s Krishna Brick industry, Badyal Brahamana RS Pura
15)	M/s Zamindara Brick Industries, Badyal Brahamana
16)	M/s Abhi Brick Kiln Gandu Chak Mandal Jammu
Samba District	
1)	M/s New Jai chichi Mata Brick Kiln, Dabuj Kaka, Samba
2)	M/s Mazdoor Kissan Brick Kiln, Patli, Samba
3)	M/s Nandi Brick Kiln, Rakh Baroi, Samba
4)	M/s Om Brick Kiln, Trilokpur Samba
5)	M/s Vaid Brick Kiln, Rakh Baroi Samba

Accordingly, the District Magistrates, Jammu and Samba were again asked to ensure that such Brick Kilns shall not operate without having valid consent from the J&K PCC. The copies of the communications issued to the Deputy Commissioner, Jammu and Samba along with list of brick kilns are enclosed as **Annexure - 7 & 8**. The respective Deputy Commissioners took note of the communication of J&K PCC and further instructed the Tehsildars concerned to stop the unauthorized operation till the permission from the competent authority is granted in their favour. Copies enclosed as **Annexure - 9 & 10**.



That the J&K PCC also took the cognizance of the violations and complaints under Section 37 of Air (Prevention & Control of Pollution) Act, 1981 read with Section 41 of Water (Prevention & Control of Pollution) Act, 1974 for violations of the directions issued under Section 31 (A) and 33 (A) are being filed through the respective Divisional Officers in the Courts of respective Chief Judicial Magistrates of Jammu and Samba respectively for further necessary actions, copies enclosed as **Annexure - 11 & 12.**

That, a brief note on the status of functioning of J&K PCC is also enclosed herewith for kind perusal of the Hon'ble Tribunal at **Annexure -13.**

Prayer:

In the premises, it is therefore respectfully prayed that the report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.


(Ghansham Singh)
Member Secretary
J&K PCC



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1293
Government of Jammu and Kashmir
J&K Pollution Control Committee



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mail: membersecretaryjkpcb@gmail.com

District Magistrate,
District Udhampur.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Udhampur.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Udhampur shall ensure that in district Udhampur -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Udhampur is further directed to acknowledge the receipt of these directions within one week.

Encl:- List of Brick Kilns in District Udhampur

Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/ 246-252.

Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.
- 4) Senior Superintendent of Police, District Udhampur for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Udhampur for information and necessary action.


(K. Ramesh Kumar) IFS 18/01/24
Member Secretary

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के का.आ. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्टूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION

New Delhi, the 22nd February, 2022

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

(1) These rules may be called the Environment (Protection) Amendment Rules, 2022.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

"74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)
		- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)
		Minimum stack height (Other than Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

- All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
- The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
- All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
- Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
- Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

$$PM \text{ (normalized)} = (PM \text{ (measured)} \times 4\%) / (\% \text{ of } CO_2 \text{ measured in stack}), \text{ no normalization in case } CO_2 \text{ measured } \geq 4\%.$$
 Stack height (in metre) shall also be calculated by formula $H=14Q^{0.3}$ (where Q is SO₂ emission rate in kg/hr), and the maximum of two shall apply.

6. Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
7. Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.
8. Brick kilns shall follow process emission/fugitive dust emission control guidelines as prescribed by concerned State Pollution Control Boards/Pollution Control Committees.
9. The ash generated in the brick kilns shall be fully utilized in-house in brick making.
10. All necessary approvals from the concerned authorities including mining department of concerned State or Union Territory shall be obtained for extracting the soil to be used for brick making in the brick kiln.
11. The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads.
12. Vehicles shall be covered during transportation of raw material/bricks".

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGAWAR, Addl. Secy.

Note : The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and lastly amended *vide* number G.S.R. 724(E), dated the 04th October, 2021.

परंतु उस दशा में, जहां वायु क्वालिटी प्रबंधन आयोग/केंद्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सत्रियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।"

[फा.सं. क्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.आ. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION

New Delhi, the 15th December, 2023

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.— (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at Sl. No. 74, for note no. 2, the following entry shall be substituted, namely: -

"2. *The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of:*

(a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities; except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;

(b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail. "

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Jammu	Udhampur	New Trikuta Brick Kiln	Village Barolla, Jib Thathi Udh	Expired CTO	31-Mar-2013	Bull-trench
2	Jammu	Udhampur	Shiv Shanti Brick Kiln	Village Barolla, Jib, Udh.	Expired CTO	31-Mar-2014	Bull-trench
3	Jammu	Udhampur	Shivalik Brick Industries	Village Barolla, Udh.	Expired CTO	30-Jun-2013	Bull-trench
4	Jammu	Udhampur	Ganesh Brick Kiln	Village Palli, Hartaryan Udh	Expired CTO	30-Apr-2014	Bull-trench
5	Jammu	Udhampur	Sona Brick Industry	Village Hartaryan, Jib, Udh	Expired CTO	31-Mar-2013	Zig-zag
6	Jammu	Udhampur	New Tawi Brick Kiln	Village Ritti, Udh.	Expired CTO	28-Feb-2014	Bull-trench
7	Jammu	Udhampur	Vinod Brick Kiln	VillageDaddar (Ritti) Udh	Expired CTO	31-Mar-2013	Bull-trench
8	Jammu	Udhampur	Bawa Ambo Brick Kiln	Village Karowa, Udh.	Expired CTO	31-Mar-2014	Bull-trench
9	Jammu	Udhampur	Sunil Brick & Tiles Industry	Village Sunal (Majalta) Udh.	Refused		Bull-trench



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Government of Jammu and Kashmir
J&K Pollution Control Committee



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Ph./Fax.0194-2311165

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District Magistrate,
District Reasi.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Reasi.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Reasi shall ensure that in district Reasi -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Reasi is further directed to acknowledge the receipt of these directions within one week.

Encl:- List of Brick Kilns in District Reasi

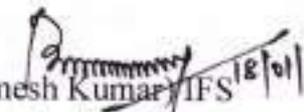
Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/ 239-245.

Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.
- 4) Senior Superintendent of Police, District Reasi for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Reasi for information and necessary action.


(K. Ramesh Kumar) IFS 18/01/24
Member Secretary

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के का.आ. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्टूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 22nd February, 2022

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

- (1) These rules may be called the Environment (Protection) Amendment Rules, 2022.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)
		- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)
		Minimum stack height (Other than Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

1. All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
3. All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
4. Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
5. Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

$$PM \text{ (normalized)} = (PM \text{ (measured)} \times 4\%) / (\% \text{ of CO}_2 \text{ measured in stack}), \text{ no normalization in case CO}_2 \text{ measured} \geq 4\%.$$
 Stack height (in metre) shall also be calculated by formula $H=14Q^{0.3}$ (where Q is SO₂ emission rate in kg/hr), and the maximum of two shall apply.

6. Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
7. Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.
8. Brick kilns shall follow process emission/fugitive dust emission control guidelines as prescribed by concerned State Pollution Control Boards/Pollution Control Committees.
9. The ash generated in the brick kilns shall be fully utilized in-house in brick making.
10. All necessary approvals from the concerned authorities including mining department of the concerned State or Union Territory shall be obtained for extracting the soil to be used for brick making in the brick kiln.
11. The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads.
12. Vehicles shall be covered during transportation of raw material/bricks".

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGAWAR, Addl. Secy.

Note : The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and lastly amended *vide* number G.S.R. 724(E), dated the 04th October, 2021.

परंतु उस दशा में, जहां वायु क्वालिटी प्रबंधन आयोग/केंद्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सत्रियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।"

[फा.सं. न्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.आ. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE NOTIFICATION

New Delhi, the 15th December, 2023

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.— (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at Sl. No. 74, for note no. 2, the following entry shall be substituted, namely: -

"2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of:

- (a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities; except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;
- (b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail."

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

1304

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Jammu	Reasi	Bhagwati Brick Kiln	Laiter, Pouni	Expired CTO	31-Mar-2023	Bull-trench
2	Jammu	Reasi	Vikrant Brick Kiln	Laiter, Pouni	Valid CTO	28-Feb-2024	Bull-trench



Winter office: November-April
Parvesh Bhawan, Gladini,
Transport Nagar, Narwal,
Jammu-180005
Ph./Fax.0191-2476925

Government of Jammu and Kashmir
J&K Pollution Control Committee



Summer office: May-October
Sheikh-ul-Alam campus,
Behind Govt. Silk factory,
Rajbagh, Srinagar (J&K)-190008
Ph./Fax.0194-2311165

mail: membersecretaryjkpcb@gmail.com

District Magistrate,
District Rajouri.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Rajouri.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Rajouri shall ensure that in district Rajouri -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Rajouri is further directed to acknowledge the receipt of these directions within one week.

Encl:- List of Brick Kilns in District Rajouri

Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/ 232-238.

Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.
- 4) Senior Superintendent of Police, District Rajouri for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Rajouri for information and necessary action.


(K. Ramesh Kumar) IFS 18/01/24
Member Secretary

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के का.आ. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्टूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 22nd February, 2022

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

- (1) These rules may be called the Environment (Protection) Amendment Rules, 2022.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)
		- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)
		Minimum stack height (Other than Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

1. All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
3. All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
4. Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
5. Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

PM (normalized) = (PM (measured) x 4%) / (% of CO₂ measured in stack), no normalization in case CO₂ measured \geq 4%. Stack height (in metre) shall also be calculated by formula $H=14Q^{0.3}$ (where Q is SO₂ emission rate in kg/hr); and the maximum of two shall apply.

6. Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
7. Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.
8. Brick kilns shall follow process emission/fugitive dust emission control guidelines as prescribed by concerned State Pollution Control Boards/Pollution Control Committees.
9. The ash generated in the brick kilns shall be fully utilized in-house in brick making.
10. All necessary approvals from the concerned authorities including mining department of the concerned State or Union Territory shall be obtained for extracting the soil to be used for brick making in the brick kiln.
11. The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads.
12. Vehicles shall be covered during transportation of raw material/bricks".

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGAWAR, Addl. Secy.

Note : The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and lastly amended *vide* number G.S.R. 724(E), dated the 04th October, 2021.

परंतु उस दशा में, जहां वायु क्वालिटी प्रबंधन आयोग/केंद्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सत्रियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।"

[फा.सं. क्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.आ. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION

New Delhi, the 15th December, 2023

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.— (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at Sl. No. 74, for note no. 2, the following entry shall be substituted, namely: -

"2. *The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of:*

(a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities; except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;

(b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail. "

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Jammu	Rajouri	Shiv Shanker Brick Kiln	Village Saranoo	Valid CTO	31-May-2024	Bull-trench
2	Jammu	Rajouri	Shiv Brick Kiln	Village Saranoo	Expired CTE	31-Aug-2019	Bull-trench
3	Jammu	Rajouri	Lakshmi Narayan Brick Kiln	Village Saranoo	Valid CTO	28-Feb-2024	Zig-zag
4	Jammu	Rajouri	Choudhary Brick Kiln	Village Saranoo	Expired CTE	31-Aug-2020	Zig-zag
5	Jammu	Rajouri	Top Brick Kiln	Village Dhangri	Valid CTO	31-Mar-2024	Bull-trench
6	Jammu	Rajouri	Swastik Brick Kiln	Village Dhangri	Valid CTO	31-Aug-2028	Zig-zag
7	Jammu	Rajouri	Baba Brick Kiln	Village Dehrian	Without consent		Bull-trench
8	Jammu	Rajouri	Roshan Brick Kiln	Village Chowki Handan, Nowshera	Valid CTO	30-Jun-2026	Zig-zag
9	Jammu	Rajouri	Ganesh Brick Kiln	Village Nonial, Nowshera	Valid CTO	31-Mar-2026	Zig-zag
10	Jammu	Rajouri	Gobind Brick Kiln	Village Hanjana, Nowshera	Valid CTO	28-Feb-2024	Zig-zag
11	Jammu	Rajouri	Vishav Brick Kiln	Village Dera Lamberi, Nowshera	Valid CTO	28-Feb-2028	Zig-zag
12	Jammu	Rajouri	Shamsher Brick kiln	Village Lamberi, Nowshera	Without consent		Bull-trench
13	Jammu	Rajouri	Heer brick Kiln	Village Chowki Handan, Nowshera	Expired CTO	01-Jan-2023	Bull-trench
14	Jammu	Rajouri	Om Brick Kiln	Village Lamberi, Nowshera	Valid CTO	28-Feb-2024	Bull-trench
15	Jammu	Rajouri	Om Brick Kiln	Village Bakhar, Sunderbani	Expired CTO	30-Nov-2015	Bull-trench
16	Jammu	Rajouri	Om Shanker Brick Industries	Village Bakhar, Sunderbani	Valid CTO	31-Aug-2028	Zig-zag
17	Jammu	Rajouri	Jai Shiv Brick Kiln	Village Patrara, Sunderbani	Valid CTO	30-Apr-2028	Bull-trench
18	Jammu	Rajouri	Bhagwati Brick Kiln	Village Balshama, Sunderbani	Expired CTO	31-Mar-2023	Bull-trench
19	Jammu	Rajouri	Janta Brick kiln	Village Siot, Sunderbani	Valid CTO	28-Feb-2024	Bull-trench
20	Jammu	Rajouri	Shamsher Singh Brick kiln	Village Ainpur, Bhajwal, Sunderbani	Expired CTO	31-Mar-2014	Bull-trench
21	Jammu	Rajouri	Guru Ravi Dass Brick Kiln	Village Chowki Handan, Nowshera	Without consent		



Winter office: November-April
Parvesh Bhanua, Gadin,
Transport Nagar, Narwal,
Jammu-190006
Ph./Fax.0191-2476925

Government of Jammu and Kashmir
J&K Pollution Control Committee



Summer office: May-October
Sheikh-ul-Alam campus,
Behind Govt. Silk factory,
Rajbagh, Srinagar (J&K)-190008
Ph./Fax.0194-2311165

mail: membersecretaryjkspcb@gmail.com

District Magistrate,
District Samba.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Samba.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Samba shall ensure that in district Samba -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Samba is further directed to acknowledge the receipt of these directions within one week.

Encl:- List of Brick Kilns in District Samba

Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/225-231.
Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.
- 4) Senior Superintendent of Police, District Samba for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Samba (North / South) for information and necessary action.

(K. Ramesh Kumar) IFS 18/01/24
Member Secretary

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के का.आ. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्टूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 22nd February, 2022

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

- (1) These rules may be called the Environment (Protection) Amendment Rules, 2022.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)
		- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)
		Minimum stack height (Other than Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

1. All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
3. All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
4. Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
5. Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

$$PM \text{ (normalized)} = (PM \text{ (measured)} \times 4\%) / (\% \text{ of } CO_2 \text{ measured in stack}), \text{ no normalization in case } CO_2 \text{ measured} \geq 4\%.$$
 Stack height (in metre) shall also be calculated by formula $H=14Q^{0.3}$ (where Q is SO₂ emission rate in kg/hr), and the maximum of two shall apply.

6. Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
7. Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.
8. Brick kilns shall follow process emission/fugitive dust emission control guidelines as prescribed by concerned State Pollution Control Boards/Pollution Control Committees.
9. The ash generated in the brick kilns shall be fully utilized in-house in brick making.
10. All necessary approvals from the concerned authorities including mining department of the concerned State or Union Territory shall be obtained for extracting the soil to be used for brick making in the brick kiln.
11. The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads.
12. Vehicles shall be covered during transportation of raw material/bricks".

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGAWAR, Addl. Secy.

Note : The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and lastly amended *vide* number G.S.R. 724(E), dated the 04th October, 2021.

परंतु उस दशा में, जहां वायु क्वालिटी प्रबंधन आयोग/केन्द्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सत्रियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।”

[फा.सं. क्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.आ. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

**MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION**

New Delhi, the 15th December, 2023

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.— (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at Sl. No. 74, for note no. 2, the following entry shall be substituted, namely: -

“2. *The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of:*

(a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities; except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;

(b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail. ”

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Jammu	Samba South	BCC Brick Kiln	Rehain Khanwal, Samba	Valid CTO	31-Mar-2028	Zig-zag
2	Jammu	Samba South	Shanker Brick Industry	Harsath Ghagwal, Samba	Valid CTO	31-Mar-2028	Zig-zag
3	Jammu	Samba South	Jai Laxmi Brick Kiln	Raya Morh, Samba	Without consent		Bull-trench
4	Jammu	Samba South	Kailash Parbhat Brick Kiln	Rakh Rara, Samba	Expired CTO	31-Mar-2023	Bull-trench
5	Jammu	Samba South	Varun Brick Kiln	Talgarh, Samba	Expired CTO	31-Mar-2023	Bull-trench
6	Jammu	Samba South	Shish Paul Brick Kiln	Nadala, Samba	Valid CTO	31-Mar-2028	Zig-zag
7	Jammu	Samba South	New Choudhary Brick Kiln	Gho manhsan, Samba	Valid CTO	31-Mar-2026	Zig-zag
8	Jammu	Samba South	Raizada Brick Kiln	Kaink, Samba	Expired CTO	31-Mar-2023	Bull-trench
9	Jammu	Samba South	New Pargal Brick Kiln	Katli, Samba	Valid CTO	28-Feb-2024	Bull-trench
10	Jammu	Samba South	Jai Shanker Brick Kiln	Gurha Jattian, Samba	Expired CTO	31-Mar-2023	Bull-trench
11	Jammu	Samba South	Hari Brick Kiln	Langth, Samba	Valid CTO	28-Feb-2024	Bull-trench
12	Jammu	Samba South	Ajay Brick Kiln	Raya Morh Samba	Expired CTO	31-Mar-2023	Zig-zag
13	Jammu	Samba South	New Om Brick Kiln	Chubian, Samba	Expired CTO	31-Mar-2023	Zig-zag
14	Jammu	Samba South	Bral Brick Kiln	Raya Morh Samba	Without consent		Bull-trench
15	Jammu	Samba South	R N Brick Kiln	Dabuj Kaka , Samba	Valid CTO	31-Mar-2026	Zig-zag
16	Jammu	Samba South	Ashoka Brick Kiln	Pattli Morh , Samba	Without consent		Bull-trench
17	Jammu	Samba South	Jai Nagni Brick Kiln	Gho Manhsan, Samba	Expired CTO	31-Mar-2023	Bull-trench
18	Jammu	Samba South	S G Enterprises	Rakh Baroi, Samba	Expired CTO	31-May-2014	Bull-trench
19	Jammu	Samba South	Sudesh Brick Kiln	Jhang Samba	Expired CTO	31-Mar-2023	Zig-zag
20	Jammu	Samba South	Balwant Raj & Co. Brick Kiln	Chan Khana, Samba	Expired CTO	31-Mar-2023	Zig-zag
21	Jammu	Samba South	Saraf Brick Kiln	Kaink Samba	Valid CTO	31-Mar-2028	Zig-zag
22	Jammu	Samba South	Vijay brick Kiln	Sadoh Samba	Expired CTO	31-Mar-2023	Zig-zag
23	Jammu	Samba South	New Jai Chichi Mata Brick Kiln	Dabuj Kaka , Samba	Expired CTO	31-Mar-2023	Bull-trench
24	Jammu	Samba South	Mazdoor Kissan Brick Kiln	Pattli , Samba	Expired CTO	31-Mar-2023	Bull-trench
25	Jammu	Samba South	Vaid Brick Kiln	Rakh Baroi ,Samba	Expired CTO	31-Mar-2023	Bull-trench
26	Jammu	Samba South	Rameshwar Brick Kiln	Sagal, Samba	Expired CTO	31-Mar-2023	Bull-trench
27	Jammu	Samba South	Sharuti Brick Kiln	Katli, Samba	Valid CTO	31-Mar-2028	Zig-zag
28	Jammu	Samba South	Pargal Brick Kiln	Katli, Samba	Valid CTO	31-Mar-2028	Zig-zag
29	Jammu	Samba South	Sambyal Brick Kiln	Sargal, Samba	Valid CTO	28-Feb-2024	Bull-trench
30	Jammu	Samba South	R K Brick Kiln	Bandrali, Samba	Expired CTO	31-Mar-2023	Zig-zag
31	Jammu	Samba South	Nandi Brick Kiln	Rakh Baroi, Samba	Expired CTO	30-Jun-2023	Bull-trench
32	Jammu	Samba South	Jai Deva Brick Kiln	Madoon Samba	Valid CTO	31-Mar-2028	Zig-zag
33	Jammu	Samba South	New Jai Deva Brick Kiln	Madwal, Samba	Expired CTO	31-Mar-2023	Bull-trench

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
34	Jammu	Samba South	Shiv Kaillashpati Brick Kiln	Kamala, Samba	Valid CTO	28-Feb-2024	Bull-trench
35	Jammu	Samba South	Ganga Brick Tile Industry	Harsath Ghagwal, Samba	Valid CTO	31-Mar-2026	Zig-zag
36	Jammu	Samba South	Vinay Brick Kiln	Ramloo, Samba	Expired CTO	31-Mar-2023	Zig-zag
37	Jammu	Samba South	Jai Chichi Mata Di Brick Kiln	Dabuj Kaka , Samba	Expired CTO	31-Mar-2023	Bull-trench
38	Jammu	Samba South	OM Brick Kiln	Trilokpur, Samba	Expired CTO	31-Mar-2023	Bull-trench
39	Jammu	Samba South	Classic Brick Industry	Rakh Baroi, Samba	Expired CTO	31-Mar-2023	Bull-trench
40	Jammu	Samba South	Jai Ganesh Brick Kiln	Gho Brahmana, Samba	Valid CTO	31-Mar-2028	Zig-zag
41	Jammu	Samba South	Sanjeev Brick Kiln	Trilokpur, Samba	Valid CTO	28-Feb-2024	Bull-trench
42	Jammu	Samba South	Vishwatma Nandji Brick Kiln	Rara Samba	Valid CTO	28-Feb-2024	Zig-zag
43	Jammu	Samba South	Choudhary Brick Kiln	Patli Morh, Samba	Expired CTO	31-Mar-2023	Bull-trench
44	Jammu	Samba South	Gian Brick Kiln	Najwal , Samba	Valid CTO	31-Mar-2026	Zig-zag
45	Jammu	Samba South	Shree Ram Brick kiln	Gho Manhsan, Samba	Valid CTO	31-Mar-2026	Zig-zag
46	Jammu	Samba South	RCC Brick kiln	Rehian Khanwal, Samba	Without consent		Bull-trench
47	Jammu	Samba South	Neel kanth Brick Kiln	Arngal, Samba	Valid CTO	31-Dec-2024	Zig-zag
48	Jammu	Samba North	Jai Saraswati Brick Kiln	Palli, Bari-Brahamana,Samba	Expired CTO	31-Mar-2023	Zig-zag



Watter office: November-April
Parvesh Bawan, Gladri,
Transport Nagar, Narwal,
Jammu-180005
Ph./Fax.0191-2476925

Government of Jammu and Kashmir
J&K Pollution Control Committee



Summer office: May-October
Sheikh-ul-Alam campus,
Behind Govt. Silk factory,
Rajbagh, Srinagar (J&K)- 190008
Ph./Fax.0194-2311165

mail: membersecretary/jkpcb@gmail.com

District Magistrate,
District Jammu.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Jammu.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Jammu shall ensure that in district Jammu -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Jammu is further directed to acknowledge the receipt of these directions within one week.

Encl:- List of Brick Kilns in District Jammu

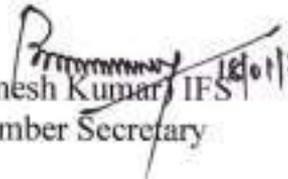
Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/ 218-224.

Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.
- 4) Senior Superintendent of Police, District Jammu for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Jammu (North / South) for information and necessary action.


(K. Ramesh Kumar) IFS
Member Secretary

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के का.आ. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्टूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 22nd February, 2022

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

- (1) These rules may be called the Environment (Protection) Amendment Rules, 2022.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)
		- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)
		Minimum stack height (Other than Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

1. All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
3. All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
4. Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
5. Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

$$PM \text{ (normalized)} = (PM \text{ (measured)} \times 4\%) / (\% \text{ of } CO_2 \text{ measured in stack}), \text{ no normalization in case } CO_2 \text{ measured } \geq 4\%.$$
 Stack height (in metre) shall also be calculated by formula $H=14Q^{0.3}$ (where Q is SO₂ emission rate in kg/hr), and the maximum of two shall apply.

6. Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
7. Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.
8. Brick kilns shall follow process emission/fugitive dust emission control guidelines as prescribed by concerned State Pollution Control Boards/Pollution Control Committees.
9. The ash generated in the brick kilns shall be fully utilized in-house in brick making.
10. All necessary approvals from the concerned authorities including mining department of the concerned State or Union Territory shall be obtained for extracting the soil to be used for brick making in the brick kiln.
11. The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads.
12. Vehicles shall be covered during transportation of raw material/bricks”.

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGAWAR, Addl. Secy.

Note : The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and lastly amended *vide* number G.S.R. 724(E), dated the 04th October, 2021.

परंतु उस दशा में, जहां वायु क्वालिटी प्रबंधन आयोग/केंद्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सन्नियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।”

[फा.सं. क्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.आ. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

**MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION**

New Delhi, the 15th December, 2023

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.— (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at Sl. No. 74, for note no. 2, the following entry shall be substituted, namely: -

**2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of :*

(a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities; except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;

(b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail. "

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Jammu	Jammu North	Abhi Brick Kiln Gandhu Chak Mandal Jammu.	Gandhu Chak Mandal Jammu.	Expired CTO	31-Mar-2023	Bull-trench
2	Jammu	Jammu North	Arman Brick Kiln Danger Kleath Akhnoor.	Danger Kleath Akhnoor.	Expired CTE	31-May-2023	Zig-zag
3	Jammu	Jammu North	Ashwani Brick Kiln Kaleeth Road Jourian Akhnoor Jammu.	Kaleeth Road Jourian Akhnoor Jammu.	Expired CTO	31-Mar-2023	Zig-zag
4	Jammu	Jammu North	Bhagwati Brick Kiln Bathera Akhnoor Road Jammu.	Bathera Akhnoor Road Jammu.	Expired CTO	31-Mar-2023	Bull-trench
5	Jammu	Jammu North	Bharat Earth Products Domana Jammu.	Domana Jammu.	Expired CTO	31-Mar-2023	Bull-trench
6	Jammu	Jammu North	Bhawani Brick Kiln Danger Akhnoor Jammu.	Danger Akhnoor Jammu.	Valid CTO	31-Mar-2028	Zig-zag
7	Jammu	Jammu North	Bhawani Brick Kiln Pail Khatar Akhnoor Jammu.	Pail Khatar Akhnoor Jammu.	Valid CTO	28-Feb-2028	Zig-zag
8	Jammu	Jammu North	Brighu Brick Kiln Old Domana Jammu.	Old Domana Jammu.	Expired CTO	31-Mar-2023	Bull-trench
9	Jammu	Jammu North	Choudhary Bricks and Tile Ind Purkhoo Akhnoor Road.	Purkhoo Akhnoor Road.	Expired CTO	31-Mar-2023	Bull-trench
10	Jammu	Jammu North	Devi Bhagwati Brick Kiln Pathary Akhnoor Jammu.	Pathary Akhnoor Jammu.	Expired CTO	31-Mar-2014	Bull-trench
11	Jammu	Jammu North	Devi Kiln Dayaran Jammu.	Dayaran Jammu.	Expired CTO	30-Apr-2012	Bull-trench
12	Jammu	Jammu North	Durga Brick Kiln Gharota Jammu.	Gharota Jammu.	Expired CTO	31-Mar-2023	Zig-zag
13	Jammu	Jammu North	Ganesh Brick Kiln Amb Garota Jammu.	Amb Grotha Jammu.	Expired CTO	31-Mar-2023	Bull-trench
14	Jammu	Jammu North	Jai Baba Jamana Dass Brick Kiln Patoli Brahamana Jammu.	Patoli Brahamana Jammu.	Expired CTO	31-Mar-2023	Bull-trench
15	Jammu	Jammu North	Jai Bajrangi Brick Kiln Sangram Pur Jammu.	Sangram Pur Jammu.	Expired CTO	31-Mar-2023	Bull-trench
16	Jammu	Jammu North	Jai Bhagwati Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.	Expired CTO	31-Mar-2023	Bull-trench
17	Jammu	Jammu North	Jai Brick Kiln Badyal Chak Dhok Jagir Akhnoor Jammu.	Badyal Chak Dhok Jagir Akhnoor Jammu.	Valid CTO	31-Mar-2028	Zig-zag
18	Jammu	Jammu North	Jai Ganapati Ganesh Brick Kiln Nagbani Jammu.	Nagbani Jammu.	Expired CTO	31-Mar-2023	Bull-trench

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
19	Jammu	Jammu North	Jai Ganesh Brick Kiln Gho Manahasa Jammu.	Gho Manahasa Jammu.	Expired CTO	31-Mar-2023	Bull-trench
20	Jammu	Jammu North	Jai Ganga BrickKiln Patoli Brahamana Jammu.	Patoli Brahamana Jammu.	Expired CTO	31-Mar-2023	Zig-zag
21	Jammu	Jammu North	Jai Kiln Manyal Brahamana Jammu.	Manyal Brahamana Jammu.	Without consent		Bull-trench
22	Jammu	Jammu North	Jai Mata Laxmi Brick Kiln Dansal Jammu.	Dansal Jammu.	Expired CTO	31-Mar-2014	Bull-trench
23	Jammu	Jammu North	Jai Raja Mandlik Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.	Expired CTO	31-Mar-2023	Bull-trench
24	Jammu	Jammu North	Jai Ram Brick Kiln Kot Ghari	Kot Ghari Jammu	Expired CTO	31-Mar-2023	Bull-trench
25	Jammu	Jammu North	Jai Shanker Brick Kiln Mahal Pur Jammu.	Mahal Pur Jammu.	Expired CTO	31-Mar-2023	Zig-zag
26	Jammu	Jammu North	Jai Shiv Brick Kiln Jourian Akhnoor Jammu..	Jourian Akhnoor Jammu..	Expired CTO	31-Mar-2023	Bull-trench
27	Jammu	Jammu North	Kalishpati Brick Kiln Bawa Talab Jammu.	Bawa Talab Jammu.	Expired CTO	31-Mar-2023	Bull-trench
28	Jammu	Jammu North	Kalka Brick Kiln, Bawa Talab Akhnoor, Jammu	Bawa Talab Akhnoor, Jammu	Without consent		Bull-trench
29	Jammu	Jammu North	Kavi Brick Kiln Domana Jammu.	Domana Jammu.	Valid CTO	28-Feb-2024	Bull-trench
30	Jammu	Jammu North	Khajuria Brick Kiln Galwaday Chak Jammu.	Galwaday Chak Jammu.	Expired CTO	31-Mar-2023	Bull-trench
31	Jammu	Jammu North	Kailash Brick Kiln Kangrial Jammu.	Kangrial Jammu.	Expired CTO	31-Mar-2023	Zig-zag
32	Jammu	Jammu North	Krishna Brick Kiln Akhnoor Road Domana	Akhnoor Road Domana	Expired CTO	31-Mar-2023	Bull-trench
33	Jammu	Jammu North	Krishna Brick Kiln Chak Bhagwana Jourian Jammu.	Chak Bhagwana Jourian Jammu.	Valid CTO	31-Mar-2028	Zig-zag
34	Jammu	Jammu North	Krishna Brick Kiln Troti Akhnoor Jammu.	Troti Akhnoor Jammu.	Valid CTO	31-Mar-2028	Zig-zag
35	Jammu	Jammu North	Krishna Kiln Ind.Kangrial Jammu.	Kangrial Jammu.	Valid CTO	31-Mar-2028	Zig-zag
36	Jammu	Jammu North	Kumar Kiln Dayaran Jammu.	Dayaran Jammu.	Expired CTO	31-Mar-2023	Zig-zag
37	Jammu	Jammu North	Laxmi Brick Kiln Marjali Jammu.	Marjali Jammu.	Expired CTO	31-Mar-2023	Bull-trench
38	Jammu	Jammu North	Maha Laxmi Brick Kiln dayaran Kangrial Jammu.	Dayaran Kangrial Jammu.	Expired CTO	31-Mar-2023	Zig-zag

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
39	Jammu	Jammu North	Mahvir Kiln Badhrore Jammu.	Badhrore Jammu.	Expired CTO	31-Mar-2023	Zig-zag
40	Jammu	Jammu North	Mandlik Brick Kiln Buran Patta Marjali Jammu.	Buran Patta Marjali Jammu.	Expired CTO	27-Aug-2011	Bull-trench
41	Jammu	Jammu North	Mata Sharawali Kiln Bhadrore Jammu.	Bhadrore Jammu.	Expired CTO	31-Mar-2023	Zig-zag
42	Jammu	Jammu North	Nanak Brick Kiln Parkhoo Jammu .	Parkhoo Jammu .	Valid CTO	31-Mar-2028	Zig-zag
43	Jammu	Jammu North	Nand Brick Kiln Pandorian Jammu.	Pandorian Jammu.	Expired CTO	31-Mar-2023	Zig-zag
44	Jammu	Jammu North	National Brick Kiln Kangrial Jammu.	Kangrial Jammu.	Expired CTO	31-Mar-2023	Bull-trench
45	Jammu	Jammu North	New Bhagwati Brick Kiln Kangrial Jammu.	Kangrial Jammu.	Expired CTO	31-Mar-2023	Bull-trench
46	Jammu	Jammu North	New Devi Bhagwati Brick Kiln Pakhian Jammu .	Pakhian Jammu .	Expired CTO	31-Mar-2023	Bull-trench
47	Jammu	Jammu North	New Jagdambay Brick Ind. Mahal Pur Bathera Jammu.	Mahal Pur Bathera Jammu.	Expired CTO	23-Feb-2012	Bull-trench
48	Jammu	Jammu North	New Jai Shanker Brick Kiln Kaink Mahlpur Jammu.	Mahlpur Jammu.	Expired CTO	31-Mar-2023	Bull-trench
49	Jammu	Jammu North	New Krishna Brick Kiln Rakh Burn Jammu.	Rakh Burn Jammu.	Expired CTO	31-Mar-2023	Bull-trench
50	Jammu	Jammu North	Nirman Udyog Simbliweala Bawa Talab Jammu. .	Simbliweala Jammu. .	Expired CTO	31-Mar-2023	Zig-zag
51	Jammu	Jammu North	Northern Brick Kiln Kangrial Jammu.	Kangrial Jammu.	Expired CTO	31-Mar-2023	Zig-zag
52	Jammu	Jammu North	Om Bick Kiln Baran Marjali Road Jammu.	Baran Marjali Road Jammu.	Expired CTO	31-Mar-2023	Bull-trench
53	Jammu	Jammu North	Om Brick and Tile Ind Purkhoo Jammu.	Purkhoo Jammu.	Expired CTO	31-Mar-2023	Bull-trench
54	Jammu	Jammu North	Pashupati Brick Kiln Pathyali Chak Jammu.	Pathyali Chak Jammu.	Expired CTO	31-Mar-2023	Bull-trench
55	Jammu	Jammu North	Peer Baba Brick Kiln Bhala Da Bagh Akhnoor Jammu.	Bhala Da Bagh Akhnoor Jammu.	Expired CTO	31-Mar-2014	Bull-trench
56	Jammu	Jammu North	Radha Swami Brick Kiln Bawa Talab Akhnoor Road Jammu.	Bawa Talab Akhnoor Road Jammu	Expired CTO	31-Aug-2007	Zig-zag
57	Jammu	Jammu North	Raja Brick Kiln Marjali Road Barun.	Marjali Road Barun.	Expired CTO	31-Jan-2023	Zig-zag
58	Jammu	Jammu North	Raja Mandlik Brick Kiln chak Balwal Jammu.	chak Balwal Jammu	Expired CTO	31-Mar-2023	Bull-trench

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
59	Jammu	Jammu North	Sat Guru Brick Kiln Dhayaran Jammu.	Dhayaran Jammu.	Expired CTO	31-Mar-2023	Zig-zag
60	Jammu	Jammu North	Sharda Brick Kiln Dayaran Jammu.	Dayaran Jammu.	Expired CTO	31-Mar-2013	Bull-trench
61	Jammu	Jammu North	Sharma Brick Kiln Dayaran Jammu..	Dayaran Jammu..	Expired CTO	31-Mar-2023	Zig-zag
62	Jammu	Jammu North	Shiv Shakti Brick Kiln Ghura Jagir Akhnoor Jammu.	Ghura Jagir Akhnoor Jammu.	Expired CTO	31-Mar-2023	Bull-trench
63	Jammu	Jammu North	Shiv Shakti Brick Kiln Nagbani Jammu.	Nagbani Jammu.	Expired CTO	31-Mar-2023	Bull-trench
64	Jammu	Jammu North	Shiva Brick Kiln Marjali	Marjali	Expired CTO	31-Mar-2023	Bull-trench
65	Jammu	Jammu North	Shiva Brick Kiln Prani Muthi Akhnoor Jammu.	Muthi Akhnoor Jammu.	Expired CTO	31-Mar-2023	Bull-trench
66	Jammu	Jammu North	Shree Ganesh Brick Kiln Kot Ghari Akhnoor Jammu.	Kot Ghari Akhnoor Jammu.	Expired CTO	31-Mar-2023	Zig-zag
67	Jammu	Jammu North	Shree Ganesh Brick Kiln Muthi Jourian Akhnoor Jammu	Muthi Jourian Akhnoor Jammu	Valid CTO	31-Mar-2028	Zig-zag
68	Jammu	Jammu North	Shree Ganesh Kiln Kangrail Dayaran Jammu	Kangrail Dharayan Jammu	Without consent		Bull-trench
69	Jammu	Jammu North	Shree Shanker Brick Ind Badhrore Jammu.	Badhrore Jammu.	Expired CTO	31-Mar-2023	Bull-trench
70	Jammu	Jammu North	Subrat Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.	Expired CTO	31-Mar-2023	Zig-zag
71	Jammu	Jammu North	Suraj Brick Kiln and Tile Ind. Kangrial Jammu.	Kangrial Jammu.	Expired CTO	31-Mar-2023	Zig-zag
72	Jammu	Jammu North	Swami Ji Brick Kiln Kot Marian, Khour Akhnoor, Jammu.	Kot Marian, Khour Akhnoor, Jammu.	Expired CTO	31-Mar-2023	Zig-zag
73	Jammu	Jammu North	Trishul Brick Kiln Bawa Talab Jammu.	Bawa Talab Jammu.	Expired CTO	31-Mar-2023	Bull-trench
74	Jammu	Jammu North	Vaishno Brick Kiln Chak Kirpal Pur Jammu.	Chak Kirpal Pur Jammu.	Valid CTO	31-Mar-2028	Zig-zag
75	Jammu	Jammu North	Vaishno Brick Kiln Kot Ghari Jammu.	kot Ghari Jammu.	Expired CTO	31-Mar-2023	Zig-zag
76	Jammu	Jammu South	Hi-Q Brick Kiln,	Chak Mian Sahib Singh, Bishnah	Expired CTO	31-Mar-2023	Zig-zag
77	Jammu	Jammu South	Kulbir Brick Kiln	Ismailpur, Kothey, Bishnah	Valid CTO	31-Mar-2028	Zig-zag
78	Jammu	Jammu South	Shiva Brick Kiln	Sikanderpur, Bishnah	Valid CTO	31-Mar-2028	Zig-zag
79	Jammu	Jammu South	Rama Krishna Brick Industry	Chak Agra, R.S.Pura	Expired CTO	31-Jan-2022	Zig-zag
80	Jammu	Jammu South	Maha Lakshmi Brick Industries	Chak Agra, RS.Pura	Expired CTO	31-Mar-2023	Bull-trench
81	Jammu	Jammu South	Krishna Brick Kiln	Chak Jagtu, Sallair, R.s.Pura	Expired CTO	31-Mar-2023	Bull-trench
82	Jammu	Jammu South	Sarup Brick & Tiles Industries	Kothay Khairi, Bishnah	Valid CTO	31-Mar-2028	Zig-zag

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
83	Jammu	Jammu South	Laxmi Brick Industry	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
84	Jammu	Jammu South	B.D.Gupta and Co.	Sarore Kothey, Bishnah	Expired CTO	31-Mar-2023	Bull-trench
85	Jammu	Jammu South	B.D.Gupta and Sons	Sarore Kothey, Bishnah	Expired CTO	31-Mar-2023	Bull-trench
86	Jammu	Jammu South	New Gurdial Brick Kiln	Badyal Brahmana R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
87	Jammu	Jammu South	Shiv Kiln	Sarore Camp, Bishnah	Expired CTO	31-Mar-2023	Zig-zag
88	Jammu	Jammu South	Om Brick Industry	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
89	Jammu	Jammu South	Ekta Brick Kiln,	Khozipur, Bishnah	Valid CTO	31-Mar-2028	Zig-zag
90	Jammu	Jammu South	Kala Brick Kiln	Badyal Brahmana R.S.Pura	Refused		Zig-zag
91	Jammu	Jammu South	Bhagwati Brick Industry	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
92	Jammu	Jammu South	Zamindara Brick Industries	Badyal Brahmana R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
93	Jammu	Jammu South	Krishna Brick Industry	Badyal Brahmana R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
94	Jammu	Jammu South	Ankur Brick Kiln	Sarore, Bishnah	Valid CTO	31-Mar-2028	Zig-zag
95	Jammu	Jammu South	Shambu Brick Kiln	Soungli, Bishnah	Valid CTO	31-Mar-2028	Zig-zag
96	Jammu	Jammu South	Guru Teg Bhadur Brick Kiln	Badyal Brahmana R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
97	Jammu	Jammu South	Mahajan Brick Industry	Badyal Brahmana R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
98	Jammu	Jammu South	Vikas Brick Industries	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
99	Jammu	Jammu South	Amar Bricks & Tiles Industry	Khairi, Bishnah	Expired CTO	31-Mar-2023	Zig-zag
100	Jammu	Jammu South	Seelm Brick & Tile Industry	Khairi, Bishnah	Valid CTO	31-Mar-2027	Zig-zag
101	Jammu	Jammu South	Najwal Brick & Tile Industry	Najwal, Bishnah	Valid CTO	31-Mar-2027	Zig-zag
102	Jammu	Jammu South	Jawala Brick Kiln	Naari Khaper, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
103	Jammu	Jammu South	Shree Maha Shakti Brick Kiln	Chak Mian Sukha Singh, Bishnah	Expired CTO	31-Jan-2022	Bull-trench
104	Jammu	Jammu South	Mahavir Brick Industry	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
105	Jammu	Jammu South	New Om Brick Kiln	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
106	Jammu	Jammu South	Chand Brick Kiln	Badyal Brahmana, R.S.Pura	Expired CTO	30-Apr-2019	Bull-trench
107	Jammu	Jammu South	Gurmukh Singh Brick Kiln	Badyal Brahmana, R.S.Pura	Valid CTO	31-Jan-2024	Zig-zag
108	Jammu	Jammu South	Gurdial Brick Kiln	Badyal Brahmana, R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
109	Jammu	Jammu South	Sharma Brick Industry	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
110	Jammu	Jammu South	Karan Brick Kiln	Sarore, Bishnah	Valid CTO	28-Feb-2024	Zig-zag
111	Jammu	Jammu South	Banarasi Lal Satpal Brick Industry	Badyal Brahmana, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
112	Jammu	Jammu South	Jandyal Brick Kiln	Khepar, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
113	Jammu	Jammu South	United Brick Factory	Karyal, Brahmana	Refused		Bull-trench
114	Jammu	Jammu South	Qutab Din Brick Kiln	Chak Bala, R.S.Pura	Expired CTO	31-Mar-2014	Bull-trench
115	Jammu	Jammu South	T.S.Puran Brick Kiln,	Thikrian, R. S. Pura	Refused		Zig-zag

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#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
116	Jammu	Jammu South	Sarup Brick Kiln	Majua, Bishna	Expired CTO	31-Mar-2023	Bull-trench



Winter office: November-April
Parivesh Bhawan, Citadine,
Transport Nagar, Narwal,
Jammu-180006
Ph./Fax.0191-2479925

Government of Jammu and Kashmir
J&K Pollution Control Committee



Summer office: May-October
Shekh-ul-Alam campus,
Behind Govt. Silk factory,
Rajbagh, Srinagar (J&K)- 190008
Ph./Fax.0194-2311165

mail: membersecretaryjkpcb@gmail.com

District Magistrate,
District Kathua.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Kathua.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Kathua shall ensure that in district Kathua -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Kathua is further directed to acknowledge the receipt of these directions within one week.

Encl:- List of Brick Kilns in District Kathua

Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/ 211-217.

Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.
- 4) Senior Superintendent of Police, District Kathua for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Kathua for information and necessary action.


(K. Ramesh Kumar) IFS
Member Secretary

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के का.आ. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्टूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 22nd February, 2022

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

- (1) These rules may be called the Environment (Protection) Amendment Rules, 2022.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)
		- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)
		Minimum stack height (Other than Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

1. All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
3. All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
4. Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
5. Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

$$PM \text{ (normalized)} = (PM \text{ (measured)} \times 4\%) / (\% \text{ of } CO_2 \text{ measured in stack}), \text{ no normalization in case } CO_2 \text{ measured } \geq 4\%.$$
 Stack height (in metre) shall also be calculated by formula $H=14Q^{0.3}$ (where Q is SO₂ emission rate in kg/hr), and the maximum of two shall apply.

6. Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
7. Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.
8. Brick kilns shall follow process emission/fugitive dust emission control guidelines as prescribed by concerned State Pollution Control Boards/Pollution Control Committees.
9. The ash generated in the brick kilns shall be fully utilized in-house in brick making.
10. All necessary approvals from the concerned authorities including mining department of the concerned State or Union Territory shall be obtained for extracting the soil to be used for brick making in the brick kiln.
11. The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads.
12. Vehicles shall be covered during transportation of raw material/bricks".

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGAWAR, Addl. Secy.

Note : The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and lastly amended *vide* number G.S.R. 724(E), dated the 04th October, 2021.

परंतु उस दशा में, जहां वायु ज्वालिटी प्रबंधन आयोग/केन्द्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सन्नियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।"

[फा.सं. क्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.आ. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 15th December, 2023.

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.— (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at Sl. No. 74, for note no. 2, the following entry shall be substituted, namely: -

"2. *The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of:*

(a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities; except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;

(b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail. "

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Jammu	Kathua	Jai Maa Brick Kiln	Birsu chak Hiranagar, Kathua	Expired CTO	31-Mar-2023	Zig-zag
2	Jammu	Kathua	Bansi Lal Brick Kiln	Sakta Chak Kathua	Expired CTO	31-Mar-2023	Zig-zag
3	Jammu	Kathua	Ganesh Brick Kiln	Sakta Chak, Kathua	Valid CTO	31-Mar-2028	Zig-zag
4	Jammu	Kathua	Sheetla Brick Kiln	Dhar Phinter Billawar, Kathua	Valid CTO	31-Mar-2028	Zig-zag
5	Jammu	Kathua	Diwaker Brick Kiln	Mahi Chak, Kathua	Valid CTO	31-Mar-2028	Zig-zag
6	Jammu	Kathua	Jai Shanker Brick Kiln	Sumwan More, Kathua	Valid CTO	31-Jan-2028	Zig-zag
7	Jammu	Kathua	Manu Brick Kiln	Nagri, Kathua	Expired CTO	31-Mar-2023	Zig-zag
8	Jammu	Kathua	New Kathua Brick Kiln	Goond Nagri, Kathua	Expired CTO	31-Jan-2023	Zig-zag
9	Jammu	Kathua	Shiva Brick Industry	Kharote, Kathua	Expired CTO	31-Mar-2023	Zig-zag
10	Jammu	Kathua	B.M. K. Brick Kiln	Kishanpur Kandi Hgr, Kathua	Valid CTO	31-Mar-2028	Zig-zag
11	Jammu	Kathua	Durga Brick manufacturing Industries	Sakta Chak, Kathua	Expired CTO	31-Mar-2023	Zig-zag
12	Jammu	Kathua	Indian Brick Kiln	Sakta Chak, Kathua	Valid CTO	31-Mar-2028	Zig-zag
13	Jammu	Kathua	Jai Durga Brick Kiln	Alu Chak Hiranagar, Kathua	Expired CTO	31-Mar-2023	Zig-zag
14	Jammu	Kathua	Janta Brick Kiln	Goond Nagri, Kathua	Expired CTO	31-Mar-2023	Zig-zag
15	Jammu	Kathua	K.D.B. Industries	Balhar Hiranagar, Kathua	Valid CTO	31-Mar-2028	Zig-zag
16	Jammu	Kathua	Karan Brick Industries Brick Kiln	Parkohwal Hiranagar, Kathua	Valid CTO	31-Dec-2027	Zig-zag
17	Jammu	Kathua	Krishna Bricks and Tile Industry	Kattal Bharmana Hgr, Kathua	Valid CTO	31-Mar-2028	Zig-zag
18	Jammu	Kathua	luxmi Brick Kiln	Barnoti, Kathua	Valid CTO	31-Mar-2028	Zig-zag
19	Jammu	Kathua	Mehta Brick Kiln	Palli Morh, Kathua	Valid CTO	31-Mar-2028	Zig-zag
20	Jammu	Kathua	N. S. Brick Kiln	Sukho Chak Kattal Bharmana Hgr, Kathua	Valid CTO	24-Jan-2023	Zig-zag
21	Jammu	Kathua	N.J. Brick Kiln+	Seswan Hgr, Kathua	Valid CTO	31-Mar-2028	Zig-zag
22	Jammu	Kathua	Natraj Bricks & Tile Industry	Kharote, Kathua	Valid CTO	31-Mar-2028	Zig-zag
23	Jammu	Kathua	New Indian Brick Kiln	Sanjwan Hiranagar, Kathua	Valid CTO	31-Mar-2028	Zig-zag
24	Jammu	Kathua	New Natraj Bricks & Tiles Industry	Muthi Kura Nangal, Kathua	Valid CTO	31-Jan-2028	Zig-zag
25	Jammu	Kathua	Padyari Brick Kiln	Padyari, Kathua	Valid CTO	31-Mar-2028	Zig-zag
26	Jammu	Kathua	Punia Brick Kiln	Mahi Chak Flot Kathua	Expired CTO	30-Sep-2023	Zig-zag
27	Jammu	Kathua	R.K. Brick Kiln	Sakta Chak, Kathua	Valid CTO	31-Mar-2028	Zig-zag
28	Jammu	Kathua	S.S.K Brick Kiln (sawarn Singh B.K.)	Dharmkote Billawar, Kathua	Valid CTO	31-Jan-2028	Zig-zag
29	Jammu	Kathua	Shankar Brick Kiln	Mertha Kathua	Valid CTO	31-Mar-2028	Zig-zag
30	Jammu	Kathua	Vashino Brick Kiln	Chak Aidal Padyari, Kathua	Valid CTO	31-Mar-2028	Zig-zag
31	Jammu	Kathua	New Mahavir Brick Kiln	Khanpur Hgr, Kathua	Expired CTO	31-Mar-2023	Bull-trench

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
32	Jammu	Kathua	Ankush Brick Kiln	Village Bani Chak Hiranagar, Kathua	Expired CTO	31-Mar-2023	Bull-trench
33	Jammu	Kathua	Puran Singh Chib Brick Kiln	Sukha Chak Hgr, Kathua	Expired CTO	31-Mar-2023	Bull-trench
34	Jammu	Kathua	Maha Luxmi Brick Kiln	Sakta Chak, Kathua	Expired CTO	31-Mar-2023	Bull-trench
35	Jammu	Kathua	Jai Mata Sukrala Devi Brick Kiln	Tharakalwal Billawar, Kathua	Expired CTO	31-Mar-2023	Bull-trench
36	Jammu	Kathua	Jai Mata Vashno Devi Brick Kiln	Sunjwan Hiranagar, Kathua	Expired CTO	31-Mar-2023	Bull-trench
37	Jammu	Kathua	Jandial and company Brick Kiln	Khanpur Hgr, Kathua	Expired CTO	31-Mar-2023	Bull-trench
38	Jammu	Kathua	Mahajan Enterprises Brick Kiln	Sakta Chak Kathua	Expired CTO	31-Mar-2023	Bull-trench



Winter office: November-April
Parvesh Bitawan, Gladini,
Transport Nagar, Narwal,
Jammu-180006
Ph./Fax.0191-2476925

Government of Jammu and Kashmir
J&K Pollution Control Committee



Summer office: May-October
Sheikh-ul-Adan campus,
Behind Govt. Silk factory,
Rajbagh, Srinagar (J&K)-190008
Ph./Fax.0194-2311165

mail: membersecretaryjkspcb@gmail.com

District Magistrate,
District Baramulla.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Baramulla.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Baramulla shall ensure that in district Baramulla -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Baramulla is further directed to acknowledge the receipt of these directions within one week.

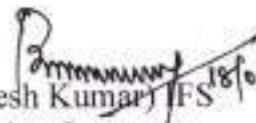
Encl:- List of Brick Kilns in District Baramulla

Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/2042/0
Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Inspector General of Police, Kashmir.
- 4) Senior Superintendent of Police, District Baramulla for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Baramulla for information and necessary action.


(K. Ramesh Kumar) IFS 18/01/24
Member Secretary

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के सा.का. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्टूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 22nd February, 2022

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

- (1) These rules may be called the Environment (Protection) Amendment Rules, 2022.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)
		- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)
		Minimum stack height (Other than Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

1. All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
3. All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
4. Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
5. Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

$$PM \text{ (normalized)} = (PM \text{ (measured)} \times 4\%) / (\% \text{ of } CO_2 \text{ measured in stack}), \text{ no normalization in case } CO_2 \text{ measured } \geq 4\%.$$
 Stack height (in metre) shall also be calculated by formula $H=14Q^{0.3}$ (where Q is SO₂ emission rate in kg/hr), and the maximum of two shall apply.

6. Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
7. Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.
8. Brick kilns shall follow process emission/fugitive dust emission control guidelines as prescribed by concerned State Pollution Control Boards/Pollution Control Committees.
9. The ash generated in the brick kilns shall be fully utilized in-house in brick making.
10. All necessary approvals from the concerned authorities including mining department of the concerned State or Union Territory shall be obtained for extracting the soil to be used for brick making in the brick kiln.
11. The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads.
12. Vehicles shall be covered during transportation of raw material/bricks".

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGAWAR, Addl. Secy.

Note : The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and lastly amended *vide* number G.S.R. 724(E), dated the 04th October, 2021.

परंतु उस दशा में, जहां वायु क्वालिटी प्रबंधन आयोग/केंद्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सत्रियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।"

[फा.सं. फ्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण: मूल नियम भारत के राजपत्र, जसाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.आ. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION

New Delhi, the 15th December, 2023

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.-- (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at Sl. No. 74, for note no. 2, the following entry shall be substituted, namely: -

"2. *The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of:*

(a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities; except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;

(b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail. "

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

1341

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Kashmir	Baramulla	National Brick Kiln	Bulgam Hygam Baramulla	Valid CTO	28-Feb-2024	Bull-trench



Winter office: November-April
Parvesh Bhawan, Gladini,
Transport Nagar, Newral,
Jammu-180001
Ph./Fax.0191-2476925

Government of Jammu and Kashmir
J&K Pollution Control Committee



Summer office: May-October
Sheikh-ul-Alam campus,
Behad Govt. Silk factory,
Rajbighi, Srinagar (J&K)- 190008
Ph./Fax.0194-2311165

mail: membersecretaryjkspcb@gmail.com

District Magistrate,
District Shopian.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Shopian.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Shopian shall ensure that in district Shopian -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Shopian is further directed to acknowledge the receipt of these directions within one week.

Encl:- List of Brick Kilns in District Shopian

Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/197-203

Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Inspector General of Police, Kashmir.
- 4) Senior Superintendent of Police, District Shopian for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Shopian for information and necessary action.


(K. Ramesh Kumar) IFS
Member Secretary

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के का.आ. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्तूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 22nd February, 2022

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

- (1) These rules may be called the Environment (Protection) Amendment Rules, 2022.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)
		- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)
		Minimum stack height (Other than Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

1. All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
3. All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
4. Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
5. Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

$$PM \text{ (normalized)} = (PM \text{ (measured)} \times 4\%) / (\% \text{ of CO}_2 \text{ measured in stack}), \text{ no normalization in case CO}_2 \text{ measured} \geq 4\%.$$
 Stack height (in metre) shall also be calculated by formula $H=14Q^{0.3}$ (where Q is SO₂ emission rate in kg/hr), and the maximum of two shall apply.

परंतु उस दशा में, जहां वायु क्वालिटी प्रबंधन आयोग/केंद्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सत्रियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।"

[फा.सं. क्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.आ. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

**MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION**

New Delhi, the 15th December, 2023

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.— (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at Sl. No. 74, for note no. 2, the following entry shall be substituted, namely: -

"2. *The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of:*

(a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities; except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;

(b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail. "

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

1347

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Kashmir	Shopian	Mir Brick Kiln	Babapora Shopian	Expired CTO	01-Mar-2015	Zig-zag
2	Kashmir	Shopian	S H Brick Kiln	Safanagri Shopian	Expired CTO	01-Mar-2015	Bull-trench



Winter office: November-April
Parvesh Bhawan, Gladini,
Transport Nagar, Narwal,
Jammu-180006
Ph./Fax.0191-2476925

Government of Jammu and Kashmir
J&K Pollution Control Committee



Summer office: May-October
Sheikh-ul-Alam campus,
Behind Govt. Silk factory,
Rajbagh, Srinagar (J&K)- 190008
Ph./Fax.0194-2311165

mail: membersecretary@jkspcb@gmail.com

District Magistrate,
District Pulwama.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Pulwama.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Pulwama shall ensure that in district Pulwama -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Pulwama is further directed to acknowledge the receipt of these directions within one week.

Encl:- List of Brick Kilns in District Pulwama

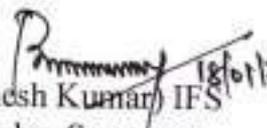
Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/190-196

Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Inspector General of Police, Kashmir.
- 4) Senior Superintendent of Police, District Pulwama for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Pulwama for information and necessary action.


(K. Ramesh Kumar) IFS
Member Secretary

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के का.आ. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्टूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION

New Delhi, the 22nd February, 2022

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

- (1) These rules may be called the Environment (Protection) Amendment Rules, 2022.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)
		- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)
		Minimum stack height (Other than Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

1. All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
3. All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
4. Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
5. Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

PM (normalized) = (PM (measured) x 4%) / (% of CO₂ measured in stack), no normalization in case CO₂ measured \geq 4%. Stack height (in metre) shall also be calculated by formula $H=14Q^{0.7}$ (where Q is SO₂ emission rate in kg/hr), and the maximum of two shall apply.

6. Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
7. Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.
8. Brick kilns shall follow process emission/fugitive dust emission control guidelines as prescribed by concerned State Pollution Control Boards/Pollution Control Committees.
9. The ash generated in the brick kilns shall be fully utilized in-house in brick making.
10. All necessary approvals from the concerned authorities including mining department of the concerned State or Union Territory shall be obtained for extracting the soil to be used for brick making in the brick kiln.
11. The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads.
12. Vehicles shall be covered during transportation of raw material/bricks".

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGAWAR, Addl. Secy.

Note : The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and lastly amended *vide* number G.S.R. 724(E), dated the 04th October, 2021.

परंतु उस दशा में, जहां वायु क्वालिटी प्रबंधन आयोग/केन्द्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सक्षियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।”

[फा.सं. क्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.आ. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION

New Delhi, the 15th December, 2023

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.— (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at Sl. No. 74, for note no. 2, the following entry shall be substituted, namely: -

"2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of:

(a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities; except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;

(b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail. "

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Kashmir	Pulwama	Sonaullah Brick Kiln	Oukhoo Kakapora Pulwama	Valid CTO	01-Feb-2024	Bull-trench
2	Kashmir	Pulwama	Hamdaniya Brick Kiln	Oukhoo Kakapora Pulwama	Expired CTO	01-Mar-2014	Zig-zag
3	Kashmir	Pulwama	Shalimar Brick Kiln	Oukhoo Kakapora Pulwama	Expired CTO	19-Dec-2023	Zig-zag
4	Kashmir	Pulwama	Hilal Brick Kiln	Oukhoo Kakapora Pulwama	Expired CTO	19-Dec-2023	Bull-trench
5	Kashmir	Pulwama	Star Brick Kiln	Oukhoo Kakapora Pulwama	Expired CTO	01-Oct-2023	Bull-trench
6	Kashmir	Pulwama	Allie Brick Kiln	Oukhoo Kakapora Pulwama	Valid CTO	01-Feb-2024	Bull-trench
7	Kashmir	Pulwama	Bashir Ahmad Magray	Shith Parraypora Pulwama	Expired CTO	18-Oct-2014	Bull-trench
8	Kashmir	Pulwama	Sunflower Brick Kiln	Audoora Pulwama	Expired CTO	01-Jan-2015	Bull-trench
9	Kashmir	Pulwama	Dar Brick Kiln (415)	Alliepora Shahoora	Without consent		Bull-trench
10	Kashmir	Pulwama	Zaffron Brick Kiln	Wahipora Pulwama	Valid CTO	01-Feb-2024	Zig-zag
11	Kashmir	Pulwama	LBK changed into Bhat Brick Kiln (151)	Nownagri Pulwama	Without consent		Bull-trench
12	Kashmir	Pulwama	Jalal Brick Kiln	Rambirpora Newa Pulwama	Expired CTO	12-Aug-2014	Bull-trench
13	Kashmir	Pulwama	Sunrise Brick Kiln	Rambirpora Newa Pulwama	Without consent		Bull-trench
14	Kashmir	Pulwama	Magray Brick Kiln	Lalgam tral	Expired CTE	01-Aug-1998	Bull-trench
15	Kashmir	Pulwama	Thoker Brick Kiln (A-No)	Audoora Pulwama	Without consent		Bull-trench
16	Kashmir	Pulwama	Mir Brick Kiln	Hastikhud Zadoora Newa	Without consent		Bull-trench
17	Kashmir	Pulwama	Kamran Brick Kiln 777	Parigam Newa	Without consent		Bull-trench
18	Kashmir	Pulwama	M.J Golden Brick Kiln	Wahipora Pulwama	Expired CTO	31-Mar-2007	Bull-trench
19	Kashmir	Pulwama	Budshah Brick Kiln	Audoora Pulwama	Without consent		Bull-trench
20	Kashmir	Pulwama	JKB Sanzan (151)	Astanpora Sanzan	Without consent		Bull-trench
21	Kashmir	Pulwama	417 Brick Kiln changed into 7HH	Achan Litter Pulwama	Without consent		Bull-trench
22	Kashmir	Pulwama	Shahoora Brick Kiln (ATM)	Audoora Pulwama	Without consent		Bull-trench
23	Kashmir	Pulwama	Gulmour Brick Kiln	Tumchinowpora	Without consent		Bull-trench
24	Kashmir	Pulwama	Dar Brick Kiln	Tumchinowpora	Without consent		Bull-trench
25	Kashmir	Pulwama	Jehlum Brick Kiln 407	Tumchinowpora	Without consent		Bull-trench
26	Kashmir	Pulwama	Dar Brick Kiln	Hastikhud Zadoora Newa	Valid CTO	01-Feb-2024	Zig-zag
27	Kashmir	Pulwama	Five Star Brick Kiln	Wahipora Pulwama	Without consent		Bull-trench



Winter office: November-April
Parvesh Bhawan, Gledni,
Transport Nagar, Narwal,
Jammu-180005
Ph./Fax.0191-2476925

Government of Jammu and Kashmir
J&K Pollution Control Committee



Summer office: May-October
Sheikh-ul-Adan campus,
Behind Govt. Silk factory,
Rajbigh, Srinagar (J&K)- 190008
Ph./Fax.0194-2311165

mail: membersecretaryjkpcb@gmail.com

District Magistrate,
District Anantnag.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Anantnag.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Anantnag shall ensure that in district Anantnag -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Anantnag is further directed to acknowledge the receipt of these directions within one week.

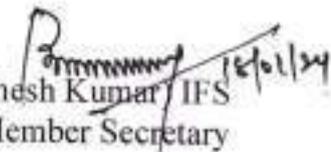
Encl:- List of Brick Kilns in District Anantnag

Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/183-189
Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Inspector General of Police, Kashmir.
- 4) Senior Superintendent of Police, District Anantnag for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Anantnag for information and necessary action.


(K. Ramesh Kumar) IFS
Member Secretary

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के का.आ. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्टूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 22nd February, 2022

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

(1) These rules may be called the Environment (Protection) Amendment Rules, 2022.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
	- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)	
	- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)	
	Minimum stack height (Other than Vertical Shaft Brick Kilns)	- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

- All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
- The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
- All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
- Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
- Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

PM (normalized) = (PM (measured) x 4%) / (% of CO₂ measured in stack), no normalization in case CO₂ measured \geq 4%. Stack height (in metre) shall also be calculated by formula $H=14Q^{0.3}$ (where Q is SO₂ emission rate in kg/hr), and the maximum of two shall apply.

6. Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
7. Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.
8. Brick kilns shall follow process emission/fugitive dust emission control guidelines as prescribed by concerned State Pollution Control Boards/Pollution Control Committees.
9. The ash generated in the brick kilns shall be fully utilized in-house in brick making.
10. All necessary approvals from the concerned authorities including mining department of the concerned State or Union Territory shall be obtained for extracting the soil to be used for brick making in the brick kiln.
11. The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads.
12. Vehicles shall be covered during transportation of raw material/bricks".

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGAWAR, Addl. Secy.

Note : The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and lastly amended *vide* number G.S.R. 724(E), dated the 04th October, 2021.

परंतु उस दशा में, जहाँ वायु क्वालिटी प्रबंधन आयोग/केंद्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सन्नियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।”

[फा.सं. क्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.आ. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

**MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION**

New Delhi, the 15th December, 2023

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.— (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at Sl. No. 74, for note no. 2, the following entry shall be substituted, namely: -

“2. *The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of:*

(a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities; except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;

(b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail. ”

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Kashmir	Anantnag	Prime Brick Kiln	Damjan Vessu	Valid CTO	29-Feb-2024	Bull-trench
2	Kashmir	Anantnag	Imran Brick Kiln	Immoh Achabal	Valid CTO	29-Feb-2024	Bull-trench
3	Kashmir	Anantnag	Sun Brick Kiln	Drenin Dawlatabad	Expired CTO	04-Aug-2014	Bull-trench
4	Kashmir	Anantnag	Adil Nisar Brick Kiln	Nunwane Brakpora	Valid CTO	29-Feb-2024	Zig-zag
5	Kashmir	Anantnag	Shaheen Brick Factory	Ganoor Katchpora	Valid CTO	29-Feb-2024	Bull-trench
6	Kashmir	Anantnag	Abass Brick Kiln	Brakpora Bulbul Nowgam	Expired CTO	15-Mar-2014	Bull-trench
7	Kashmir	Anantnag	Shabnum Brick Kiln	Mirchak Mattan	Valid CTO	28-Feb-2024	Bull-trench
8	Kashmir	Anantnag	Bilal Brick Kiln	Thajwara Achabal	Expired CTO	14-Mar-2014	Zig-zag
9	Kashmir	Anantnag	DBR Brick Kiln	Sangdan	Valid CTO	29-Feb-2024	Bull-trench
10	Kashmir	Anantnag	Suraj Brick Kiln	Nunwane Brakpora	Expired CTO	03-Aug-2014	Bull-trench
11	Kashmir	Anantnag	Mir Brick Kiln	Shalipora Achabal	Valid CTO	29-Feb-2024	Zig-zag
12	Kashmir	Anantnag	New Hilal Brick Kiln	Shalipora Achabal	Valid CTO	29-Feb-2024	Zig-zag
13	Kashmir	Anantnag	M N K Brick klin	Bumthan ANANTNAG	Expired CTO	06-Jun-2012	Bull-trench
14	Kashmir	Anantnag	JAN brick Kiln	Thajwara Anantnag	Valid CTO	29-Feb-2024	Zig-zag
15	Kashmir	Anantnag	Tata Brick Kiln	Sangdan Anantnag	Valid CTO	29-Feb-2024	Zig-zag
16	Kashmir	Anantnag	Gulal Brick Kiln	Katchpora	Expired CTO	01-Nov-2023	Zig-zag
17	Kashmir	Anantnag	Ruksar brick Kiln	Shamshipora Mattan	Valid CTO	29-Feb-2024	Bull-trench
18	Kashmir	Anantnag	Shabir Brick Kiln (Now DBZ)	Katchpora	Without consent		Bull-trench
19	Kashmir	Anantnag	Khushal Brick Kiln	Immoh Achabal	Valid CTO	29-Feb-2024	Zig-zag
20	Kashmir	Anantnag	Fiyaz Ah Brick Kiln	Katchpora Anantnag	Without consent		Bull-trench
21	Kashmir	Anantnag	Mushtaq Ah Bhat (DDK Brick Kiln)	Katchpora Anantnag	Without consent		Bull-trench
22	Kashmir	Anantnag	Chinar Brick Kiln	Kulgad Achabal	Valid CTO	29-Feb-2024	Zig-zag
23	Kashmir	Anantnag	Dar Brick Kiln (DBF)	Shamshipora Mattan	Valid CTO	29-Feb-2024	Bull-trench
24	Kashmir	Anantnag	D CO Brick Kiln	Ganoor Katchpora	Valid CTO	29-Feb-2024	Bull-trench
25	Kashmir	Anantnag	Hamdard Brick Kiln	Hajipora Donipawa	Without consent		Bull-trench
26	Kashmir	Anantnag	DBZ Brick Kiln	Monghal Anantnag	Without consent		Bull-trench
27	Kashmir	Anantnag	Wani Brick Kiln	Thajwara Achabal	Valid CTO	29-Feb-2024	Zig-zag
28	Kashmir	Anantnag	Jannat Brick Kiln	Lalan Ganoor Anantnag	Without consent		Bull-trench
29	Kashmir	Anantnag	Shaban Brick Kiln	Imoh Check Anantnag	Valid CTO	29-Feb-2024	Bull-trench
30	Kashmir	Anantnag	Bhat Brick Kiln	lalipora Anantnag	Valid CTO	29-Feb-2024	Bull-trench
31	Kashmir	Anantnag	Showket Brick Kiln (A One)	Ganoor Katchpora	Without consent		Bull-trench
32	Kashmir	Anantnag	Wani Brick Kiln	Kulgad Achabal	Valid CTO	29-Feb-2024	Zig-zag

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
33	Kashmir	Anantnag	Diamond Brick Kiln (New Shahi Hamdan)	Dailgam Anantnag	Without consent		Bull-trench
34	Kashmir	Anantnag	SN Brick Kiln	Aang Matipora Anantnag	Valid CTO	29-Feb-2024	Bull-trench
35	Kashmir	Anantnag	Ruksar brick Kiln	Kondpora Shamshipora Mattan	Valid CTO	29-Feb-2024	Bull-trench
36	Kashmir	Anantnag	Khursheed Brick Kiln	Thajwara	Valid CTO	29-Feb-2024	Zig-zag
37	Kashmir	Anantnag	Barkat Brick Kiln	Wanihama Anantnag	Valid CTO	29-Feb-2024	Zig-zag
38	Kashmir	Anantnag	Hamdard Brick Kiln	Aang Matipora Anantnag	Valid CTO	29-Feb-2024	Bull-trench
39	Kashmir	Anantnag	Gareeb Nawaz Brick Kiln	Breenti Anantnag	Valid CTO	29-Feb-2024	Bull-trench
40	Kashmir	Anantnag	JK Brick Kiln (MBK)	Monghal Anantnag	Without consent		Zig-zag
41	Kashmir	Anantnag	Yatoo Brick Kiln (C50) 2	Sangdan Anantnag	Without consent		Bull-trench
42	Kashmir	Anantnag	Shahi Hamdan Brick Kiln	Breenti Anantnag	Without consent		Bull-trench
43	Kashmir	Anantnag	DBZ Brick Kiln	Aang Matipora Anantnag	Valid CTO	29-Feb-2024	Bull-trench
44	Kashmir	Anantnag	DBZ Brick Kiln	Badragund Anantnag	Without consent		Bull-trench
45	Kashmir	Anantnag	Heevan Brick Kiln	Lalan Ganoor Anantnag	Without consent		Bull-trench
46	Kashmir	Anantnag	Rayaz Ahmad (Now RR) Brick Kiln	Lalan Near Railway Line Ang	Without consent		Bull-trench
47	Kashmir	Anantnag	Taj Brick Kiln (Mohd Amin)	Lalan Ganoor Anantnag	Without consent		Bull-trench
48	Kashmir	Anantnag	Zum Zum Brick Kiln	Damjan Vessu	Without consent		Bull-trench
49	Kashmir	Anantnag	Yatoo Brick Kiln (C50)	Mughalgund Bonigam Ang	Without consent		Bull-trench
50	Kashmir	Anantnag	Itoo Brick Kiln (DBZ)	Sandoo Nowgam Ang	Valid CTO	29-Feb-2024	Bull-trench
51	Kashmir	Anantnag	Evergreen Brick Kiln (707)	Nussu Badragund	Without consent		Bull-trench
52	Kashmir	Anantnag	Tata Brick Factory	Seepan Anantnag	Valid CTO	29-Feb-2024	Bull-trench
53	Kashmir	Anantnag	Gousul-Azam Brick Kiln (D50)	Drenin Dawlatabad	Without consent		Bull-trench
54	Kashmir	Anantnag	Shahi Hamdan Brick Kiln (DAR)	Sesman Damjan Anantnag	Without consent		Bull-trench
55	Kashmir	Anantnag	Imran Brick Kiln	Imoh Shelipora	Without consent		Zig-zag



Winter office: November-April
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Government of Jammu and Kashmir
J&K Pollution Control Committee



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Behind Govt. Silk factory,
Rajbagh, Srinagar (J&K)- 190008
Ph./Fax.0194-2311165

mail: membersecretaryjkpcb@gmail.com

District Magistrate,
District Kulgam.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Kulgam.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Kulgam shall ensure that in district Kulgam -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Kulgam is further directed to acknowledge the receipt of these directions within one week.

Encl:- List of Brick Kilns in District Kulgam

Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/176-182.

Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Inspector General of Police, Kashmir.
- 4) Senior Superintendent of Police, District Kulgam for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Kulgam for information and necessary action.


(K. Ramesh Kumar) IFS
Member Secretary

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के का.आ. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्टूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 22nd February, 2022

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

- (1) These rules may be called the Environment (Protection) Amendment Rules, 2022.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)
		- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)
		Minimum stack height (Other than Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

1. All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
3. All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
4. Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
5. Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

$$PM \text{ (normalized)} = (PM \text{ (measured)} \times 4\%) / (\% \text{ of } CO_2 \text{ measured in stack}), \text{ no normalization in case } CO_2 \text{ measured } \geq 4\%.$$
 Stack height (in metre) shall also be calculated by formula $H=14Q^{0.3}$ (where Q is SO₂ emission rate in kg/hr), and the maximum of two shall apply.

6. Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
7. Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.
8. Brick kilns shall follow process emission/fugitive dust emission control guidelines as prescribed by concerned State Pollution Control Boards/Pollution Control Committees.
9. The ash generated in the brick kilns shall be fully utilized in-house in brick making.
10. All necessary approvals from the concerned authorities including mining department of the concerned State or Union Territory shall be obtained for extracting the soil to be used for brick making in the brick kiln.
11. The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads.
12. Vehicles shall be covered during transportation of raw material/bricks".

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGAWAR, Addl. Secy.

Note : The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and lastly amended *vide* number G.S.R. 724(E), dated the 04th October, 2021.

परंतु उस दशा में, जहां वायु क्वालिटी प्रबंधन आयोग/केंद्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सत्रियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।”

[फा.सं. क्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.आ. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION

New Delhi, the 15th December, 2023

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.— (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at SL No. 74, for note no. 2, the following entry shall be substituted, namely: -

"2. *The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of:*

(a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities; except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;

(b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail. "

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Kashmir	Kulgam	Max Brick kiln,	Baihama, Kulgam	Without consent		Bull-trench
2	Kashmir	Kulgam	515 Brick kiln,	Kilam	Without consent		Bull-trench
3	Kashmir	Kulgam	Insaf Brick Kiln	Yarhole Babapora	Expired CTO	31-Mar-2015	Bull-trench
4	Kashmir	Kulgam	D.M. Brick Kiln	Kilam Kulgam	Without consent		Bull-trench
5	Kashmir	Kulgam	BPL Brick Kiln	Habliash Kulgam	Expired CTO	31-Mar-2015	Bull-trench
6	Kashmir	Kulgam	F16 Brick kiln	Nowa Chawgam Bonigam	Without consent		Bull-trench
7	Kashmir	Kulgam	Chinar Brick Kiln	Baihama	Expired CTO	03-Mar-2013	Bull-trench
8	Kashmir	Kulgam	Sooraj Brick Kiln	Baihama	Expired CTO	31-Oct-2015	Bull-trench
9	Kashmir	Kulgam	Tawheed Brick Factory TBF	Habliash	Expired CTO	28-Feb-2015	Bull-trench
10	Kashmir	Kulgam	New Zum Zum Brick Kiln	Baihama	Expired CTO	07-Sep-2012	Bull-trench
11	Kashmir	Kulgam	Khrewan Brick Kiln (KBK)	Khrewan, Lassipora	Expired CTO	14-Sep-2014	Bull-trench
12	Kashmir	Kulgam	Mohd Yousuf Bhat Brick Kiln	Manigam	Expired CTO	02-Feb-2013	Bull-trench
13	Kashmir	Kulgam	DBZ Brick Kiln	Bun Devsar	Without consent		Bull-trench
14	Kashmir	Kulgam	Dar Brick Kiln.	Chandiyan Kulgam	Without consent		Bull-trench
15	Kashmir	Kulgam	Mohd Yousuf Bhat Brick Kiln 515	Habliash, Kulgam	Without consent		Bull-trench
16	Kashmir	Kulgam	K2 Brick Kiln	Habliash	Without consent		Bull-trench
17	Kashmir	Kulgam	CM Brick Kiln	Adigam, Devsar	Without consent		Bull-trench
18	Kashmir	Kulgam	FM Brick Klin	Kilam	Without consent		Bull-trench
19	Kashmir	Kulgam	Chand Brick Kiln 70-B	Kilam	Without consent		Bull-trench
20	Kashmir	Kulgam	Shahoorra Brick Kiln	Baihama	Without consent		Zig-zag
21	Kashmir	Kulgam	Towheed Brick kiln (GST)	Agroo	Without consent		Bull-trench
22	Kashmir	Kulgam	Taj Brick Kiln	Mandhol Devsar Kulgam	Without consent		Zig-zag
23	Kashmir	Kulgam	Mohammad Amin Rather B.K (70-R)	Banghal Devsar	Without consent		Zig-zag
24	Kashmir	Kulgam	T.R.Brick Kiln	Nowa Boniogam	Without consent		Zig-zag
25	Kashmir	Kulgam	M.N Brick Kiln (511- A)	Yarhole Babapora	Without consent		Zig-zag



Winter office: November-April
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Government of Jammu and Kashmir
J&K Pollution Control Committee



Summer office: May-October
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Ph./Fax.0194-2311165

mail: membersecretaryjkspcb@gmail.com

District Magistrate,
District Budgam.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Budgam.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE/CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Budgam shall ensure that in district Budgam -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Budgam is further directed to acknowledge the receipt of these directions within one week.

Encl:- List of Brick Kilns in District Budgam

Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/169-175.

Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Inspector General of Police, Kashmir.
- 4) Senior Superintendent of Police, District Budgam for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Budgam for information and necessary action.


(K. Ramesh Kumar) IFS
Member Secretary
18/01/24

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के का.आ. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्टूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 22nd February, 2022.

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

- (1) These rules may be called the Environment (Protection) Amendment Rules, 2022.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)
		- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)
		Minimum stack height (Other than Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

1. All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
3. All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
4. Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
5. Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

$$PM \text{ (normalized)} = (PM \text{ (measured)} \times 4\%) / (\% \text{ of CO}_2 \text{ measured in stack}), \text{ no normalization in case CO}_2 \text{ measured} \geq 4\%.$$
 Stack height (in metre) shall also be calculated by formula $H=14Q^{0.3}$ (where Q is SO₂ emission rate in kg/hr), and the maximum of two shall apply.

6. Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
7. Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.
8. Brick kilns shall follow process emission/fugitive dust emission control guidelines as prescribed by concerned State Pollution Control Boards/Pollution Control Committees.
9. The ash generated in the brick kilns shall be fully utilized in-house in brick making.
10. All necessary approvals from the concerned authorities including mining department of the concerned State or Union Territory shall be obtained for extracting the soil to be used for brick making in the brick kiln.
11. The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads.
12. Vehicles shall be covered during transportation of raw material/bricks".

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGAWAR, Addl. Secy.

Note : The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and lastly amended *vide* number G.S.R. 724(E), dated the 04th October, 2021.

परंतु उस दशा में, जहाँ वायु क्वालिटी प्रबंधन आयोग/केंद्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सत्रियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।"

[फा.सं. क्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.आ. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 15th December, 2023

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.— (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at Sl. No. 74, for note no. 2, the following entry shall be substituted, namely: -

"2. *The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of:*

(a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities: except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;

(b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail."

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Kashmir	Budgam	Kohinoor Brick Kiln	Gudsathu	Valid CTO	28-Feb-2024	Bull-trench
2	Kashmir	Budgam	Muheet Brick Kiln	Ichgam	Valid CTO	28-Feb-2024	Zig-zag
3	Kashmir	Budgam	Gem Brick Kiln	Chattergam	Expired CTO	31-Oct-2014	Bull-trench
4	Kashmir	Budgam	Majid Brick Kiln	Panzan, Chadoora	Valid CTO	31-Oct-2024	Zig-zag
5	Kashmir	Budgam	Baba Hyder Brick Kiln	Hushroo, Chadoora	Expired CTO	31-Mar-2014	Zig-zag
6	Kashmir	Budgam	New Shalimar Brick Kiln	Kathir Gund, Chadoora	Valid CTO	28-Feb-2024	Bull-trench
7	Kashmir	Budgam	Bismah Brick Kiln	Kathir Gund, Chadoora	Valid CTO	28-Feb-2024	Zig-zag
8	Kashmir	Budgam	Shan Brick Kiln	Gudsathu	Expired CTO	31-Mar-2013	Bull-trench
9	Kashmir	Budgam	Alamdard Brick Kiln	Chitroo, Dangerpora	Valid CTO	31-Mar-2024	Zig-zag
10	Kashmir	Budgam	New Golden Brick Kiln	Gudsathu	Valid CTO	28-Feb-2024	Zig-zag
11	Kashmir	Budgam	Red Rose Brick Kiln	Ichkoot	Refused		Zig-zag
12	Kashmir	Budgam	Kashani Brick Kiln	Ichkoot	Valid CTO	28-Feb-2024	Zig-zag
13	Kashmir	Budgam	New Shahzad Brick Kiln	Qanoongopora, Chadoora	Valid CTO	28-Feb-2024	Bull-trench
14	Kashmir	Budgam	Irfan Brick Kiln	Ichgam	Without consent		Bull-trench
15	Kashmir	Budgam	Red Rose Brick Kiln	Panzan, Chadoora	Valid CTO	28-Feb-2024	Zig-zag
16	Kashmir	Budgam	Dar Brick Kiln	Yarikalan, Chadoora	Valid CTO	28-Feb-2024	Bull-trench
17	Kashmir	Budgam	Parvaiz Brick Kiln	Ichgam, Budgam	Valid CTO	28-Feb-2024	Zig-zag
18	Kashmir	Budgam	Bhat Brick Kiln	Hushroo, Chadoora	Expired CTO	31-Aug-2013	Bull-trench
19	Kashmir	Budgam	Bismillah Brick Manufacture	Ichgam, Budgam	Expired CTO	30-Mar-2009	Bull-trench
20	Kashmir	Budgam	Firdous Brick Kiln	Mahawar, Budgam	Valid CTO	28-Feb-2024	Bull-trench
21	Kashmir	Budgam	Gousia Brick Kiln	Chitroo, Gudsathu	Without consent		Bull-trench
22	Kashmir	Budgam	Amin Brick Kiln	Ichgam	Valid CTO	28-Feb-2024	Zig-zag
23	Kashmir	Budgam	Tawakal Brick Kiln	Razwan, Budgam	Valid CTO	28-Feb-2024	Zig-zag
24	Kashmir	Budgam	Jeelan Brick Kiln	Chitroo, Dangerpora	Valid CTO	28-Feb-2024	Bull-trench
25	Kashmir	Budgam	Rahat Brick Kiln	Chitroo, Dangerpora	Expired CTO	30-Jul-2009	Bull-trench
26	Kashmir	Budgam	Chinar Brick Kiln	Dooniwari, Chattergam	Without consent		Bull-trench
27	Kashmir	Budgam	New Royal Brick Kiln	Aalipora, Mudbal, Chadoora	Without consent		Bull-trench
28	Kashmir	Budgam	Gowhar Brick Kiln	Gudsathu	Valid CTO	28-Feb-2024	Zig-zag
29	Kashmir	Budgam	New Gousia Brick Kiln	Mirgund, Gudsathu	Valid CTO	28-Feb-2024	Bull-trench
30	Kashmir	Budgam	Qureshi Brick Kiln	Kanir, Chadoora	Valid CTO	28-Feb-2024	Zig-zag
31	Kashmir	Budgam	Tariq Brick Kiln	Kulbugh, Wagor	Without consent		Bull-trench
32	Kashmir	Budgam	High Land Brick Kiln	Gopalsaif	Without consent		Bull-trench
33	Kashmir	Budgam	New Alamdar Brick Kiln	Gudsathu	Expired CTO	30-Jul-2013	Bull-trench

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
34	Kashmir	Budgam	Nisar Ahmad Sheikh Brick Kiln	Bugam, Batpora	Valid CTO	28-Feb-2024	Zig-zag
35	Kashmir	Budgam	Mohammad Yousuf Wani Brick Kiln	Ichgam	Without consent		Bull-trench
36	Kashmir	Budgam	Kohinoor Brick Kiln	Yarikalan, Chadoora	Without consent		Bull-trench
37	Kashmir	Budgam	Majid Traders Brick Kiln	Panzan, Chadoora	Expired CTO	30-Mar-2015	Bull-trench
38	Kashmir	Budgam	New Bhat Brick Kiln	Kathir Gund, Chadoora	Valid CTO	28-Feb-2024	Bull-trench
39	Kashmir	Budgam	Mumtaz Brick Kiln	Panzan, Chadoora	Expired CTO	30-Jun-2015	Zig-zag
40	Kashmir	Budgam	Alamdard Brick Kiln	Panzan, Chadoora	Valid CTO	28-Feb-2024	Zig-zag
41	Kashmir	Budgam	Nida Brick Kiln	Ichgam	Valid CTO	28-Feb-2024	Zig-zag
42	Kashmir	Budgam	New Dar Brick Kiln	Razwan, Budgam	Expired CTO	30-Jun-2012	Bull-trench
43	Kashmir	Budgam	Madina Brick Kiln	Noubugh, Chadoora	Valid CTO	28-Feb-2024	Zig-zag
44	Kashmir	Budgam	Shazad Brick Kiln	Ichgam, Gudsathu	Valid CTO	28-Feb-2024	Zig-zag
45	Kashmir	Budgam	Sheikh-ul-Alam Brick Kiln	Kathir Gund, Chadoora	Expired CTO	30-Oct-2013	Bull-trench
46	Kashmir	Budgam	New Ruby Brick Kiln	Chattergam	Expired CTO	30-Oct-2014	Bull-trench
47	Kashmir	Budgam	Aijaz Brick Kiln	Ichgam	Expired CTO	30-Mar-2015	Bull-trench
48	Kashmir	Budgam	Master Brick Kiln	Panzan, Chadoora	Valid CTO	28-Feb-2024	Zig-zag
49	Kashmir	Budgam	Yaseen Brick Kiln	Mirgund, Budgam	Expired CTO	30-Oct-2014	Bull-trench
50	Kashmir	Budgam	F B M Brick Kiln	Ichgam	Valid CTO	28-Feb-2024	Zig-zag
51	Kashmir	Budgam	Tariq Brick Kiln	Parniv, Budgam	Expired CTO	30-Oct-2015	Bull-trench
52	Kashmir	Budgam	Aga Syed Mohammad Hussain Brick Kiln	Heewader	Valid CTO	28-Feb-2024	Zig-zag
53	Kashmir	Budgam	Ab Hamid Nath Brick Kiln	Parniv, Budgam	Expired CTO	31-Jul-2015	Bull-trench
54	Kashmir	Budgam	Ghulam Ahmad Ganie Brick Kiln	Chattergam	Expired CTO	30-Mar-2014	Bull-trench
55	Kashmir	Budgam	Ghulam Ahmad Parray Brick Kiln	Panzan, Chadoora	Valid CTO	28-Feb-2024	Zig-zag
56	Kashmir	Budgam	Shah & Shah Brick Kiln	Kathir Gund, Chadoora	Valid CTO	28-Feb-2024	Bull-trench
57	Kashmir	Budgam	Al-Hilal Brick Kiln	Yarikalan, Chadoora	Valid CTO	28-Feb-2024	Zig-zag
58	Kashmir	Budgam	Friends Brick Kiln	Wagar, Chadoora	Expired CTO	30-Sep-2014	Bull-trench
59	Kashmir	Budgam	Tariq Brick Kiln	Chattergam	Expired CTO	30-Mar-2015	Zig-zag
60	Kashmir	Budgam	New Amin Brick Kiln, Gopalsaif	Devbagh, Panzan	Expired CTO	30-Oct-2014	Bull-trench
61	Kashmir	Budgam	Anwar Brick Kiln Name changed to Nazir Brick Kiln	Choon, Budgam	Expired CTO	30-Mar-2016	Bull-trench
62	Kashmir	Budgam	Bashir Brick Kiln	Qanoongopora, Chadoora	Valid CTO	28-Feb-2024	Bull-trench
63	Kashmir	Budgam	Samco Brick Kiln	Gudsathu	Without consent		Bull-trench
64	Kashmir	Budgam	Mohammad Amin Brick Kiln	Heewader	Without consent		Bull-trench

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
65	Kashmir	Budgam	Nagraad Brick Kiln 777	Noubugh, Chadoora	Without consent		Bull-trench
66	Kashmir	Budgam	Parvaiz Brick Kiln	Noubugh, Chadoora	Valid CTO	28-Feb-2024	Bull-trench
67	Kashmir	Budgam	Modern Brick Kiln (D11/M9)	Noubugh, Chadoora	Without consent		Bull-trench
68	Kashmir	Budgam	Shaan Brick Kiln	Kanir, Chadoora	Expired CTO	30-May-2015	Bull-trench
69	Kashmir	Budgam	Al Mehdi Brick Kiln	Chattergam	Without consent		Bull-trench
70	Kashmir	Budgam	Haroon Brick Kiln	Bugam, Batpora	Valid CTO	28-Feb-2024	Bull-trench
71	Kashmir	Budgam	New Arfat Brick Kiln	Qanoongopora, Chadoora	Without consent		Bull-trench
72	Kashmir	Budgam	Dilbar Brick Kiln	Noubugh, Chadoora	Without consent		Bull-trench
73	Kashmir	Budgam	Nath Brick Kiln	Chattergam	Without consent		Bull-trench
74	Kashmir	Budgam	Mohammad Yousuf Mir Brick Kiln	Khanda, Magraypora	Valid CTO	28-Feb-2024	Zig-zag
75	Kashmir	Budgam	Amar Brick Kiln	Charangam, Beerwah	Expired CTO	30-Sep-2023	Bull-trench
76	Kashmir	Budgam	Khan Brick Kiln	Gondipora, Beerwah	Valid CTO	30-May-2025	Zig-zag
77	Kashmir	Budgam	Rehbar Brick Kiln	Shalina, B KPora	Valid CTO	28-Feb-2024	Bull-trench
78	Kashmir	Budgam	Greenland Brick Kiln	Summerbugh, Lasjan	Valid CTO	28-Feb-2024	Bull-trench
79	Kashmir	Budgam	Imperial Brick Kiln	Gariend, Budgam	Without consent		Zig-zag
80	Kashmir	Budgam	K B Brick Kiln	Narwara, Gundipora	Expired CTO	30-Apr-2023	Zig-zag
81	Kashmir	Budgam	Chinar Brick Kiln	Pallar, Budgam	Without consent		Bull-trench
82	Kashmir	Budgam	ESS EMM Brick Kiln	Putlibagh	Valid CTO	30-Dec-2023	Bull-trench
83	Kashmir	Budgam	Global Brick Kiln	Dadina, Shoolipora	Expired CTO	30-Oct-2023	Bull-trench
84	Kashmir	Budgam	Zahoor Brick Kiln	Shalina, Budgam	Without consent		Bull-trench
85	Kashmir	Budgam	Aftab Brick Kiln	Summerbugh, Lasjan	Valid CTO	28-Feb-2024	Bull-trench
86	Kashmir	Budgam	Firdous Brick Kiln	Qazipora, Chadoora	Expired CTO	30-Jun-2012	Bull-trench
87	Kashmir	Budgam	M L A Brick Kiln	Chandpora	Expired CTO	30-Oct-2023	Zig-zag
88	Kashmir	Budgam	M Co Brick Kiln	Diffpora, Waterwani	Expired CTO	30-Jun-2014	Bull-trench
89	Kashmir	Budgam	Dar Brick Factory	Khanda, Magraypora	Valid CTO	28-Feb-2024	Bull-trench
90	Kashmir	Budgam	Muneer Brick Kiln	Waterwani, Budgam	Valid CTO	28-Feb-2024	Bull-trench
91	Kashmir	Budgam	VIP Standard Brick Kiln	Waterwani, Budgam	Valid CTO	29-Feb-2024	Bull-trench
92	Kashmir	Budgam	Paris Brick Kiln	Parisabad, Budgam	Without consent		Bull-trench
93	Kashmir	Budgam	Farooq Brick Kiln	Summerbugh, Lasjan	Expired CTO	30-Sep-2023	Bull-trench
94	Kashmir	Budgam	Bismillah Brick Kiln	Parisabad, Budgam	Without consent		Zig-zag
95	Kashmir	Budgam	Bloore Brick Kiln	Parisabad, Budgam	Without consent		Bull-trench
96	Kashmir	Budgam	R B C Brick Kiln	Utligam, Beerwah	Expired CTO	30-Mar-2015	Bull-trench
97	Kashmir	Budgam	Ubaid Brick Kiln	Rakhshalina	Without consent		Bull-trench

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
98	Kashmir	Budgam	Sada Bahar Brick Kiln	Bonhama, Beerwah	Expired CTO	30-Oct-2023	Bull-trench
99	Kashmir	Budgam	New Gulfam Brick Kiln	Saratpora, Batpora	Expired CTO	30-May-2023	Zig-zag
100	Kashmir	Budgam	Maqbool Brick Kiln	Chilyech, Chadoora	Expired CTO	30-Sep-2015	Bull-trench
101	Kashmir	Budgam	Gousia Associate	Gariend, Budgam	Valid CTO	30-May-2024	Zig-zag
102	Kashmir	Budgam	United Brick Kiln	Utligam, Beerwah	Without consent		Bull-trench
103	Kashmir	Budgam	Baba Brick Kiln	Putlibagh, Budgam	Valid CTO	30-Dec-2023	Bull-trench
104	Kashmir	Budgam	Ayat Brick Kiln	Chandpora	Expired CTO	30-Oct-2023	Zig-zag
105	Kashmir	Budgam	B H R Brick Kiln	Check Wanihama	Expired CTO	30-Oct-2014	Bull-trench
106	Kashmir	Budgam	New Myco Brick Kiln	Yarisathoo, Khan Sahib	Expired CTO	30-Jul-2014	Bull-trench
107	Kashmir	Budgam	Gulfam Brick Kiln	Chandpora	Expired CTO	30-Jan-2014	Bull-trench
108	Kashmir	Budgam	Jameela Bibi Brick Kiln	Behrampora, Chadoora	Valid CTO	28-Feb-2024	Zig-zag
109	Kashmir	Budgam	Royal Brick Kiln	Check Dewan, Beerwah	Without consent		Bull-trench
110	Kashmir	Budgam	Universal Brick Kiln	Putlibagh, Budgam	Valid CTO	30-Dec-2023	Bull-trench
111	Kashmir	Budgam	Dar Brick Kiln	Chattergam	Without consent		Bull-trench
112	Kashmir	Budgam	Sofi Brick Kiln	Chandpora	Expired CTO	30-Mar-2016	Bull-trench
113	Kashmir	Budgam	Khyber Brick Kiln	Summerbugh, Lasjan	Expired CTO	30-Jan-2013	Bull-trench
114	Kashmir	Budgam	Bismillah Brick Kiln	Rakhshalina	Without consent		Bull-trench
115	Kashmir	Budgam	Shaheen Brick Kiln	Labertal, Budgam	Expired CTO	30-Nov-2013	Bull-trench
116	Kashmir	Budgam	A M Brick Kiln	Shoolipora	Expired CTE	30-May-2023	Zig-zag
117	Kashmir	Budgam	Umer Brick Kiln	Chandpora	Valid CTO	28-Feb-2024	Zig-zag
118	Kashmir	Budgam	Modern Brick Kiln	Bunhama, Beerwah	Expired CTO	31-Jul-2023	Zig-zag
119	Kashmir	Budgam	Zabarwan Brick Kiln	Wahabpora, Budgam	Expired CTO	30-Oct-2023	Zig-zag
120	Kashmir	Budgam	Zydaan Brick Kiln	Dadina, Budgam	Expired CTO	30-Mar-2014	Bull-trench
121	Kashmir	Budgam	Aqsa Brick Kiln	Labertal, Budgam	Without consent		Bull-trench
122	Kashmir	Budgam	Gulshan Brick Kiln	Dansura, Beerwah	Expired CTO	30-Oct-2023	Zig-zag
123	Kashmir	Budgam	Farooq Ahmad Sheikh Brick Kiln	Sonpah, Beerwah	Valid CTO	30-Dec-2023	Zig-zag
124	Kashmir	Budgam	Friends Brick Kiln	Charangam, Beerwah	Expired CTO	30-Nov-2023	Bull-trench
125	Kashmir	Budgam	New Bismillah Brick Choice	Parisabad, Budgam	Without consent		Bull-trench
126	Kashmir	Budgam	Shah & Shah Brick Kiln	Wahabpora, Budgam	Without consent		Bull-trench
127	Kashmir	Budgam	Farooq Ahmad Dar Brick Kiln	Summerbugh, Lasjan	Without consent		Bull-trench
128	Kashmir	Budgam	Hill Brick Kiln	Wahabpora, Budgam	Without consent		Bull-trench
129	Kashmir	Budgam	Sky Brick Kiln	Utligam, Beerwah	Valid CTO	30-Mar-2024	Bull-trench
130	Kashmir	Budgam	Mohammad Sidiq Nath Brick Kiln	Shalina, Lasjan	Valid CTO	30-May-2024	Bull-trench

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
131	Kashmir	Budgam	Sayara Brick Kiln	Gariend, Budgam	Without consent		Bull-trench
132	Kashmir	Budgam	Burhan Brick Kiln	Waterwani, Budgam	Expired CTO	30-Nov-2013	Bull-trench
133	Kashmir	Budgam	Luxury Brick Kiln	Najan, Beerwah	Valid CTO	28-Feb-2024	Bull-trench
134	Kashmir	Budgam	Javid Brick Kiln	Charangam, Beerwah	Expired CTO	30-Apr-2023	Bull-trench
135	Kashmir	Budgam	Azad Brick Kiln	Gariend, Budgam	Without consent		Bull-trench
136	Kashmir	Budgam	Arak Brick Kiln	Seerbagh, Lasjan	Valid CTO	28-Feb-2024	Bull-trench
137	Kashmir	Budgam	Shah i Hamdan Brick Kiln	Nandvanpora, Budgam	Expired CTO	30-Mar-2012	Bull-trench
138	Kashmir	Budgam	Sofi Brick Kiln	Summerbugh, Lasjan	Valid CTO	28-Feb-2024	Bull-trench
139	Kashmir	Budgam	Rehmat Brick Kiln	Labartal, Budgam	Valid CTO	29-Feb-2024	Bull-trench
140	Kashmir	Budgam	New Gul Brick Kiln	Gariend, Budgam	Expired CTO	30-Oct-2023	Zig-zag
141	Kashmir	Budgam	Haroon Brick Kiln	Labartal, Budgam	Valid CTO	28-Feb-2024	Bull-trench
142	Kashmir	Budgam	TATA Brick Kiln	Labartal, Budgam	Expired CTO	30-Mar-2013	Bull-trench
143	Kashmir	Budgam	Mir Brick Kiln	Dadina, Budgam	Without consent		Bull-trench
144	Kashmir	Budgam	Ghulam Rasool Mir Brick Kiln	Punchgund, Budgam	Without consent		Bull-trench
145	Kashmir	Budgam	Dar & Dar Brick Kiln	Batpora, Wudar	Without consent		Bull-trench
146	Kashmir	Budgam	Shalimar Brick Kiln	Paymus, Sangam	Expired CTO	30-Mar-2012	Bull-trench
147	Kashmir	Budgam	Iqbal Brick Kiln Now Alamdar Brick Kiln	Bahrampora, Chadoora	Without consent		Bull-trench
148	Kashmir	Budgam	Sheikh Brick Kiln	Sonpah, Beerwah	Expired CTO	30-Sep-2023	Zig-zag
149	Kashmir	Budgam	Sofi Brothers Brick Kiln	Labartal, Budgam	Expired CTO	30-Mar-2023	Bull-trench
150	Kashmir	Budgam	Manzor Bricks	Khadipora Halqa, Nassrullahpora	Expired CTO	30-Oct-2014	Bull-trench
151	Kashmir	Budgam	Jehlum structures	Ompora, Budgam	Expired CTO	30-Sep-2013	Bull-trench
152	Kashmir	Budgam	Shahnawaz Brick Kiln	Labartal, Budgam	Expired CTO	30-Mar-2015	Bull-trench
153	Kashmir	Budgam	New Bhat Brick Kiln	Kakanmaran, Budgam	Valid CTO	30-Dec-2023	Zig-zag
154	Kashmir	Budgam	Gul Brick Kiln	Rakhshalina, Lasjan	Expired CTO	30-Jan-2014	Bull-trench
155	Kashmir	Budgam	Matoo Brick Kiln	Rakhshalina, Lasjan	Without consent		Bull-trench
156	Kashmir	Budgam	Mandoo Brick Kiln	Chandpora	Expired CTO	30-Mar-2023	Zig-zag
157	Kashmir	Budgam	Myco Brick Kiln	Mulnaroo, Khansahib	Expired CTO	30-Apr-2015	Bull-trench
158	Kashmir	Budgam	Zaffron Brick Kiln	Labartal, Budgam	Without consent		Bull-trench
159	Kashmir	Budgam	Suraj Brick Kiln	Latipora, Chandpora	Valid CTO	28-Feb-2024	Zig-zag
160	Kashmir	Budgam	Roshan Brick Kiln	Noubugh, Chadoora	Valid CTO	28-Feb-2024	Zig-zag
161	Kashmir	Budgam	Qiyam Brick Kiln	Mulshulla, Beerwah	Without consent		Zig-zag
162	Kashmir	Budgam	Ab Gani Nath Brick Kiln	Shalina, Budgam	Expired CTO	30-Oct-2022	Zig-zag

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
163	Kashmir	Budgam	Hydrop Brick Kiln				
164	Kashmir	Budgam	Al-Habib Brick Kiln	Mulshulla, Beerwah	Without consent		Zig-zag
165	Kashmir	Budgam	Lucky Brick Kiln	Chandpora	Expired CTO	30-Oct-2023	Zig-zag
166	Kashmir	Budgam	Kohinoor Brick Kiln	Chandpora	Expired CTO	30-Oct-2023	Zig-zag
167	Kashmir	Budgam	Gulzar Brick Kiln	Summerbugh, Lasjan	Without consent		Bull-trench
168	Kashmir	Budgam	Kuwait Brick Kiln	Charangam, Beerwah	Expired CTO	30-Oct-2023	Zig-zag
169	Kashmir	Budgam	Golden Brick Kiln	Summerbugh, Lasjan	Expired CTO	30-Oct-2009	Bull-trench
170	Kashmir	Budgam	National Brick Kiln	Bandgam, Magam	Without consent		Bull-trench
171	Kashmir	Budgam	Al Barkat Brick Kiln	Chandpora	Valid CTO	30-Mar-2026	Zig-zag
172	Kashmir	Budgam	Hill Top Brick Kiln	Ranipora, Budgam	Expired CTO	30-Oct-2011	Bull-trench
173	Kashmir	Budgam	Pushoo Brick Kiln	Bonhama, Beerwah	Valid CTO	28-Feb-2024	Bull-trench
174	Kashmir	Budgam	Habib Brick Kiln	Shoolipora	Expired CTO	30-Apr-2013	Bull-trench
175	Kashmir	Budgam	Mughal Brick Kiln	Seerbagh, Lasjan	Without consent		Bull-trench
176	Kashmir	Budgam	Kashmir Brick Kiln	Nasrullahpora, Waterwani	Expired CTO	30-Apr-2015	Bull-trench
177	Kashmir	Budgam	Star BDB Brick Kiln	Putlibagh, Budgam	Expired CTO	30-Nov-2023	Zig-zag
178	Kashmir	Budgam	Chinar Brick Kiln	Chandpora	Valid CTO	30-Dec-2023	Zig-zag
179	Kashmir	Budgam	Magray Brick Kiln	Summerbugh, Lasjan	Valid CTO	30-Dec-2023	Bull-trench
180	Kashmir	Budgam	Ghulam Mohammad Malik Brick Kiln	Sonpah, Beerwah	Valid CTO	28-Feb-2024	Zig-zag
181	Kashmir	Budgam	High Land Brick Kiln	Summerbugh, Lasjan	Expired CTO	30-Mar-2015	Bull-trench
182	Kashmir	Budgam	Sheikh ul Alam Brick Kiln	Chelyech, Dadamari Bagh	Without consent		Bull-trench
183	Kashmir	Budgam	Bismillah Brick Choice	Nandvanpora, Budgam	Expired CTO	30-May-2014	Bull-trench
184	Kashmir	Budgam	New Shaheen Brick Kiln	Poonch Gund	Valid CTO	28-Feb-2024	Bull-trench
185	Kashmir	Budgam	S B C Brick Kiln	Batpora, Chandpora	Expired CTO	31-Jul-2023	Bull-trench
186	Kashmir	Budgam	Triple S Brick Kiln	Utligam, Beerwah	Expired CTO	30-Nov-2023	Zig-zag
187	Kashmir	Budgam	S B Brick Kiln	Utligam, Beerwah	Expired CTO	30-Nov-2023	Zig-zag
188	Kashmir	Budgam	Nishat Seven Star Brick Kiln	Utligam, Beerwah	Expired CTO	30-Oct-2023	Zig-zag
189	Kashmir	Budgam	Iqra Brick Kiln	Beerwah	Valid CTO	28-Feb-2024	Bull-trench
190	Kashmir	Budgam	Bismillah Brick Kiln	Aaripanthan	Valid CTO	28-Feb-2024	Bull-trench
191	Kashmir	Budgam	Noor Brick Kiln	Poonch Gund	Expired CTO	31-Mar-2014	Bull-trench
192	Kashmir	Budgam	Alamdardar Brick Kiln	Dej Malik Gund	Without consent		Bull-trench
193	Kashmir	Budgam	Shaheen Brick Kiln	Noubugh, Chadoora	Without consent		Zig-zag
194	Kashmir	Budgam	Jee Shah Brick Kiln	Bunhama, Beerwah	Without consent		Bull-trench
195	Kashmir	Budgam	Alamdardar Brick Kiln	Noubugh, Chadoora	Valid CTO	31-Jan-2024	Bull-trench
				Saratpora, Batpora	Without consent		

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
196	Kashmir	Budgam	Mahan (131) Brick Kiln	Noubugh, Chadoora	Valid CTO	28-Feb-2024	Zig-zag
197	Kashmir	Budgam	Sultan-ul-Arifeen Brick Kiln	Noubugh, Chadoora	Valid CTO	30-Jan-2024	Zig-zag
198	Kashmir	Budgam	Adil Brick Kiln	Mulshulla, Beerwah	Without consent		Zig-zag
199	Kashmir	Budgam	Max Brick Kiln	Noubugh, Chadoora	Without consent		Zig-zag
200	Kashmir	Budgam	Koka Brick Kiln	Kultreh, Chadoora	Without consent		Zig-zag
201	Kashmir	Budgam	Brick No 5H Brick Kiln	Behrampora, Chadoora	Without consent		Bull-trench
202	Kashmir	Budgam	Jehlum Brick Kiln 407	Behrampora, Chadoora	Without consent		Zig-zag
203	Kashmir	Budgam	Modern Brick Kiln 17T	Kultreh, Chadoora	Valid CTO	30-Jan-2024	Bull-trench
204	Kashmir	Budgam	Brick No 37D Brick Kiln	Kultreh, Chadoora	Without consent		Bull-trench
205	Kashmir	Budgam	Mushtaq Brick Kiln	Mamgund, Beerwah	Without consent		Zig-zag
206	Kashmir	Budgam	Syed Jaffar Brick Kiln	Behrampora, Chadoora	Valid CTO	28-Feb-2024	Bull-trench
207	Kashmir	Budgam	Bhat Brick Kiln	Noubugh, Chadoora	Valid CTO	28-Feb-2024	Bull-trench
208	Kashmir	Budgam	Brick No 911 Brick Kiln	Baghi Hyder, Kral Check	Without consent		Bull-trench
209	Kashmir	Budgam	Valley Brick Kiln	Nigloo, Beerwah	Without consent		Zig-zag
210	Kashmir	Budgam	Max Brick Kiln	Bapat, Beerwah	Without consent		Zig-zag
211	Kashmir	Budgam	Mehak Brick Kiln	Seerbagh, Lasjan	Without consent		Bull-trench
212	Kashmir	Budgam		Rakhshalina, Lasjan	Without consent		Bull-trench
213	Kashmir	Budgam	Shah-i-Hamdan Brick Kiln	Bagh i Shakoor Shah	Without consent		Bull-trench
214	Kashmir	Budgam	Meelad Brick Kiln	Bunhama, Beerwah	Valid CTO	28-Feb-2024	Zig-zag
215	Kashmir	Budgam	Dar Brick Kiln D 65	Noubugh, Chadoora	Valid CTO	28-Feb-2024	Bull-trench
216	Kashmir	Budgam	Kashmir Brick Kiln	Mamgund, Beerwah	Without consent		Zig-zag
217	Kashmir	Budgam	Muslim Brick Kiln	Parisabad, Budgam	Without consent		Bull-trench
218	Kashmir	Budgam	Bismillah Brick Kiln	Hard Batpora	Without consent		Zig-zag
219	Kashmir	Budgam	Sayar Brick Kiln /Sudesh Brick Kiln	Surrenhall	Without consent		Zig-zag
220	Kashmir	Budgam	Mughloo Brick Kiln	Kultreh, Chadoora	Valid CTE	30-Nov-2024	Zig-zag
221	Kashmir	Budgam	Wani Brick Kiln	Bunhama, Beerwah	Without consent		Bull-trench
222	Kashmir	Budgam	Syed Mussa Brick Kiln	Basipora, Parisabad	Without consent		Zig-zag
223	Kashmir	Budgam	Humdaniya Brick Kiln (CTE issued, not established yet)	Kultreh, Chadoora	Valid CTE	28-Feb-2024	Zig-zag
224	Kashmir	Budgam	Rangeen Brick Kiln (CTE issued, not established yet)	Kultreh, Chadoora	Valid CTE	28-Feb-2024	Zig-zag
225	Kashmir	Budgam	Fayaz Ahmad Shagoo	Labertal, Budgam	Without consent		Bull-trench

Jammu and Kashmir Pollution Control Committee

Parvesh Bhawan, Forest Complex || Sikk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927; mail - memberssecretaryjkpcb@gmail.com

**District Magistrate
Shopian**

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Shopian.

Whereas, vide No. JKPC/NGT/130/197-203 dated 18-01-2024, the following directions were issued to the District Magistrate, Shopian under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Shopian shall furnish the following information: -

- i) Status of license of Brick Kilns in District Shopian on the proforma enclosed.*



- ii) Status of implementation of directions issued vide No. JKPCC/NGT/130/197-203 dated 18-01-2024 on the proforma enclosed.

District Magistrate Shopian is further directed to acknowledge the receipt of these directions and furnish the information by or before **29 February 2024**.

Encl:- List of Brick Kilns in District Shopian in prescribed proforma as mentioned above.

✓

No:- JKPCC/NGT/130/ 396-400
Date:- 14-02-2024.


14/2/24
(Vasu Yadav)
Chairman

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Shopian for information and necessary action.

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#	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPCC/NGT/130/197-203 dated 18-01-2024 (Implemented/Not-implemented)
1	Shopian	Mir Brick Kiln	Babapora Shopian		
2	Shopian	S H Brick Kiln	Safanagri Shopian		

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927; mail - memberssecretaryjkpcb@gmail.com

**District Magistrate
Kulgam**

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Kulgam.

Whereas, vide No. JKPCC/NGT/130/176-182 dated 18-01-2024, the following directions were issued to the District Magistrate, Kulgam under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Kulgam shall furnish the following information: -

- i) Status of license of Brick Kilns in District Kulgam on the proforma enclosed.*

- ii) Status of implementation of directions issued vide No. JKPC/NGT/130/176-182 dated 18-01-2024 on the proforma enclosed.

District Magistrate Kulgam is further directed to acknowledge the receipt of these directions and furnish the information by or before **29 February 2024**.

Encl:- List of Brick Kilns in District Kulgam in prescribed proforma as mentioned above.

du
No:- JKPC/NGT/130/ 371-75
Date:- 14-02-2024.


(Vasu Yadav)
Chairman
Q
N *B*

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Kulgam for information and necessary action.

#	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPC/NGT/130/176-182 dated 18-01-2024 (Implemented/Not-implemented)
1	Kulgam	Max Brick kiln,	Baihama, Kulgam		
2	Kulgam	515 Brick kiln,	Kilam		
3	Kulgam	Insaf Brick Kiln	Yarihole Babapora		
4	Kulgam	D.M. Brick Kiln	Kilam Kulgam		
5	Kulgam	BPL Brick Kiln	Hablish Kulgam		
6	Kulgam	F16 Brick kiln	Nowa Chawgam Bonigam		
7	Kulgam	Chinar Brick Kiln	Baihama		
8	Kulgam	Sooraj Brick Kiln	Baihama		
9	Kulgam	Tawheed Brick Factory TBF	Hablish		
10	Kulgam	New Zum Zum Brick Kiln	Baihama		
11	Kulgam	Khrewan Brick Kiln (KBK)	Khrewan, Lassipora		
12	Kulgam	Mohd Yousuf Bhat Brick Kiln	Manigam		
13	Kulgam	DB2 Brick Kiln	Bun Devsar		
14	Kulgam	Dar Brick Kiln.	Chandiyan Kulgam		
15	Kulgam	Mohd Yousuf Bhat Brick Kiln 515	Hablish, Kulgam		
16	Kulgam	K2 Brick Kiln	Hablish		
17	Kulgam	CM Brick Kiln	Adigam, Devsar		
18	Kulgam	FM Brick Kiln	Kilam		

19	Kulgam	Chand Brick Kiln 70-B	Kilam		
20	Kulgam	Shahoora Brick Kiln	Baihama		
21	Kulgam	Towheed Brick kiln (GST)	Agroo		
22	Kulgam	Taj Brick Kiln	Mandhol Devsar Kulgam		
23	Kulgam	Mohammad Amin Rather B.K (70-R)	Banghal Devsar		
24	Kulgam	T.R. Brick Kiln	Nowa Boniogam		
25	Kulgam	M.N Brick Kiln (511- A)	Yarhole Babapora		

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 008 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927, mail - membersecretaryjkpcb@gmail.com

**District Magistrate
Budgam**

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Budgam.

Whereas, vide No. JKPC/NGT/130/169-175 dated 18-01-2024, the following directions were issued to the District Magistrate, Budgam under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. *no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. *brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Budgam shall furnish the following information: -

- i) Status of license of Brick Kilns in District Budgam on the proforma enclosed.

- ii) Status of implementation of directions issued vide No. JKPCC/NGT/130/169-175 dated 18-01-2024 on the proforma enclosed.

District Magistrate Budgam is further directed to acknowledge the receipt of these directions and furnish the information by or before **29 February 2024**.

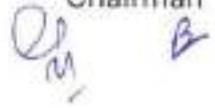
Encl:- List of Brick Kilns in District Budgam in prescribed proforma as mentioned above.



No:- JKPCC/NGT/130/ 301-05
Date:- 14-02-2024.



(Vasu Yadav)
Chairman



Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Budgam for information and necessary action.

#	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPC/NGT/130/169-175 dated 18-01-2024 (Implemented/Not-implemented)
1	Budgam	Kohinoor Brick Kiln	Gudsathu		
2	Budgam	Muheet Brick Kiln	Ichgam		
3	Budgam	Gem Brick Kiln	Chattergam		
4	Budgam	Majid Brick Kiln	Panzan, Chadoora		
5	Budgam	Baba Hyder Brick Kiln	Hushroo, Chadoora		
6	Budgam	New Shallimar Brick Kiln	Kathir Gund, Chadoora		
7	Budgam	Bismah Brick Kiln	Kathir Gund, Chadoora		
8	Budgam	Shan Brick Kiln	Gudsathu		
9	Budgam	Alamdar Brick Kiln	Chitroo, Dangerpora		
10	Budgam	New Golden Brick Kiln	Gudsathu		
11	Budgam	Red Rose Brick Kiln	Ichkoot		
12	Budgam	Kashani Brick Kiln	Ichkoot		
13	Budgam	New Shahzad Brick Kiln	Qanoongopora, Chadoora		
14	Budgam	Irfan Brick Kiln	Ichgam		
15	Budgam	Red Rose Brick Kiln	Panzan, Chadoora		
16	Budgam	Dar Brick Kiln	Yarikalan, Chadoora		
17	Budgam	Parvaiz Brick Kiln	Ichgam, Budgam		
18	Budgam	Bhat Brick Kiln	Hushroo, Chadoora		
19	Budgam	Bismillah Brick Manufacture	Ichgam, Budgam		
20	Budgam	Firdous Brick Kiln	Mahawar, Budgam		
21	Budgam	Gousia Brick Kiln	Chitroo, Gudsathu		

22	Budgam	Amin Brick Kiln	Ichgam	
23	Budgam	Tawakal Brick Kiln	Razwan, Budgam	
24	Budgam	Jeelan Brick Kiln	Chitroo, Dangerpora	
25	Budgam	Rahat Brick Kiln	Chitroo, Dangerpora	
26	Budgam	Chinar Brick Kiln	Dooniwari, Chattergam	
27	Budgam	New Royal Brick Kiln	Aalipora, Mudbal, Chadoora	
28	Budgam	Gowhar Brick Kiln	Gudsathu	
29	Budgam	New Gousia Brick Kiln	Mirgund, Gudsathu	
30	Budgam	Qureshi Brick Kiln	Kanir, Chadoora	
31	Budgam	Tariq Brick Kiln	Kulbugh, Wagor	
32	Budgam	High Land Brick Kiln	Gopalsaif	
33	Budgam	New Alamdar Brick Kiln	Gudsathu	
34	Budgam	Nisar Ahmad Sheikh Brick Kiln	Bugam, Batpora	
35	Budgam	Mohammad Yousuf Wani Brick Kiln	Ichgam	
36	Budgam	Kohinoor Brick Kiln	Yarikalan, Chadoora	
37	Budgam	Majid Traders Brick Kiln	Panzan, Chadoora	
38	Budgam	New Bhat Brick Kiln	Kathir Gund, Chadoora	
39	Budgam	Mumtaz Brick Kiln	Panzan, Chadoora	
40	Budgam	Alamdar Brick Kiln	Panzan, Chadoora	
41	Budgam	Nida Brick Kiln	Ichgam	
42	Budgam	New Dar Brick Kiln	Razwan, Budgam	
43	Budgam	Madina Brick Kiln	Noubugh, Chadoora	
44	Budgam	Shazad Brick Kiln	Ichgam, Gudsathu	
45	Budgam	Sheikh-ul-Alam Brick Kiln	Kathir Gund, Chadoora	

46	Budgam	New Ruby Brick Kiln	Chattergam		
47	Budgam	Ajjaz Brick Kiln	Ichgam		
48	Budgam	Master Brick Kiln	Panzan, Chadoora		
49	Budgam	Yaseen Brick Kiln	Mirgund, Budgam		
50	Budgam	F B M Brick Kiln	Ichgam		
51	Budgam	Tariq Brick Kiln	Parniv, Budgam		
52	Budgam	Aga Syed Mohammad Hussain Brick Kiln	Heewader		
53	Budgam	Ab Hamid Nath Brick Kiln	Parniv, Budgam		
54	Budgam	Ghulam Ahmad Ganie Brick Kiln	Chattergam		
55	Budgam	Ghulam Ahmad Parry Brick Kiln	Panzan, Chadoora		
56	Budgam	Shah & Shah Brick Kiln	Kathir Gund, Chadoora		
57	Budgam	Al-Hilal Brick Kiln	Yarikalan, Chadoora		
58	Budgam	Friends Brick Kiln	Wagar, Chadoora		
59	Budgam	Tariq Brick Kiln	Chattergam		
60	Budgam	New Amin Brick Kiln, Gopalsaif	Devbagh, Panzan		
61	Budgam	Anwar Brick Kiln Name changed to Nazir Brick Kiln	Choon, Budgam		
62	Budgam	Bashir Brick Kiln	Qanoongopora, Chadoora		
63	Budgam	Samco Brick Kiln	Gudsathu		
64	Budgam	Mohammad Amin Brick Kiln	Heewader		
65	Budgam	Nagraad Brick Kiln 777	Noubugh, Chadoora		
66	Budgam	Parveiz Brick Kiln	Noubugh, Chadoora		
67	Budgam	Modern Brick Kiln (D11/M9)	Noubugh, Chadoora		
68	Budgam	Shaan Brick Kiln	Kanir, Chadoora		

69	Budgam	Al Mehdi Brick Kiln	Chattergam	
70	Budgam	Haroon Brick Kiln	Bugam, Batpora	
71	Budgam	New Arfat Brick Kiln	Qanoongopora, Chadoora	
72	Budgam	Dilbar Brick Kiln	Noubugh, Chadoora	
73	Budgam	Nath Brick Kiln	Chattergam	
74	Budgam	Mohammad Yousuf Mir Brick Kiln	Khanda, Magraypora	
75	Budgam	Amar Brick Kiln	Charangam, Beerwah	
76	Budgam	Khan Brick Kiln	Gondipora, Beerwah	
77	Budgam	Rehbar Brick Kiln	Shalina, B KPora	
78	Budgam	Greenland Brick Kiln	Summerbugh, Lasjan	
79	Budgam	Imperial Brick Kiln	Gariend, Budgam	
80	Budgam	K B Brick Kiln	Narwara, Gundipora	
81	Budgam	Chinar Brick Kiln	Pallar, Budgam	
82	Budgam	ESS EMM Brick Kiln	Putlibagh	
83	Budgam	Global Brick Kiln	Dadina, Shoolipora	
84	Budgam	Zahoor Brick Kiln	Shalina, Budgam	
85	Budgam	Aftab Brick Kiln	Summerbugh, Lasjan	
86	Budgam	Firdous Brick Kiln	Qazipora, Chadoora	
87	Budgam	M L A Brick Kiln	Chandpora	
88	Budgam	M Co Brick Kiln	Diffpora, Waterwani	
89	Budgam	Dar Brick Factory	Khanda, Magraypora	
90	Budgam	Muneer Brick Kiln	Waterwani, Budgam	
91	Budgam	VIP Standard Brick Kiln	Waterwani, Budgam	
92	Budgam	Paris Brick Kiln	Parisabad, Budgam	

93	Budgam	Farooq Brick Kiln	Summerbugh, Lasjan	
94	Budgam	Bismillah Brick Kiln	Parisabad, Budgam	
95	Budgam	Bloore Brick Kiln	Parisabad, Budgam	
96	Budgam	R B C Brick Kiln	Utligam, Beerwah	
97	Budgam	Ubaid Brick Kiln	Rakhshalina	
98	Budgam	Sada Bahar Brick Kiln	Bonhama, Beerwah	
99	Budgam	New Gulfam Brick Kiln	Saratpora, Batpora	
100	Budgam	Maqbool Brick Kiln	Chilyech, Chadoora	
101	Budgam	Gousia Associate	Gariend, Budgam	
102	Budgam	United Brick Kiln	Utligam, Beerwah	
103	Budgam	Baba Brick Kiln	Putlibagh, Budgam	
104	Budgam	Ayat Brick Kiln	Chandpora	
105	Budgam	B H R Brick Kiln	Check Wanihama	
106	Budgam	New Myco Brick Kiln	Yarisathoo, Khan Sahib	
107	Budgam	Gulfam Brick Kiln	Chandpora	
108	Budgam	Jameela Bibi Brick Kiln	Behrampora, Chadoora	
109	Budgam	Royal Brick Kiln	Check Dewan, Beerwah	
110	Budgam	Universal Brick Kiln	Putlibagh, Budgam	
111	Budgam	Dar Brick Kiln	Chattergam	
112	Budgam	Soft Brick Kiln	Chandpora	
113	Budgam	Khyber Brick Kiln	Summerbugh, Lasjan	
114	Budgam	Bismillah Brick Kiln	Rakhshalina	
115	Budgam	Shaheen Brick Kiln	Labertal, Budgam	
116	Budgam	A M Brick Kiln	Shoolipora	

117	Budgam	Umer Brick Kiln	Chandpora	
118	Budgam	Modern Brick Kiln	Bunhama, Beerwah	
119	Budgam	Zabarwan Brick Kiln	Wahabpora, Budgam	
120	Budgam	Zydaan Brick Kiln	Dadina, Budgam	
121	Budgam	Aqsa Brick Kiln	Labartal, Budgam	
122	Budgam	Gulshan Brick Kiln	Dansura, Beerwah	
123	Budgam	Farooq Ahmad Sheikh Brick Kiln	Sonpah, Beerwah	
124	Budgam	Friends Brick Kiln	Charangam, Beerwah	
125	Budgam	New Bismillah Brick Choice	Parisabad, Budgam	
126	Budgam	Shah & Shah Brick Kiln	Wahabpora, Budgam	
127	Budgam	Farooq Ahmad Dar Brick Kiln	Summerbugh, Lasjan	
128	Budgam	Hill Brick Kiln	Wahabpora, Budgam	
129	Budgam	Sky Brick Kiln	Utligam, Beerwah	
130	Budgam	Mohammad Sidiq Nath Brick Kiln	Shalina, Lasjan	
131	Budgam	Sayara Brick Kiln	Gariend, Budgam	
132	Budgam	Burhan Brick Kiln	Waterwani, Budgam	
133	Budgam	Luxury Brick Kiln	Najan, Beerwah	
134	Budgam	Javid Brick Kiln	Charangam, Beerwah	
135	Budgam	Azad Brick Kiln	Gariend, Budgam	
136	Budgam	Arak Brick Kiln	Seerbagh, Lasjan	
137	Budgam	Shah i Hamdan Brick Kiln	Nandvanpora, Budgam	
138	Budgam	Sofi Brick Kiln	Summerbugh, Lasjan	
139	Budgam	Rehmat Brick Kiln	Labartal, Budgam	
140	Budgam	New Gul Brick Kiln	Gariend, Budgam	

141	Budgam	Haroon Brick Kiln	Labartal, Budgam		
142	Budgam	TATA Brick Kiln	Labartal, Budgam		
143	Budgam	Mir Brick Kiln	Dadina, Budgam		
144	Budgam	Ghulam Rasool Mir Brick Kiln	Punchgund, Budgam		
145	Budgam	Dar & Dar Brick Kiln	Batpora, Wudar		
146	Budgam	Shalimar Brick Kiln	Paymus, Sangam		
147	Budgam	Iqbal Brick Kiln Now Alamdar Brick Kiln	Bahrapora, Chadoora		
148	Budgam	Sheikh Brick Kiln	Sonpah, Beerwah		
149	Budgam	Sofi Brothers Brick Kiln	Labartal, Budgam		
150	Budgam	Manzor Bricks	Khadipora Halqa, Nassrullahpore		
151	Budgam	Jehlum structures	Ompora, Budgam		
152	Budgam	Shahnawaz Brick Kiln	Labartal, Budgam		
153	Budgam	New Bhat Brick Kiln	Kakanmaran, Budgam		
154	Budgam	Gul Brick Kiln	Rakhshalina, Lasjan		
155	Budgam	Matoo Brick Kiln	Rakhshalina, Lasjan		
156	Budgam	Mandoo Brick Kiln	Chandpora		
157	Budgam	Mycro Brick Kiln	Mulnaroo, Khansahib		
158	Budgam	Zaffron Brick Kiln	Labartal, Budgam		
159	Budgam	Suraj Brick Kiln	Latipora, Chandpora		
160	Budgam	Roshan Brick Kiln	Noubugh, Chadoora		
161	Budgam	Qiyam Brick Kiln	Mulshulla, Beerwah		
162	Budgam	Ab Gani Nath Brick Kiln	Shalina, Budgam		
163	Budgam	Hydrop Brick Kiln	Mulshulla, Beerwah		
164	Budgam	Al-Habib Brick Kiln	Chandpora		

165	Budgam	Lucky Brick Kiln	Chandpora	
166	Budgam	Kohinoor Brick Kiln	Summerbugh, Lasjan	
167	Budgam	Gulzar Brick Kiln	Charangam, Beerwah	
168	Budgam	Kuwait Brick Kiln	Summerbugh, Lasjan	
169	Budgam	Golden Brick Kiln	Bandgam, Magam	
170	Budgam	National Brick Kiln	Chandpora	
171	Budgam	Al Barkat Brick Kiln	Ranipora, Budgam	
172	Budgam	Hill Top Brick Kiln	Bonhama, Beerwah	
173	Budgam	Pushoo Brick Kiln	Shoolipora	
174	Budgam	Habib Brick Kiln	Seerbagh, Lasjan	
175	Budgam	Mughal Brick Kiln	Nasrullahpora, Waterwani	
176	Budgam	Kashmir Brick Kiln	Putlibagh, Budgam	
177	Budgam	Star BDB Brick Kiln	Chandpora	
178	Budgam	Chinar Brick Kiln	Summerbugh, Lasjan	
179	Budgam	Magray Brick Kiln	Sonpah, Beerwah	
180	Budgam	Ghulam Mohammad Malik Brick Kiln	Summerbugh, Lasjan	
181	Budgam	High Land Brick Kiln	Chelyech, Dadamari Bagh	
182	Budgam	Sheikh ul Alam Brick Kiln	Nandvanpora, Budgam	
183	Budgam	Bismillah Brick Choice	Poonch Gund	
184	Budgam	New Shaheen Brick Kiln	Batpora, Chandpora	
185	Budgam	S B C Brick Kiln	Utligam, Beerwah	
186	Budgam	Triple S Brick Kiln	Utligam, Beerwah	
187	Budgam	S B Brick Kiln	Utligam, Beerwah	
188	Budgam	Nishat Seven Star Brick Kiln	Beerwah	

189	Budgam	Iqra Brick Kiln	Aarpanthan	
190	Budgam	Bismillah Brick Kiln	Poonch Gund	
191	Budgam	Noor Brick Kiln	Dej Malik Gund	
192	Budgam	Alamdard Brick Kiln	Noubugh, Chadoora	
193	Budgam	Shaheen Brick Kiln	Bunhama, Beerwah	
194	Budgam	Jee Shah Brick Kiln	Noubugh, Chadoora	
195	Budgam	Alamdard Brick Kiln	Saratpora, Batpora	
196	Budgam	Mahan (131) Brick Kiln	Noubugh, Chadoora	
197	Budgam	Sultan-ul-Arifeen Brick Kiln	Noubugh, Chadoora	
198	Budgam	Adil Brick Kiln	Mulshulla, Beerwah	
199	Budgam	Max Brick Kiln	Noubugh, Chadoora	
200	Budgam	Koka Brick Kiln	Kultreh, Chadoora	
201	Budgam	Brick No 5H Brick Kiln	Behrampora, Chadoora	
202	Budgam	Jehlum Brick Kiln 407	Behrampora, Chadoora	
203	Budgam	Modern Brick Kiln 17T	Kultreh, Chadoora	
204	Budgam	Brick No 37D Brick Kiln	Kultreh, Chadoora	
205	Budgam	Mushtaq Brick Kiln	Mamgund, Beerwah	
206	Budgam	Syed Jaffar Brick Kiln	Behrampora, Chadoora	
207	Budgam	Bhat Brick Kiln	Noubugh, Chadoora	
208	Budgam	Brick No 911 Brick Kiln	Baghi Hyder, Kral Check	
209	Budgam	Valley Brick Kiln	Nigloo, Beerwah	
210	Budgam	Max Brick Kiln	Bapat, Beerwah	
211	Budgam	Mehak Brick Kiln	Seerbagh, Lasjan	
212	Budgam		Rakhshalina, Lasjan	

213	Budgam	Shah-i-Hamdan Brick Kiln	Bagh i Shakoor Shah	
214	Budgam	Meelad Brick Kiln	Bunhama, Beerwah	
215	Budgam	Dar Brick Kiln D 65	Noubugh, Chadoora	
216	Budgam	Kashmir Brick Kiln	Mangund, Beerwah	
217	Budgam	Muslim Brick Kiln	Parisabad, Budgam	
218	Budgam	Bismillah Brick Kiln	Hard Batpora	
219	Budgam	Sayar Brick Kiln /Sudesh Brick Kiln	Surrenhall	
220	Budgam	Mughloo Brick Kiln	Kultreh, Chadoora	
221	Budgam	Wani Brick Kiln	Bunhama, Beerwah	
222	Budgam	Syed Mussa Brick Kiln	Basipora, Parisabad	
223	Budgam	Humdaniya Brick Kiln (CTE issued, not established yet)	Kultreh, Chadoora	
224	Budgam	Rangeen Brick Kiln (CTE issued, not established yet)	Kultreh, Chadoora	
225	Budgam	Fayaz Ahmad Shagoo	Labertal, Budgam	

Jammu and Kashmir Pollution Control Committee

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Tel - 0191-2476927, mail - membersecretaryjkpsc@gmail.com

**District Magistrate
Baramulla**

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Baramulla.

Whereas, vide No. JKPC/NGT/130/204-210 dated 18-01-2024, the following directions were issued to the District Magistrate, Baramulla under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Baramulla shall furnish the following information: -

- i) Status of license of Brick Kilns in District Baramulla on the proforma enclosed.**



- ii) Status of implementation of directions issued vide No. JKPCC/NGT/130/204-210 dated 18-01-2024 on the proforma enclosed.

District Magistrate Baramulla is further directed to acknowledge the receipt of these directions and furnish the information by or before **29 February 2024**.

Encl:- List of Brick Kilns in District Baramulla in prescribed proforma as mentioned above.


(Vasu Yadav)
Chairman

No:- JKPCC/NGT/130/401-05
Date:- 14-02-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Baramulla for information and necessary action.



#	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPC/NGT/130/204-210 dated 18-01-2024 (Implemented/Not-implemented)
1	Baramulla	National Brick Kiln	Bulgam Hygam Baramulla		



Jammu and Kashmir Pollution Control Committee

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**District Magistrate
Anantnag**

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Anantnag.

Whereas, vide No. JKPCCC/NGT/130/183-189 dated 18-01-2024, the following directions were issued to the District Magistrate, Anantnag under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Anantnag shall furnish the following information: -

- i) Status of license of Brick Kilns in District Anantnag on the proforma enclosed.

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- ii) Status of implementation of directions issued vide No. JKPCC/NGT/130/183-189 dated 18-01-2024 on the proforma enclosed.

District Magistrate Anantnag is further directed to acknowledge the receipt of these directions and furnish the information by or before **29 February 2024**.

Encl:- List of Brick Kilns in District Anantnag in prescribed proforma as mentioned above.


14/2/24
(Vasu Yadav)
Chairman

No:- JKPCC/NGT/130/ 366-70
Date:- 14-02-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Anantnag for information and necessary action.

#	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPC/NGT/130/183-189 dated 18-01-2024 (Implemented/Not-implemented)
1	Anantnag	Prime Brick Kiln	Damjan Vessu		
2	Anantnag	Imran Brick Kiln	Immoh Achabal		
3	Anantnag	Sun Brick Kiln	Drenin Dawlatabad		
4	Anantnag	Adil Nisar Brick Kiln	Nunwane Brakpora		
5	Anantnag	Shaheen Brick Factory	Ganoor Katchpora		
6	Anantnag	Abass Brick Kiln	Brakpora Bulbul Nowgam		
7	Anantnag	Shabnum Brick Kiln	Mirchak Mattan		
8	Anantnag	Bilal Brick Kiln	Thajwara Achabal		
9	Anantnag	DBR Brick Kiln	Sangdan		
10	Anantnag	Suraj Brick Kiln	Nunwane Brakpora		
11	Anantnag	Mir Brick Kiln	Shalipora Achabal		
12	Anantnag	New Hilal Brick Kiln	Shalipora Achabal		
13	Anantnag	M N K Brick kiln	Bumthan ANANTNAG		
14	Anantnag	JAN brick kiln	Thajwara Anantnag		
15	Anantnag	Tata Brick Kiln	Sangdan Anantnag		
16	Anantnag	Gulal Brick Kiln	Katchpora		
17	Anantnag	Ruksar brick Kiln	Shamshipora Mattan		
18	Anantnag	Shabir Brick Kiln (Now DBZ)	Katchpora		
19	Anantnag	Khushal Brick Kiln	Immoh Achabal		
20	Anantnag	Fiyaz Ah Brick Kiln	Katchpora Anantnag		

21	Anantnag	MUSTAQ AH BHAT (DDK Brick Kiln)	Katchipora Anantnag		
22	Anantnag	Chinar Brick Kiln	Kulgad Achabal		
23	Anantnag	Dar Brick Kiln (DBF)	Shamshipora Mattan		
24	Anantnag	D CO Brick Kiln	Ganoor Katchipora		
25	Anantnag	Hamdard Brick Kiln	Hajipora Donipawa		
26	Anantnag	DBZ Brick Kiln	Monghal Anantnag		
27	Anantnag	Wani Brick Kiln	Thajwara Achabal		
28	Anantnag	Jannat Brick Kiln	Lalan Ganoor Anantnag		
29	Anantnag	Shaban Brick Kiln	Imoh Check Anantnag		
30	Anantnag	Bhat Brick Kiln	lalipora Anantnag		
31	Anantnag	Showket Brick Kiln (A One)	Ganoor Katchipora		
32	Anantnag	Wani Brick Kiln	Kulgad Achabal		
33	Anantnag	Diamond Brick Kiln (New Shahr Hamdan)	Daligan Anantnag		
34	Anantnag	SN Brick Kiln	Aang Matipora Anantnag		
35	Anantnag	Ruksar brick Kiln	Kondipora Shamshipora Mattan		
36	Anantnag	Khurshood Brick Kiln	Thajwara		
37	Anantnag	Barkat Brick Kiln	Wanihama Anantnag		
38	Anantnag	Hamdard Brick Kiln	Aang Matipora Anantnag		
39	Anantnag	Gareeb Nawaz Brick Kiln	Breenti Anantnag		
40	Anantnag	JK Brick Kiln (MBK)	Monghal Anantnag		
41	Anantnag	Yatoo Brick Kiln (CS0) 2	Sangdan Anantnag		
42	Anantnag	Shahi Hamdan Brick Kiln	Breenti Anantnag		
43	Anantnag	DBZ Brick Kiln	Aang Matipora Anantnag		

44	Anantrnag	DBZ Brick Kiln	Badragund Anantrnag		
45	Anantrnag	Heevan Brick Kiln	Lalan Ganoor Anantrnag		
46	Anantrnag	Rayaz Ahmad (Now RR) Brick Kiln	Lalan Near Railway Line Ang		
47	Anantrnag	Taj Brick Kiln (Mohd Amin)	Lalan Ganoor Anantrnag		
48	Anantrnag	Zum Zum Brick Kiln	Darnjan Vessu		
49	Anantrnag	Yatoo Brick Kiln (CSO)	Mughalgunnd Bonigam Ang		
50	Anantrnag	Itoo Brick Kiln (DBZ)	Sandoo Nowgam Ang		
51	Anantrnag	Evergreen Brick Kiln (707)	Nussu Badragund		
52	Anantrnag	Tata Brick Factory	Seepan Anantrnag		
53	Anantrnag	Gousul-Azam Brick Kiln (D50)	Drenin Dawlatabad		
54	Anantrnag	Shahi Hamdan Brick Kiln (DAR)	Sesman Darnjan Anantrnag		
55	Anantrnag	Imran Brick Kiln	Imoh Shellpora		

Jammu and Kashmir Pollution Control Committee

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**District Magistrate
Pulwama**

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Pulwama.

Whereas, vide No. JKPCO/NGT/130/190-196 dated 18-01-2024, the following directions were issued to the District Magistrate, Pulwama under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Pulwama shall furnish the following information: -

- i) Status of license of Brick Kilns in District Pulwama on the proforma enclosed.

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- ii) Status of implementation of directions issued vide No. JKPCC/NGT/130/190-196 dated 18-01-2024 on the proforma enclosed.

District Magistrate Pulwama is further directed to acknowledge the receipt of these directions and furnish the information by or before **29 February 2024**.

Encl:- List of Brick Kilns in District Pulwama in prescribed proforma as mentioned above.


14/2/24
(Vasu Yadav)
Chairman

No:- JKPCC/NGT/130/ 578-00
Date:- 14-02-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Pulwama for information and necessary action.

#	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPCC/NGT/130/190-196 dated 18-01-2024 (Implemented/Not-implemented)
1	Pulwama	Sonaullah Brick Kiln	Oukhoo Kakapora Pulwama		
2	Pulwama	Hamdaniya Brick Kiln	Oukhoo Kakapora Pulwama		
3	Pulwama	Shalimar Brick Kiln	Oukhoo Kakapora Pulwama		
4	Pulwama	Hilal Brick Kiln	Oukhoo Kakapora Pulwama		
5	Pulwama	Star Brick Kiln	Oukhoo Kakapora Pulwama		
6	Pulwama	Allie Brick Kiln	Oukhoo Kakapora Pulwama		
7	Pulwama	Bashir Ahmad Magray	Shith Parraypora Pulwama		
8	Pulwama	Sunflower Brick Kiln	Audoora Pulwama		
9	Pulwama	Dar Brick Kiln (415)	Alliepora Shahoorra		
10	Pulwama	Zaffron Brick Kiln	Wahipora Pulwama		
11	Pulwama	LBK changed into Bhat Brick Kiln (151)	Nownagri Pulwama		
12	Pulwama	Jalal Brick Kiln	Rambirpora Newa Pulwama		
13	Pulwama	Sunrise Brick Kiln	Rambirpora Newa Pulwama		
14	Pulwama	Magray Brick Kiln	Lalgam tral		
15	Pulwama	Thoker Brick Kiln (A-No)	Audoora Pulwama		

Jammu and Kashmir Pollution Control Committee

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District Magistrate**Rajouri**

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Rajouri.

Whereas, vide No. JKPCC/NGT/130/232-238 dated 18-01-2024, the following directions were issued to the District Magistrate, Rajouri under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Rajouri shall furnish the following information: -

- i) Status of license of Brick Kilns in District Rajouri on the proforma enclosed.

- ii) Status of implementation of directions issued vide No. JKPCC/NGT/130/232-238 dated 18-01-2024 on the proforma enclosed.

District Magistrate Rajouri is further directed to acknowledge the receipt of these directions and furnish the information by or before **29 February 2024**.

Encl:- List of Brick Kilns in District Rajouri in prescribed proforma as mentioned above.



No:- JKPCC/NGT/130/ 411-15
Date:- 14-02-2024.


(Vasu Yadav)
Chairman


Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Rajouri for information and necessary action.

#	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPCC/NGT/130/232-238 dated 18-01-2024 (Implemented/Not-implemented)
1	Rajouri	Shiv Shanker Brick Kiln	Village Saranoo		
2	Rajouri	Shiv Brick Kiln	Village Saranoo		
3	Rajouri	Lakshmi Narayan Brick Kiln	Village Saranoo		
4	Rajouri	Choudhary Brick Kiln	Village Saranoo		
5	Rajouri	Top Brick Kiln	Village Dhangri		
6	Rajouri	Swastik Brick Kiln	Village Dhangri		
7	Rajouri	Baba Brick Kiln	Village Dehrian		
8	Rajouri	Roshan Brick Kiln	Village Chowki Handan, Nowshera		
9	Rajouri	Ganesh Brick Kiln	Village Nonial, Nowshera		
10	Rajouri	Gobind Brick Kiln	Village Hanjana, Nowshera		
11	Rajouri	Vishav Brick Kiln	Village Dera Lamberi, Nowshera		
12	Rajouri	Shamsheer Brick kiln	Village Lamberi, Nowshera		
13	Rajouri	Heer brick Kiln	Village Chowki Handan, Nowshera		
14	Rajouri	Om Brick Kiln	Village Lamberi, Nowshera		

15	Rajouri	Om Brick Kiln	Village Bakhar, Sunderbani		
16	Rajouri	Om Shanker Brick Industries	Village Bakhar, Sunderbani		
17	Rajouri	Jai Shiv Brick Kiln	Village Patrara, Sunderbani		
18	Rajouri	Bhagwati Brick Kiln	Village Balshama, Sunderbani		
19	Rajouri	Janta Brick kiln	Village Siot, Sunderbani		
20	Rajouri	Shamsher Singh Brick kiln	Village Aimpur, Bhajwal, Sunderbani		
21	Rajouri	Guru Ravi Dass Brick Kiln	Village Chowki Handan, Nowshera		

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**District Magistrate
Reasi**

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Reasi.

Whereas, vide No. JKPCC/NGT/130/239-245 dated 18-01-2024, the following directions were issued to the District Magistrate, Reasi under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. *no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. *brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Reasi shall furnish the following information: -



- i) Status of license of Brick Kilns in District Reasi on the proforma enclosed.
- ii) Status of implementation of directions issued vide No. JKPCC/NGT/130/239-245 dated 18-01-2024 on the proforma enclosed.

District Magistrate Reasi is further directed to acknowledge the receipt of these directions and furnish the information by or before **29 February 2024**.


Encl:- List of Brick Kilns in District Reasi in prescribed proforma as mentioned above.


14/2/24
(Vasu Yadav)
Chairman
B

No:- JKPCC/NGT/130/406-10
Date:-14-02-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Reasi for information and necessary action.

#	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPC/NGT/130/239-245 dated 18-01-2024 (Implemented/Not-implemented)
1	Reasi	Bhagwati Brick Kiln	Laiter, Pouni		
2	Reasi	Vikrant Brick Kiln	Laiter, Pouni		

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2478927, mail - memberssecretaryjkpcb@gmail.com

**District Magistrate
Udhampur**

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Udhampur.

Whereas, vide No. JKPCC/NGT/130/246-252 dated 18-01-2024, the following directions were issued to the District Magistrate, Udhampur under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Udhampur shall furnish the following information: -

- i) Status of license of Brick Kilns in District Udhampur on the proforma enclosed.

[Handwritten signature]

- ii) Status of implementation of directions issued vide No. JKPCC/NGT/130/246-252 dated 18-01-2024 on the proforma enclosed.

District Magistrate Udhampur is further directed to acknowledge the receipt of these directions and furnish the information by or before 29 February 2024.

Encl:- List of Brick Kilns in District Udhampur in prescribed proforma as mentioned above.


(Vasu Yadav)
Chairman


No:- JKPCC/NGT/130/ 391-95
Date:- 14-02-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Udhampur for information and necessary action.

#	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPCC/NGT/130/246-252 dated 18-01-2024 (Implemented/Not-implemented)
1	Udhampur	New Trikuta Brick Kiln	Village Barolla, Jib Thathi Udh		
2	Udhampur	Shiv Shanti Brick Kiln	Village Barolla, Jib, Udh.		
3	Udhampur	Shivalik Brick Industries	Village Barolla, Udh.		
4	Udhampur	Ganesh Brick Kiln	Village Palli, Hartaryan Udh		
5	Udhampur	Sona Brick Industry	Village Hartaryan, Jib, Udh		
6	Udhampur	New Tawi Brick Kiln	Village Ritti, Udh.		
7	Udhampur	Vinod Brick Kiln	Village Daddar (Ritti) Udh		
8	Udhampur	Bawa Ambo Brick Kiln	Village Karowa, Udh.		
9	Udhampur	Sunil Brick & Tiles Industry	Village Sunal (Majalta) Udh.		



Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

**District Magistrate
Kathua**

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Kathua.

Whereas, vide No. JKPC/NGT/130/211-217 dated 18-01-2024, the following directions were issued to the District Magistrate, Kathua under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Kathua shall furnish the following information: -

- i) Status of license of Brick Kilns in District Kathua on the proforma enclosed.



- ii) Status of implementation of directions issued vide No. JKPCC/NGT/130/211-217 dated 18-01-2024 on the proforma enclosed.

District Magistrate Kathua is further directed to acknowledge the receipt of these directions and furnish the information by or before **29 February 2024**.

Encl:- List of Brick Kilns in District Kathua in prescribed proforma as mentioned above.



No:- JKPCC/NGT/130/ 388-90
Date:- 24-02-2024.


(Vasu Yadav)
Chairman

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Kathua for information and necessary action.

S.No.	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPCC/NGT/130/211-217 dated 18-01-2024 (Implemented/Not-implemented)
1	Kathua	Jai Maa Brick Kiln	Birsu chak Hiranagar, Kathua		
2	Kathua	Bansi Lal Brick Kiln	Sakta Chak Kathua		
3	Kathua	Ganesh Brick Kiln	Sakta Chak, Kathua		
4	Kathua	Sheetla Brick Kiln	Dhar Phinter Billawar, Kathua		
5	Kathua	Diwaker Brick Kiln	Mahi Chak, Kathua		
6	Kathua	Jai Shanker Brick Kiln	Sumwan More, Kathua		
7	Kathua	Manu Brick Kiln	Nagri, Kathua		
8	Kathua	New Kathua Brick Kiln	Goond Nagri, Kathua		
9	Kathua	Shiva Brick Industry	Kharote, Kathua		
10	Kathua	B.M. K. Brick Kiln	Kishanpur Kandi Hgr, Kathua		
11	Kathua	Durga Brick manufacturing Industries	Sakta Chak, Kathua		
12	Kathua	Indian Brick Kiln	Sakta Chak, Kathua		
13	Kathua	Jai Durga Brick Kiln	Alu Chak Hiranagar, Kathua		
14	Kathua	Janta Brick Kiln	Goond Nagri, Kathua		
15	Kathua	K.D.B. Industries	Balhar Hiranagar, Kathua		
16	Kathua	Karan Brick Industries Brick Kiln	Parkohwal Hiranagar, Kathua		
17	Kathua	Krishna Bricks and Tile Industry	Kattal Bхарmana Hgr, Kathua		
18	Kathua	luxmi Brick Kiln	Barroti, Kathua		
19	Kathua	Mehta Brick Kiln	Palli Morh, Kathua		
20	Kathua	N. S. Brick Kiln	Sukho Chak Kattal Bхарmana Hgr, Kathua		
21	Kathua	N.J. Brick Kiln+	Seswan Hgr, Kathua		
22	Kathua	Natraj Bricks & Tile Industry	Kharote, Kathua		
23	Kathua	New Indian Brick Kiln	Sanjwan Hiranagar, Kathua		

24	Kathua	New Natraj Bricks & Tiles Industry	Muthi Kura Nangal, Kathua		
25	Kathua	Padyari Brick Kiln	Padyari, Kathua		
26	Kathua	Punia Brick Kiln	Mahi Chak Flot Kathua		
27	Kathua	R.K. Brick Kiln	Sakta Chak, Kathua		
28	Kathua	S.S.K Brick Kiln (sawarn Singh B.K.)	Dharmkote Billawar, Kathua		
29	Kathua	Shankar Brick Kiln	Mertha Kathua		
30	Kathua	Vaishno Brick Kiln	Chak Ajdal Padyari, Kathua		
31	Kathua	New Mahavir Brick Kiln	Khanpur Hgr, Kathua		
32	Kathua	Ankush Brick Kiln	Village Bani Chak Hiranagar, Kathua		
33	Kathua	Puran Singh Chib Brick Kiln	Sukha Chak Hgr, Kathua		
34	Kathua	Maha Luxmi Brick Kiln	Sakta Chak, Kathua		
35	Kathua	Jai Mata Sukrala Devi Brick Kiln	Tharakalwal Billawar, Kathua		
36	Kathua	Jai Mata Vashno Devi Brick Kiln	Sunjwan Hiranagar, Kathua		
37	Kathua	Jandial and company Brick Kiin	Khanpur Hgr, Kathua		
38	Kathua	Mahajan Enterprises Brick Kiln	Sakta Chak Kathua		
39	Kathua	Sudesh Brick Kiln	Kattal Brahmana, Hiranagar, Kathua		

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927, mail - membersecretaryjkpcb@gmail.com

**District Magistrate
Jammu**

**Sub:-Directions under Section 31 (A) of Air (Prevention & Control of
Pollution) Act, 1981, for regulation of Brick Kilns in District Jammu.**

Whereas, vide No. JKPCC/NGT/130/218-224 dated 18-01-2024, the following directions were issued to the District Magistrate, Jammu under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. *no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. *brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Jammu shall furnish the following information: -

- i) Status of license of Brick Kilns in District Jammu on the proforma enclosed.

- ii) Status of implementation of directions issued vide no. JKPCC/NGT/130/218-224 dated 18-01-2024 on the proforma enclosed.

District Magistrate Jammu is further directed to acknowledge the receipt of these directions and furnish the information by or before **29 February 2024**.

Encl:-List of Brick Kilns in District Jammu in prescribed proforma as mentioned above.


(Vasu Yadav)
Chairman
 

No:- JKPCC/NGT/130/416-20
Date:- 14-02-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Jammu (North / South) for information and necessary action.

#	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPCC/NGT/130/218-224 dated 18-01-2024 (Implemented/Not-implemented)
1	Jammu North	Abhi Brick Kiln Gandhu Chak Mandal Jammu.	Gandhu Chak Mandal Jammu.		
2	Jammu North	Arman Brick Kiln Danger Kleath Akhnoor.	Danger Kleath Akhnoor.		
3	Jammu North	Ashwani Brick Kiln Kaleeth Road Jourian Akhnoor Jammu.	Kaleeth Road Jourian Akhnoor Jammu.		
4	Jammu North	Bhagwati Brick Kiln Bathera Akhnoor Road Jammu.	Bathera Akhnoor Road Jammu.		
5	Jammu North	Bharat Earth Products Domana Jammu.	Domana Jammu.		
6	Jammu North	Bhawani Brick Kiln Danger Akhnoor. Jammu.	Danger Akhnoor Jammu.		
7	Jammu North	Bhawani Brick Kiln Pail Khatar Akhnoor Jammu.	Pail Khatar Akhnoor Jammu.		
8	Jammu North	Brighu Brick Kiln Old Domana Jammu.	Old Domana Jammu.		
9	Jammu North	Choudhary Bricks and Tile Ind Purkhoo Akhnoor Road.	Purkhoo Akhnoor Road.		
10	Jammu North	Devi Bhagwati Brick Kiln Pathary Akhnoor Jammu.	Pathary Akhnoor Jammu.		
11	Jammu North	Devi Kiln Dayaran Jammu.	Dayaran Jammu.		
12	Jammu North	Durga Brick Kiln Gharota Jammu.	Gharota Jammu.		
13	Jammu North	Ganesh Brick Kiln Amb Garota Jammu.	Amb Grotha Jammu.		
14	Jammu North	Jai Baba Jamana Dass Brick Kiln Patoli Brahamana Jammu.	Patoli Brahamana Jammu.		

15	Jammu North	Jai Bajrangi Brick Kiln Sangram Pur Jammu.	Sangram Pur Jammu.		
16	Jammu North	Jai Bhagwati Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.		
17	Jammu North	Jai Brick Kiln Badyal Chak Dhok Jagir Akhnoor Jammu.	Badyal Chak Dhok Jagir Akhnoor Jammu.		
18	Jammu North	Jai Ganapati Ganesh Brick Kiln Nagbani Jammu.	Nagbani Jammu.		
19	Jammu North	Jai Ganesh Brick Kiln Gho Manahasa Jammu.	Gho Manahasa Jammu.		
20	Jammu North	Jai Ganga Brick Kiln Patoli Brahamana Jammu.	Patoli Brahamana Jammu.		
21	Jammu North	Jai Kiln Manyal Brahamana Jammu.	Manyal Brahamana Jammu.		
22	Jammu North	Jai Mata Laxmi Brick Kiln Dansal Jammu.	Dansal Jammu.		
23	Jammu North	Jai Raja Mandlik Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.		
24	Jammu North	Jai Ram Brick Kiln Kot Ghari	Kot Ghari Jammu		
25	Jammu North	Jai Shanker Brick Kiln Mahal Pur Jammu.	Mahal Pur Jammu.		
26	Jammu North	Jai Shiv Brick Kiln Jourian Akhnoor Jammu..	Jourian Akhnoor Jammu..		
27	Jammu North	Kalishpati Brick Kiln Bawa Talab Jammu.	Bawa Talab Jammu.		
28	Jammu North	Kalka Brick Kiln, Bawa Talab Akhnoor, Jammu	Bawa Talab Akhnoor, Jammu		
29	Jammu North	Kavl Brick Kiln Domana Jammu.	Domana Jammu.		
30	Jammu North	Khajuria Brick Kiln Galwaday Chak Jammu.	Galwaday Chak Jammu.		
31	Jammu North	Kailash Brick Kiln Kangrial Jammu.	Kangrial Jammu.		

32	Jammu North	Krishna Brick Kiln Akhnoor Road Domana	Akhnoor Road Domana		
33	Jammu North	Krishna Brick Kiln Chak Bhagwana Jourian Jammu.	Chak Bhagwana Jourian Jammu.		
34	Jammu North	Krishna Brick Kiln Troti Akhnoor Jammu.	Troti Akhnoor Jammu.		
35	Jammu North	Krishna Kiln Ind.Kangrial Jammu.	Kangrial Jammu.		
36	Jammu North	Kumar Kiln Dayaran Jammu.	Dayaran Jammu.		
37	Jammu North	Laxmi Brick Kiln Marjali Jammu.	Marjali Jammu.		
38	Jammu North	Maha Laxmi Brick Kiln dayaran Kangrial Jammu.	Dayaran Kangrial Jammu.		
39	Jammu North	Mahvir Kiln Badhrore Jammu.	Badhrore Jammu.		
40	Jammu North	Mandlik Brick Kiln Buran Patta Marjali Jammu.	Buran Patta Marjali Jammu.		
41	Jammu North	Mata Sharawali Kiln Bhadrore Jammu.	Bhadrore Jammu.		
42	Jammu North	Nanak Brick Kiln Parkhoo Jammu .	Parkhoo Jammu .		
43	Jammu North	Nand Brick Kiln Pandorian Jammu.	Pandorian Jammu.		
44	Jammu North	National Brick Kiln Kangrial Jammu.	Kangrial Jammu.		
45	Jammu North	New Bhagwati Brick Kiln Kangrial Jammu.	Kangrial Jammu.		
46	Jammu North	New Devi Bhagwati Brick Kiln Pakhian Jammu .	Pakhian Jammu .		
47	Jammu North	New Jagdambay Brick Ind. Mahal Pur Bathera Jammu.	Mahal Pur Bathera Jammu.		
48	Jammu North	New Jai Shanker Brick Kiln Kaik Mahlpur Jammu.	Mahlpur Jammu.		

49	Jammu North	New Krishna Brick Kiln Rakh Burn Jammu.	Rakh Burn Jammu.		
50	Jammu North	Nirman Udyog Simbliweala Bawa Talab Jammu. .	Simbliweala Jammu. .		
51	Jammu North	Northern Brick Kiln Kangrial Jammu.	Kangrial Jammu.		
52	Jammu North	Om Bick Kiln Baran Marjali Road Jammu.	Baran Marjali Road Jammu.		
53	Jammu North	Om brick and Tile Ind Purkhoo Jammu.	Purkhoo Jammu.		
54	Jammu North	Pashupati Brick Kiln Pathyali Chak Jammu.	Pathyali Chak Jammu.		
55	Jammu North	Peer Baba Brick Kihl Bhala Da Bagh Akhnoor Jammu.	Bhala Da Bagh Akhnoor Jammu.		
56	Jammu North	Radha Swami Brick Kiln Bawa Talab Akhnoor Road Jammu.	Bawa Talab Akhnoor Road Jammu		
57	Jammu North	Raja Brick Kiln Marjali Road Barn.	Marjali Road Barun.		
58	Jammu North	Raja Mandlik Brick Kiln chak Balwal Jammu.	chak Balwal Jammu		
59	Jammu North	Sat Guru Brick Kiln Dhayaran Jammu.	Dhayaran Jammu.		
60	Jammu North	Sharda Brick Kiln Dayaran Jammu.	Dayaran Jammu.		
61	Jammu North	Sharma Brick Kiln Dayaran Jammu..	Dayaran Jammu..		
62	Jammu North	Shiv Shakti Brick Kiln Ghura Jagir Akhnoor Jammu.	Ghura Jagir Akhnoor Jammu.		
63	Jammu North	Shiv Shakti Brick Kiln Nagbani Jammu.	Nagbani Jammu.		
64	Jammu North	Shiva Brick Kiln Marjali	Marjali		
65	Jammu North	Shiva Brick Kiln Prani Muthi Akhnoor Jammu.	Muthi Akhnoor Jammu.		

66	Jammu North	Shree Ganesh Brick Kiln Kot Ghari Akhnoor Jammu.	Shree Ganesh Brick Kiln Kot Ghari Akhnoor Jammu.	Kot Ghari Akhnoor Jammu.	
67	Jammu North	Shree Ganesh Brick Kiln Muthi Jourian Akhnoor Jammu	Shree Ganesh Brick Kiln Muthi Jourian Akhnoor Jammu	Muthi Jourian Akhnoor Jammu	
68	Jammu North	Shree Ganesh Kiln Kangrail Dayaran Jammu	Shree Ganesh Kiln Kangrail Dayaran Jammu	Kangrail Dharayan Jammu	
69	Jammu North	Shree Shanker Brick Ind Badhrore Jammu.	Shree Shanker Brick Ind Badhrore Jammu.	Badhrore Jammu.	
70	Jammu North	Subrat Brick Kiln Mishriwala Jammu.	Subrat Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.	
71	Jammu North	Suraj Brick Kiln and Tile Ind. Kangrial Jammu.	Suraj Brick Kiln and Tile Ind. Kangrial Jammu.	Kangrial Jammu.	
72	Jammu North	Swami Ji Brick Kiln Kot Marian, Khour Akhnoor, Jammu.	Swami Ji Brick Kiln Kot Marian, Khour Akhnoor, Jammu.	Kot Marian, Khour Akhnoor, Jammu.	
73	Jammu North	Trishul Brick Kiln Bawa Talab Jammu.	Trishul Brick Kiln Bawa Talab Jammu.	Bawa Talab Jammu.	
74	Jammu North	Vaishno Brick Kiln Chak Kirpal Pur Jammu.	Vaishno Brick Kiln Chak Kirpal Pur Jammu.	Chak Kirpal Pur Jammu.	
75	Jammu North	Vaishno Brick Kiln Kot Ghari Jammu.	Vaishno Brick Kiln Kot Ghari Jammu.	kot Ghari Jammu.	
76	Jammu South	Hi-Q Brick Kiln,	Hi-Q Brick Kiln,	Chak Mian Sahib Singh, Bishnah	
77	Jammu South	Kulbir Brick Kiln	Kulbir Brick Kiln	Ismailpur, Kothey, Bishnah	
78	Jammu South	Shiva Brick Kiln	Shiva Brick Kiln	Sikanderpur, Bishnah	
79	Jammu South	Rama Krishna Brick Industry	Rama Krishna Brick Industry	Chak Agra, R.S.Pura	
80	Jammu South	Maha Lakshmi Brick Industries	Maha Lakshmi Brick Industries	Chak Agra, RS.Pura	
81	Jammu South	Krishna Brick Kiln	Krishna Brick Kiln	Chak Jagtu, Sallair, R.S.Pura	
82	Jammu South	Sarup Brick & Tiles Industries	Sarup Brick & Tiles Industries	Kothay Khairi, Bishnah	
83	Jammu South	Laxmi Brick Industry	Laxmi Brick Industry	Chak Agra, R.S.Pura	
84	Jammu South	B.D.Gupta and Co.	B.D.Gupta and Co.	Sarore Kothey, Bishnah	
85	Jammu South	B.D.Gupta and Sons	B.D.Gupta and Sons	Sarore Kothey, Bishnah	

86	Jammu South	New Gurdial Brick Kiln	Badyal Brahmana R.S.Pura	
87	Jammu South	Shiv Kiln	Sarore Camp, Bishnah	
88	Jammu South	Om Brick Industry	Chak Agra, R.S.Pura	
89	Jammu South	Ekta Brick Kiln,	Khozipur, Bishnah	
90	Jammu South	Kala Brick Kiln	Badyal Brahmana R.S.Pura	
91	Jammu South	Bhagwati Brick Industry	Chak Agra, R.S.Pura	
92	Jammu South	Zamindara Brick Industries	Badyal Brahmana R.S.Pura	
93	Jammu South	Krishna Brick Industry	Badyal Brahmana R.S.Pura	
94	Jammu South	Ankur Brick Kiln	Sarore, Bishnah	
95	Jammu South	Shambu Brick Kiln	Soungli, Bishnah	
96	Jammu South	Guru Teg Bhadur Brick Kiln	Badyal Brahmana R.S.Pura	
97	Jammu South	Mahajan Brick Industry	Badyal Brahmana R.S.Pura	
98	Jammu South	Vikas Brick Industries	Chak Agra, R.S.Pura	
99	Jammu South	Amar Bricks & Tiles Industry	Khairi, Bishnah	
100	Jammu South	Seelm Brick & Tile Industry	Khairi, Bishnah	
101	Jammu South	Najwal Brick & Tile Industry	Najwal, Bishnah	
102	Jammu South	Jawala Brick Kiln	Naari Khaper, R.S.Pura	
103	Jammu South	Shree Maha Shakti Brick Kiln	Chak Mian Sukha Singh, Bishnah	
104	Jammu South	Mahavir Brick Industry	Chak Agra, R.S.Pura	
105	Jammu South	New Om Brick Kiln	Chak Agra, R.S.Pura	
106	Jammu South	Chand Brick Kiln	Badyal Brahmana, R.S.Pura	
107	Jammu South	Gurmukh Singh Brick Kiln	Badyal Brahmana, R.S.Pura	
108	Jammu South	Gurdial Brick Kiln	Badyal Brahmana, R.S.Pura	
109	Jammu South	Sharma Brick Industry	Chak Agra, R.S.Pura	
110	Jammu South	Karan Brick Kiln	Sarore, Bishnah	
111	Jammu South	Banarasi Lal Satpal Brick Industry	Badyal Brahmana, R.S.Pura	
112	Jammu South	Jandyal Brick Kiln	Khepar, R.S.Pura	
113	Jammu South	United Brick Factory	Karyal, Brahmana	
114	Jammu South	Qutab Din Brick Kiln	Chak Bala, R.S.Pura	
115	Jammu South	T.S.Puran Brick Kiln,	Thikrian, R. S. Pura	
116	Jammu South	Sarup Brick Kiln	Majua, Bishna, Jammu	

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927; mail - membersecretaryjkpcch@gmail.com

**District Magistrate
Samba**

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Samba.

Whereas, vide No. JKPCC/NGT/130/225-231 dated 18-01-2024, the following directions were issued to the District Magistrate, Samba under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Samba shall furnish the following information: -

- i) Status of license of Brick Kilns in District Samba on the proforma enclosed.

Q/N

- ii) Status of implementation of directions issued vide No. JKPCC/NGT/130/225-231 dated 18-01-2024 on the proforma enclosed.

District Magistrate Samba is further directed to acknowledge the receipt of these directions and furnish the information by or before **29 February 2024**.

Encl:- List of Brick Kilns in District Samba in prescribed proforma as mentioned above.


(Vasu Yadav)
Chairman
14/2/24
B

No:- JKPCC/NGT/130/421-25
Date:- 14-02-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Samba (North / South) for information and necessary action.

#	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPCC/NGT/130/225-231 dated 18-01-2024 (Implemented/Not-implemented)
1	Samba South	BCC Brick Kiln	Rehain Khanwal, Samba		
2	Samba South	Shanker Brick Industry	Harsath Ghagwal, Samba		
3	Samba South	Jai Laxmi Brick Kiln	Raya Morh, Samba		
4	Samba South	Kailash Parbhat Brick Kiln	Rakh Rara, Samba		
5	Samba South	Varun Brick Kiln	Talgarh, Samba		
6	Samba South	Shish Paul Brick Kiln	Nadala, Samba		
7	Samba South	New Choudhary Brick Kiln	Gho manhsan, Samba		
8	Samba South	Raizada Brick Kiln	Kaink, Samba		
9	Samba South	New Pargal Brick Kiln	Katli, Samba		
10	Samba South	Jai Shanker Brick Kiln	Gurha Jattian, Samba		
11	Samba South	Hari Brick Kiln	Langth, Samba		
12	Samba South	Ajay Brick Kiln	Raya Morh Samba		
13	Samba South	New Om Brick Kiln	Chubian, Samba		
14	Samba South	Bral Brick Kiln	Raya Morh Samba		
15	Samba South	R N Brick Kiln	Dabuj Kaka, Samba		
16	Samba South	Ashoka Brick Kiln	Pattli Morh, Samba		

17	Samba South	Jai Magni Brick Kiln	Gho Manhsan, Samba		
18	Samba South	S G Enterprises	Rakh Baroi, Samba		
19	Samba South	Sudesh Brick Kiln	Jhang Samba		
20	Samba South	Balwant Raj & Co. Brick Kiln	Chan Khana, Samba		
21	Samba South	Saraf Brick Kiln	Kaink Samba		
22	Samba South	Vijay brick Kiln	Sadoh Samba		
23	Samba South	New Jai Chichi Mata Brick Kiln	Dabuj Kaka , Samba		
24	Samba South	Mazdoor Kissan Brick Kiln	Pattli , Samba		
25	Samba South	Vaid Brick Kiln	Rakh Baroi ,Samba		
26	Samba South	Rameshwar Brick Kiln	Sagal, Samba		
27	Samba South	Sharuti Brick Kiln	Katli, Samba		
28	Samba South	Pargal Brick Kiln	Katli, Samba		
29	Samba South	Sambyal Brick Kiln	Sargal, Samba		
30	Samba South	R K Brick Kiln	Bandrali, Samba		
31	Samba South	Nandi Brick Kiln	Rakh Baroi, Samba		
32	Samba South	Jai Deva Brick Kiln	Madoon Samba		
33	Samba South	New Jai Deva Brick Kiln	Madwal, Samba		
34	Samba South	Shiv Kaillashpati Brick Kiln	Kamala, Samba		
35	Samba South	Ganga Brick Tile Industry	Harsath Ghagwal, Samba		
36	Samba South	Vinay Brick Kiln	Ramloo, Samba		

37	Samba South	Jai Chichi Mata Di Brick Kiln	Dabuj Kaka , Samba		
38	Samba South	OM Brick Kiln	Trilokpur, Samba		
39	Samba South	Classic Brick Industry	Rakh Baroi, Samba		
40	Samba South	Jai Ganesht Brick Kiln	Gho Brahmana, Samba		
41	Samba South	Sanjeev Brick Kiln	Trilokpur, Samba		
42	Samba South	Vishwatma Nandji Brick Kiln	Rara Samba		
43	Samba South	Choudhary Brick Kiln	Patli Morh, Samba		
44	Samba South	Gian Brick Kiln	Najwal , Samba		
45	Samba South	Shree Ram Brick kiln	Gho Manhsan, Samba		
46	Samba South	RCC Brick kiln	Rehian Khanwal, Samba		
47	Samba South	Neel kanth Brick Kiln	Arngal, Samba		
48	Samba North	Jai Saraswati Brick Kiln	Palli, Bari-Brahamana,Samba		

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkpcb@gmail.com
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0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Shopian.**

No:- JKPC/NGT/130/ 31-38

Date:- 01.04.2024

- Sub :- i) Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.
ii) Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Shopian issued dated 18.01.2024 & dated 14.02.2024.

Sir,

I am directed to draw your attention to the directions issued by J&K Pollution Control Committee on the subject cited above. The Hon'ble NGT in its Order dated 04.01.2024, inter-alia issued following directions :-

"7. All the concerned District Magistrates and the Superintendent of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from J&K PCC and without due compliance with environmental norms."

I am to further convey that J&K PCC has issued directions for closure of individual brick kilns that were operating without consent of the J&K PCC.

Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that :-

- i. No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- ii. Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 1.4.24

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Inspector General of Police, Kashmir.

- 4) Senior Superintendent of Police, District Shopian for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Shopian for information and necessary action.

1439

**Jammu and Kashmir
Pollution Control Committee**

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0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Baramulla.**

No:- JKPCC/NGT/130/39-46

Date:- 01.04.2024

- Sub :- i) Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.
ii) Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Baramulla issued dated 18.01.2024 & dated 14.02.2024.

Sir,

I am directed to draw your attention to the directions issued by J&K Pollution Control Committee on the subject cited above. The Hon'ble NGT in its Order dated 04.01.2024, inter-alia issued following directions :-

"7. All the concerned District Magistrates and the Superintendent of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from J&K PCC and without due compliance with environmental norms."

I am to further convey that J&K PCC has issued directions for closure of individual brick kilns that were operating without consent of the J&K PCC.

Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that :-

- No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 1.4.24

Copy to the:-

- Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- Divisional Commissioner, Kashmir.
- Inspector General of Police, Kashmir.

- 4) Senior Superintendent of Police, District Baramulla for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Baramulla for information and necessary action.

1441

**Jammu and Kashmir
Pollution Control Committee**

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Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Reasi.**

No:- JKPC/NGT/130/ 23-30

Date: 01.04.2024

- Sub :- i) Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.**
ii) Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Reasi issued dated 18.01.2024 & dated 14.02.2024.

Sir,

I am directed to draw your attention to the directions issued by J&K Pollution Control Committee on the subject cited above. The Hon'ble NGT in its Order dated 04.01.2024, inter-alia issued following directions :-

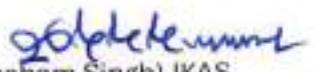
"7. All the concerned District Magistrates and the Superintendent of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from J&K PCC and without due compliance with environmental norms."

I am to further convey that J&K PCC has issued directions for closure of individual brick kilns that were operating without consent of the J&K PCC.

Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that :-

- No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 1.4.24

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.

- 4) Senior Superintendent of Police, District Reasi for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Reasi for information and necessary action.

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**Jammu and Kashmir
Pollution Control Committee**

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Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Rajouri.**

No:- JKPCCC/NGT/130/15-22

Date: 01.04.2024

- Sub :- i) Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.
ii) Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Rajouri issued dated 18.01.2024 & dated 14.02.2024.

Sir,

I am directed to draw your attention to the directions issued by J&K Pollution Control Committee on the subject cited above. The Hon'ble NGT in its Order dated 04.01.2024, inter-alia issued following directions :-

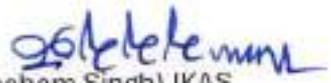
"7. All the concerned District Magistrates and the Superintendent of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from J&K PCC and without due compliance with environmental norms."

I am to further convey that J&K PCC has issued directions for closure of individual brick kilns that were operating without consent of the J&K PCC.

Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that :-

- No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 1-4-24

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.

- 4) Senior Superintendent of Police, District Rajouri for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Rajouri for information and necessary action.

1445

**Jammu and Kashmir
Pollution Control Committee**

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Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Kathua.**

No:- JKPCG/NGT/130/07-14

Date: 01.04.2024

- Sub :- i) **Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.**
ii) **Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Kathua issued dated 18.01.2024 & dated 14.02.2024.**

Sir,

I am directed to draw your attention to the directions issued by J&K Pollution Control Committee on the subject cited above. The Hon'ble NGT in its Order dated 04.01.2024, inter-alia issued following directions :-

"7. All the concerned District Magistrates and the Superintendent of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from J&K PCC and without due compliance with environmental norms."

I am to further convey that J&K PCC has issued directions for closure of individual brick kilns that were operating without consent of the J&K PCC.

Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that :-

- No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 1.4.24.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.

- 4) Senior Superintendent of Police, District Kathua for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Kathua for information and necessary action.

1447

**Jammu and Kashmir
Pollution Control Committee**

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Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Samba.**

No:- JKPC/NGT/130/ **55-62**

Date:- **01.04.2024**

- Sub :- i) Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.**
ii) Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Samba issued dated 18.01.2024 & dated 14.02.2024.

Sir,

I am directed to draw your attention to the directions issued by J&K Pollution Control Committee on the subject cited above. The Hon'ble NGT in its Order dated 04.01.2024, inter-alia issued following directions: -

"7. All the concerned District Magistrates and the Superintendent of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from J&K PCC and without due compliance with environmental norms."

I am to further convey that J&K PCC has issued directions for closure of individual brick kilns that were operating without consent of the J&K PCC. The list of such brick kilns for District Samba is enclosed for your ready reference.

Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that: -

- i. No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- ii. Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,

Encl : List of Brick Kilns.


(Ghansham Singh) JKAS 1.4.24
Member Secretary

Copy to the: -

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.

- 4) Senior Superintendent of Police, District Samba for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Samba (North / South) for information and necessary action.

Samba South

1	Samba	Jai Nagni Brick Kiln	Gho Manhsan, Samba	270 JKPCC of 2024 dated 15-02-2024
3	Samba	New Jai Chichi Mata Brick Kiln	Dabuj Kaka , Samba	268 JKPCC of 2024 dated 15-02-2024
4	Samba	Mazdoor Kissan Brick Kiln	Pattli , Samba	273 JKPCC of 2024 dated 15-02-2024
7	Samba	Nandi Brick Kiln	Rakh Baroi, Samba	275 JKPCC of 2024 dated 15-02-2024
8	Samba	Jai Chichi Mata Di Brick Kiln	Dabuj Kaka , Samba	276 JKPCC of 2024 dated 15-02-2024
9	Samba	OM Brick Kiln	Trilokpur, Samba	272 JKPCC of 2024 dated 15-02-2024
10	Samba	Classic Brick Industry	Rakh Baroi, Samba	274 JKPCC of 2024 dated 15-02-2024
11	Samba	Choudhary Brick Kiln	Patli Morh, Samba	269 JKPCC of 2024 dated 15-02-2024
12	Samba	M/s Jai Laxmi Brick kiln,	Raya Morh, Samba	254 JKPCC of 2024 dt. 10-02-2024
13	Samba	M/s Bral Brick Kiln,	Raya Morh, Samba	253 JKPCC of 2024 dt. 10-02-2024

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**Jammu and Kashmir
Pollution Control Committee**

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Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Udhampur.**

No:- JKPCC/NGT/130/47-54.

Date:- 01.04.2024

- Sub :- i) Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.
ii) Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Udhampur issued dated 18.01.2024 & dated 14.02.2024.

Madam,

I am directed to draw your attention to the directions issued by J&K Pollution Control Committee on the subject cited above. The Hon'ble NGT in its Order dated 04.01.2024, inter-alia issued following directions :-

"7. All the concerned District Magistrates and the Superintendent of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from J&K PCC and without due compliance with environmental norms."

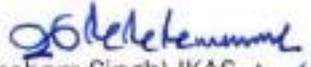
I am to further convey that J&K PCC has issued directions for closure of individual brick kilns that were operating without consent of the J&K PCC. The list of such brick kilns for District Udhampur is enclosed for your ready reference.

Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that :-

- No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,

Encl : List of Brick Kilns.


(Ghansham Singh) JKAS
Member Secretary 1.4.24

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.

- 4) Senior Superintendent of Police, District Udhampur for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Udhampur for information and necessary action.

District Udhampur

1	Udhampur	New Trikuta Brick Kiln	Village Barolla, Jib Thathi Udh	266 JKPCC of 2024 dated 14-02-2024
2	Udhampur	Shivalik Brick Industries	Village Barolla, Udh.	261 JKPCC of 2024 dated 14-02-2024
3	Udhampur	Ganesh Brick Kiln	Village Palli, Hartaryan Udh	262 JKPCC of 2024 dated 14-02-2024
4	Udhampur	Sona Brick Industry	Village Palli, Hartaryan Udh	27JKPCC of 2023 dated 10-08-2023
5	Udhampur	New Tawi Brick Kiln	Village Ritti, Udh.	263 JKPCC of 2024 dated 14-02-2024
6	Udhampur	Vinod Brick Kiln	VillageDaddar (Ritti) Udh	267 JKPCC of 2024 dated 14-02-2024
7	Udhampur	Bawa Ambo Brick Kiln	Village Karowa, Udh.	11 JKPCC of 2020 dated 26-05-2020 unit holder challenged the closure order before the Hon'ble Court in OWP 896/2018 titled Hans Raj & Ors Versus State of J&K.

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**Jammu and Kashmir
Pollution Control Committee**

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Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Pulwama.**

No:- JKPC/NGT/130/ **63-70**

Date:- **01.04.2024**

- Sub :- i) **Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.**
ii) **Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Pulwama issued dated 18.01.2024 & dated 14.02.2024.**

Sir,

I am directed to draw your attention to the directions issued by J&K Pollution Control Committee on the subject cited above. The Hon'ble NGT in its Order dated 04.01.2024, inter-alia issued following directions :-

"7. All the concerned District Magistrates and the Superintendent of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from J&K PCC and without due compliance with environmental norms."

I am to further convey that J&K PCC has issued directions for closure of individual brick kilns that were operating without consent of the J&K PCC. The list of such brick kilns for District Pulwama is enclosed for your ready reference.

Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that :-

- i. No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- ii. Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,

Encl : List of Brick Kilns.


(Ghansham Singh) JKAS
Member Secretary **1.4.24**

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Inspector General of Police, Kashmir.

- 4) Senior Superintendent of Police, District Pulwama for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Pulwama for information and necessary action.

District Pulwama

1	Pulwama	Jalal Brick Kiln	Rambirpora Newa Pulwama	381 JKPCC of 2024 dated 05-03-2024
2	Pulwama	M/s Dar Brick Kiln (415)	Alliepora Shahoora-Pulwama	382 JKPCC of 2024 dt. 05-03-2024
3	Pulwama	M/s LBK changed into M/s Bhat Brick Kiln	Nownagri Pulwama	383 JKPCC of 2024 dt. 05-03-2024
4	Pulwama	M/s Sunrise Brick Kiln,	Rambeerpora Newa-Pulwama	380 JKPCC of 2024 dt. 05-03-2024
6	Pulwama	M/s Mir Brick Kiln,	Hastikhud Zadoora Newa Pulwama	376 JKPCC of 2024 dt. 05-03-2024
7	Pulwama	M/s Kamran Brick Kiln	Ramberpora Parigam Newa Pulwama	375 JKPCC of 2024 dt. 05-03-2024
8	Pulwama	M/s Budshah Brick Kiln	Audoora Shahoora Pulwama.	379 JKPCC of 2024 dt. 05-03-2024
9	Pulwama	M/s JKB Sanzan Brick Kiln (151)	Sanzan Asthanpora, Pulwama	374 JKPCC of 2024 dt. 05-03-2024
10	Pulwama	M/s 417 Brick Kiln changed into 7HH into M/s Wani Brick Kiln	Achan Litter Pulwama	378 JKPCC of 2024 dt. 05-03-2024
11	Pulwama	M/s Gulmohar Brick Kiln,	Tumchi Nowpora Wanipora Pulwama	387 JKPCC of 2024 dt. 05-03-2024
12	Pulwama	M/s Dar Brick Kiln,	Tumchinowpora Pulwama	386 JKPCC of 2024 dt. 05-03-2024
13	Pulwama	M/s Jehlum Brick Kiln 407,	Tumchinowpora Pulwama	385 JKPCC of 2024 dt. 05-03-2024
14	Pulwama	M/s Five Star Brick Kiln,	Wahipora Pulwama	384 JKPCC of 2024 dt. 05-03-2024

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**Jammu and Kashmir
Pollution Control Committee**

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Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Kulgam.**

No:- JKPC/NGT/130/ 71-78

Date:- 01.04.2024

- Sub :- i) Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.**
ii) Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Kulgam issued dated 18.01.2024 & dated 14.02.2024.

Sir,

I am directed to draw your attention to the directions issued by J&K Pollution Control Committee on the subject cited above. The Hon'ble NGT in its Order dated 04.01.2024, inter-alia issued following directions :-

"7. All the concerned District Magistrates and the Superintendent of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from J&K PCC and without due compliance with environmental norms."

I am to further convey that J&K PCC has issued directions for closure of individual brick kilns that were operating without consent of the J&K PCC. The list of such brick kilns for District Kulgam is enclosed for your ready reference.

Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that :-

- No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,

Encl : List of Brick Kilns.


(Ghansham Singh) JKAS
Member Secretary 1.4.24

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Inspector General of Police, Kashmir.

- 4) Senior Superintendent of Police, District Kulgam for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Kulgam for information and necessary action.

District Kulgam

1	Kulgam	Insaf Brick Kiln	Yarihole Babapora	89 JKPCC of 2023 dated 22-09-2023
2	Kulgam	BPL Brick Kiln	Habliish Kulgam	96 JKPCC of 2023 dated 22-09-2023
3	Kulgam	Chinar Brick Kiln	Baihama	175 JKPCC of 2023 dated 15-12-2023
4	Kulgam	Sooraj Brick Kiln	Baihama	93 JKPCC of 2023 dated 22-09-2023
5	Kulgam	Tawheed Brick Factory TBF	Habliish	94 JKPCC of 2023 dated 22-09-2023
6	Kulgam	New Zum Zum Brick Kiln	Baihama	91 JKPCC of 2023 dated 22-09-2023
7	Kulgam	Mohd Yousuf Bhat Brick Kiln	Manigam	87 JKPCC of 2023 dated 22-09-2023
8	Kulgam	M/s Max Brick Kiln	Baih Kulgam	98 PCC of 2023 dt. 22-09-2023
9	Kulgam	M/s 515 Brick Kiln, Kelam	Kelam Devsar	97 PCC of 2023 dt. 22-09-2023
10	Kulgam	M/s D.M. Brick Kiln,	Kelam Devsar Kulgam	80 PCC of 2023 dt. 22-09-2023
11	Kulgam	M/s F-16 Brick Kiln,	Newa Chowgam Kulgam	99 PCC of 2023 dt. 22-09-2023
12	Kulgam	M/s D.B.Z. Brick Kikln,	Ban Devsar Kulgam	84 PCC of 2023 dt. 22-09-2023
13	Kulgam	M/s Dar Brick Kiln	Chandigam Kulgam	92 PCC of 2023 dt. 22-09-2023
14	Kulgam	M/s Mohd Yousuf bhat (515) Brick Kiln,	Habliish Kulgam	87 PCC of 2023 dt. 22-09-2023
15	Kulgam	M/s K2 Brick Kiln,	Habilish Kulgam	100 PCC of 2023 dt. 22-09-2023
16	Kulgam	M/s C.M. Brick Kiln,	Adigam Kulgam	101 PCC of 2023 dt. 22-09-2023
17	Kulgam	M/s F.M. Brick Kiln,	Devsar Kulgam	83 PCC of 2023 dt. 22-09-2023
18	Kulgam	M/s Chand Brick Kiln (N.M. 70-B)	Devsar Kulgam	81 PCC of 2023 dt. 22-09-2023
19	Kulgam	M/s Sahoora Brick Kiln	Kilam Kulgam	102 PCC of 2023 dt. 22-09-2023
20	Kulgam	M/s G.S.T. Brick Kiln,	Agroo Kulgam	85 PCC of 2023 dt. 22-09-2023
21	Kulgam	M/s Taj Brick Kiln,	Mandhole Devsar Kulgam	103 PCC of 2023 dt. 22-09-2023

22	Kulgam	M/s Mohd Amin BRather Brick Kiln (70- R),	Banghal Devsar Kulgam	104 PCC of 2023 dt., 22-09-2023
23	Kulgam	M/s T. R. Brick Kiln,	Nawa Bonigam Kulgam	86 PCC of 2023 dt. 22-09-2023
24	Kulgam	M/s M. N. (511-A) Brick Kiln,	Yarihola, Babapora Kulgam	105 PCC of 2023 dt. 22-09-2023

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**Jammu and Kashmir
Pollution Control Committee**

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membersecretarykspcb@gmail.com
0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Jammu.**

No:- JKPCCC/NGT/130/ 87-94.

Date:- 01.04.2024

- Sub :- i) Hon'ble NGT Order in OANo. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.**
ii) Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Jammu issued dated 18.01.2024 & dated 14.02.2024.

Sir,

I am directed to draw your attention to the directions issued by J&K Pollution Control Committee on the subject cited above. The Hon'ble NGT in its Order dated 04.01.2024, inter-alia issued following directions :-

"7. All the concerned District Magistrates and the Superintendent of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from J&K PCC and without due compliance with environmental norms."

I am to further convey that J&K PCC has issued directions for closure of individual brick kilns that were operating without consent of the J&K PCC. The list of such brick kilns for District Jammu is enclosed for your ready reference.

Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that :-

- i. No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- ii. Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,

Encl : List of Brick Kilns.


(Ghansham Singh) JKAS 1.4.24
Member Secretary

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.

- 4) Senior Superintendent of Police, District Jammu for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Jammu (North / South) for information and necessary action.

Jammu South

1	Jammu	Rama Krishna Brick Industry	Chak Agra,R.S.Pura	319 JKPC of 2024 dated 15-02-2024
2	Jammu	Maha Lakshmi Brick Industries	Chak Agra,RS.Pura	318 JKPC of 2024 dated 15-02-2024
3	Jammu	New Gurdyal Brick Kiln	Badyal Brahmana R.S.Pura	320 JKPC of 2024 dated 15-02-2024
4	Jammu	Bhagwati Brick Industry	Chak Agra,R.S.Pura	312 JKPC of 2024 dated 15-02-2024
5	Jammu	Zamindara Brick Industries	Badyal Brahmana R.S.Pura	322 JKPC of 2024 dated 15-02-2024
6	Jammu	Guru Teg Bhadur Brick Kiln	Badyal Brahmana R.S.Pura	314 JKPC of 2024 dated 15-02-2024
7	Jammu	Vikas Brick Industries	Chak Agra,R.S.Pura	321 JKPC of 2024 dated 15-02-2024
8	Jammu	Amar Bricks & Tiles Industry	Khairi, Bishnah	311 JKPC of 2024 dated 15-02-2024
9	Jammu	Jawala Brick Kiln	Naari Khaper, R.S.Pura	315 JKPC of 2024 dated 15-02-2024
10	Jammu	Shree Maha Shakti Brick Kiln	Chak Mian Sukha Singh, Bishnah	324 JKPC of 2024 dated 15-02-2024
11	Jammu	Gurdial Brick Kiln	Badyal Brahmana, R.S.Pura	313 JKPC of 2024 dated 15-02-2024
12	Jammu	Qutab Din Brick Kiln	Chak Bala, R.S.Pura	93 JKPC of 2020 dated 15-12-2020

Jammu North				
1	Jammu	Bharat Earth Products Domana Jammu.	Domana Jammu.	282 JKPCC of 2024 dated 15-02-2024
2	Jammu	Brighu Brick Kiln Old Domana Jammu.	Old Domana Jammu.	309 JKPCC of 2024 dated 15-02-2024
3	Jammu	Choudhary Bricks and Tile Ind Purkhoo Akhnoor Road.	Purkhoo Akhnoor Road.	283 JKPCC of 2024 dated 15-02-2024
4	Jammu	Devi Kiln Dayaran Jammu.	Dayaran Jammu.	158 JKPCC of 2021 dated 16-02-2021
5	Jammu	Ganesh Brick Kiln Amb Garota Jammu.	Amb Grotha Jammu.	284 JKPCC of 2024 dated 15-02-2024
6	Jammu	Jai Bajrangi Brick Kiln Sangram Pur Jammu.	Sangram Pur Jammu.	302 JKPCC of 2024 dated 15-02-2024
7	Jammu	Jai Bhagwati Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.	285 JKPCC of 2024 dated 15-02-2024
8	Jammu	Jai Ganesh Brick Kiln Gho Manahasa Jammu.	Gho Manahasa Jammu.	285 JKPCC of 2024 dated 15-02-2024
9	Jammu	Jai Mata Laxmi Brick Kiln Dansal Jammu.	Dansal Jammu.	95JKPCC of 2021 dated 20-12-2021
10	Jammu	Raja Mandlik Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.	297 JKPCC of 2024 dated 15-02-2024
11	Jammu	Jai Ram Brick Kiln Kot Ghari	Kot Ghari Jammu	286 JKPCC of 2024 dated 15-02-2024
12	Jammu	Jai Shiv Brick Kiln Jourian Akhnoor Jammu..	Jourian Akhnoor Jammu..	301 JKPCC of 2024 dated 15-02-2024
13	Jammu	Kalishpati Brick Kiln Bawa Talab Jammu.	Bawa Talab Jammu.	287 JKPCC of 2024 dated 15-02-2024
14	Jammu	Kumar Kiln Dayaran Jammu.	Dayaran Jammu.	288 JKPCC of 2024 dated 15-02-2024
15	Jammu	Laxmi Brick Kiln Marjali Jammu.	Marjali Jammu.	289 JKPCC of 2024 dated 15-02-2024
16	Jammu	Mandlik Brick Kiln Buran Patta Marjali Jammu.	Buran Patta Marjali Jammu.	259 JKPCC of 2024 dated 15-02-2024
17	Jammu	National Brick Kiln Kangrial Jammu.	Kangrial Jammu.	291 JKPCC of 2024 dated 15-02-2024
18	Jammu	New Bhagwati Brick Kiln Kangrial Jammu.	Kangrial Jammu.	303 JKPCC of 2024 dated 15-02-2024

19	Jammu	New Devi Bhagwati Brick Kiln Pakhian Jammu .	Pakhian Jammu .	293 JKPCC of 2024 dated 15-02-2024
20	Jammu	New Krishna Brick Kiln Rakh Burn Jammu.	Rakh Burn Jammu.	292 JKPCC of 2024 dated 15-02-2024
21	Jammu	Northern Brick Kiln Kangrial Jammu.	Kangrial Jammu.	294 JKPCC of 2024 dated 15-02-2024
22	Jammu	Om Brick and Tile Ind Purkhoo Jammu.	Purkhoo Jammu.	295 JKPCC of 2024 dated 15-02-2024
23	Jammu	Peer Baba Brick Kiln Bhala Da Bagh Akhnoor Jammu.	Bhala Da Bagh Akhnoor Jammu.	296 JKPCC of 2024 dated 15-02-2024
24	Jammu	Radha Swami Brick Kiln Bawa Talab Akhnoor Road	Bawa Talab Akhnoor Road Jammu	34 JKPCC of 2023 dated 11-08-2023
25	Jammu	Raja Mandlik Brick Kiln chak Balwal Jammu.	chak Balwal Jammu	297 JKPCC of 2024 dated 15-02-2024
26	Jammu	Sat Guru Brick Kiln Dhayaran Jammu.	Dhayaran Jammu.	298 JKPCC of 2024 dated 15-02-2024
27	Jammu	Shiva Brick Kiln Prani Muthi Akhnoor Jammu.	Muthi Akhnoor Jammu.	244 PCB of 2015 dated 20-01-2015
28	Jammu	Suraj Brick Kiln and Tile Ind. Kangrial Jammu.	Kangrial Jammu.	305 JKPCC of 2024 dated 15-02-2024
29	Jammu	Trishul Brick Kiln	Bawa Talab Jammu.	307 JKPCC of 2024 dated 15-02-2024
30	Jammu	M/s Jai Kiln,	Manyal Brahmana Jammu	260 JKPCC of 2024 dt. 10-02-2024
31	Jammu	M/s Kalka Brick Kiln,	Bawa Talab Akhnoor Road Jammu	255 JKPCC of 2024 dt. 10-02-2024
32	Jammu	M/s Shree Ganesh Kiln,	Kangrail Dharayan Jammu.	131 JKPCB of 2021 dt. 11-01-2021

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**Jammu and Kashmir
Pollution Control Committee**

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membersecretaryjkpcb@gmail.com
0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Anantnag.**

No:- JKPC/NGT/130/ 79-86

Date:-01.04.2024

- Sub :- i) Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.**
ii) Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Anantnag issued dated 18.01.2024 & dated 14.02.2024.

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Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that :-

- No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,

Encl : List of Brick Kilns.


(Ghansham Singh) JKAS
Member Secretary 1-4-24

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Kashmir.
- 3) Inspector General of Police, Kashmir.

- 4) Senior Superintendent of Police, District Anantnag for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Anantnag for information and necessary action.

1	Anantnag	Sun Brick Kiln	Drenin Dawlatabad	215 JKPCC of 2024 dated 10-01-2024
2	Anantnag	Abass Brick Kiln	Brakpora Bulbul Nowgam	401 JKPCC of 2024 dated 19-03-2024
3	Anantnag	Bilal Brick Kiln	Thajwara Achabal	403 JKPCC of 2024 dated 19-03-2024
4	Anantnag	Suraj Brick Kiln	Nunwane Brakpora	400 JKPCC of 2024 dated 19-03-2024
5	Anantnag	M N K Brick klin	Bumthan ANANTNAG	404 JKPCC of 2024 dated 19-03-2024
6	Anantnag	M/s Sameer Ahmad Dar (Now DBZ),	Katchpora Anantnag	402 JKPCC of 2024 dt. 19-03-2023
7	Anantnag	M/s Fayaz Ahmad Brick Kiln at	Katchpora Nipora Anantnag	211 JKPCC of 2024 dt. 10-01-2024
8	Anantnag	M/s Mushtaq Ahmad Brick Kiln,	Katchpora –Nipora-Anantnag.	210 JKPCC of 2024
9	Anantnag	M/s Hamdar Brick Kiln,	Hajiopora Donipawa Anantnag	212 JKPCC of 2024 dated 10-01-2024
10	Anantnag	M/s DBZ Brick Kiln,	Monghal Antnang	216 JKPCC of 2024 dt. 10-01-2024
11	Anantnag	M/s Jannat Brick Kiln,	Lalan Ganoor Anantnag	207 JKPCC of 2024 dt. 10-01-2024
12	Anantnag	M/s Showket Brick Kiln (A One),	Ganoor Katchpora-Anantnag	399 JKPCC of 2024 dt. 19-03-2024
13	Anantnag	M/sDiamond Brick Kiln (New Shahi Hamdan)	Dialgam Near Govt. Medical College Anantnag	107 JKPCC of 2023 dt. 05-10-2023
14	Anantnag	M/s JK Brick Kiln (MBK),	Monghal Anantnag	369 JKPCC of 2024 dt. 01-03-2024
15	Anantnag	M/s Shahi Hamdan Brick Kiln,	Brienty Anantnag	214 JKPCC of 2024 dt. 10-01-2024

16	Anantnag	M/s DBZ Brick Kiln ,	Badragund Anantnag	213 JKPCC of 2024 dt. 10-01-2024
17	Anantnag	M/s Reyaz Ahmad (Now RR) Brick Kiln	Lalan near Railway Line-Anantnag	208 JKPCC of 2024 dt. 10-01-2024
18	Anantnag	M/s Zum Zum Brick Kiln	at Damjan Vessu – Anantnag.	217 JKPCC of 2024 dt. 10-01-2024
19	Anantnag	M/s Evergreen Brick Kiln ,	Nassu Badragund Anantnag.	209 JKPCC of 2024 dt. 10-01-2024
20	Anantnag	M/s Gousul-Azam Brick Kiln (D50)	Drenin, Dawlat Abad, Anantnag	368 JKPCC of 2024 dt. 01-03-2024
21	Anantnag	M/s Shahi-Hamdan Brick Kiln (DAR)	Sesman Damjan Anantnag.	371 JKPCC of 2024 dt. 01-03-2024
22	Anantnag	M/s Imran Brick Kiln,	Imoh Shelipora Anantnag	370 JKPCC of 2024 dt. 01-03-2024

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**Jammu and Kashmir
Pollution Control Committee**

chairman87kspcb@gmail.com
membersecretarykspcb@gmail.com
0191 - 2472661, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Budgam.**

No:- JKPC/NGT/130/95 - 102.

Date:- 01.04.2024

- Sub :- i) Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.
ii) Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Budgam issued dated 18.01.2024 & dated 14.02.2024.

Sir,

I am directed to draw your attention to the directions issued by J&K Pollution Control Committee on the subject cited above. The Hon'ble NGT in its Order dated 04.01.2024, inter-alia issued following directions :-

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I am to further convey that J&K PCC has issued directions for closure of individual brick kilns that were operating without consent of the J&K PCC. The list of such brick kilns for District Budgam is enclosed for your ready reference.

Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that :-

- No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,

Encl : List of Brick Kilns


(Ghanisram Singh) JKAS 1.4.24
Member Secretary

Copy to the:-

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- 2) Divisional Commissioner, Kashmir.
- 3) Inspector General of Police, Kashmir.

- 4) Senior Superintendent of Police, District Budgam for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Kashmir for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Budgam for information and necessary action.

1	Budgam	Gem Brick Kiln	Chattergam	161 JKPCC of 2023 dated 15-12-2023
2	Budgam	Shan Brick Kiln	Gudsathu	172 JKPCC of 2023 dated 15-12-2023
3	Budgam	Bhat Brick Kiln	Hushroo, Chadoora	162 JKPCC of 2023 dated 15-12-2023
4	Budgam	Bismillah Brick Manufacture	Ichgam, Budgam	150 JKPCC of 2023 dated 01-02-2023
5	Budgam	Rahat Brick Kiln	Chitroo, Dangerpora	144 JKPCC of 2023 dated 01-02-2023
6	Budgam	New Alamdar Brick Kiln	Gudsathu	166 JKPCC of 2023 dated 15-12-2023
7	Budgam	Majid Traders Brick Kiln	Panzan, Chadoora	126 JKPCC of 2023 dated 01-02-2023
8	Budgam	New Dar Brick Kiln	Razwan, Budgam	152 JKPCC of 2023 dated 15-12-2023
9	Budgam	Sheikh-ul-Alam Brick Kiln	Kathir Gund, Chadoora	135JKPCC of 2023 dated 01-02-2023
10	Budgam	New Ruby Brick Kiln	Chattergam	169 JKPCC of 2023 dated 15-12-2023
11	Budgam	Aijaz Brick Kiln	Ichgam	167 JKPCC of 2023 dated 01-12-2023
12	Budgam	Yaseen Brick Kiln	Mirgund, Budgam	49 JKPCC of 2023 dated 14-08-2023
13	Budgam	Tariq Brick Kiln	Parniv, Budgam	356 JKPCC of 2024 dated 01-03-2024
14	Budgam	Friends Brick Kiln	Wagar, Chadoora	170 JKPCC of 2023 dated 15-12-2023
15	Budgam	New Amin Brick Kiln, Gopalsaif	Devbagh, Panzan	171 JKPCC of 2023 dated 15-12-2023
16	Budgam	Anwar Brick Kiln Name changed to Nazir Brick Kiln	Choon, Budgam	137 JKPCC of 2023 dated 01-02-2023
17	Budgam	Shaan Brick Kiln	Kanir, Chadoora	162 JKPCC of 2023 dated 15-02-2023
18	Budgam	Firdous Brick Kiln	Qazipora, Chadoora	188JKPCC of 2023 dated 22-12-2023
19	Budgam	M Co Brick Kiln	Diffpora, Waterwani	196 JKPCC of 2023 dated 22-12-2023
20	Budgam	Farooq Brick Kiln	Summerbugh, Lasjan	122 JKPCC of 2023 dated 31-01-2023
21	Budgam	Maqbool Brick Kiln	Chilyech, Chadoora	185 JKPCC of 2023 dated 22-12-2023
22	Budgam	Gulfam Brick Kiln	Chandpora	181 JKPCC of 2023 dated 22-12-2023
23	Budgam	Sofi Brick Kiln	Chandpora	06 JKPCC of 2023 dated 14-04-2023

24	Budgam	Zydaan Brick Kiln	Dadina, Budgam	190 JKPCC of 2023 dated 22-12-2023
25	Budgam	Friends Brick Kiln	Charangam, Beerwah	170 JKPCC of 2023 dated 15-12-2023
26	Budgam	Burhan Brick Kiln	Waterwani, Budgam	193 JKPCC of 2023 dated 15-12-2023
27	Budgam	Shah i Hamdan Brick Kiln	Nandvanpora, Budgam	186 JKPCC of 2023 dated 22-12-2023
28	Budgam	TATA Brick Kiln	Labartal, Budgam	183 JKPCC of 2023 dated 22-12-2023
29	Budgam	Shalimar Brick Kiln	Paymus, Sangam	184 JKPCC of 2023 dated 22-12-2023
30	Budgam	Manzor Bricks	Khadipora Halqa, Nassrullahpora	201 JKPCC of 2023 dated 22-12-2023
31	Budgam	Jehlum structures	Ompora, Budgam	192 JKPCC of 2023 dated 22-12-2023
32	Budgam	Kuwait Brick Kiln	Summerbugh, Lasjan	119 JKPCC of 2023 dated 31-01-2023
33	Budgam	Pushoo Brick Kiln	Shoolipora	197 JKPCC of 2023 dated 22-12-2023
34	Budgam	Mughal Brick Kiln	Nasrullahpora, Waterwani	198 JKPCC of 2023 dated 22-12-2023
35	Budgam	Ghulam Mohammad Malik Brick Kiln	Summerbugh, Lasjan	120 JKPCC of 2023 dated 31-01-2023
36	Budgam	Sheikh ul Alam Brick Kiln	Nandvanpora, Budgam	135 JKPCC of 2023 dated 01-02-2023
37	Budgam	Bismillah Brick Kiln	Poonch Gund	191 JKPCC of 2023 dated 22-12-2023
38	Budgam	M/s Irfan Brick Kiln,	Ichkot -Ichgam Budgam	149 JKPCC of 2023 dt. 01-02-2023
39	Budgam	M/s Gousia Brick Kiln,	at Chitroo Gudsathua-Budgam	164 of PCC 2023 dt. 15-12-2023
40	Budgam	M/s Chinar Brick Kiln,	at Dooniwari Chattergam Budgam	175 of PCC 2023 dt. 15-12-2023
41	Budgam	M/s New Royal Brick Kiln	Aalipora, Chadoora-Budgam	143 of PCB 2023 dt. 01-02-2023
42	Budgam	M/s Tariq Brick Kiln,	Kulbugh Wagar Budgam	356 JKPCC of 2024 dt. 01-03-2024
43	Budgam	M/s Highland Brick Kiln,	Gopalsafe-Budgam	361 JKPCC of 2024 dt. 01-03-2024
44	Budgam	M/s Mohammad Yousuf Wani Brick Kiln,	Ichgam-Budgam	398 JKPCC of 2024 dt. 19-03-2024
45	Budgam	M/s Kohinoor Brick Kiln,	Varikalan, Chadoora Budgam	168 of PCC 2023 dt. 15-12-2023

46	Budgam	M/s Sameo Brick Kiln,	Gudsathu Budgam	348 JKPCC of 2024 dt. 01-03-2024
47	Budgam	M/s Mohammad Amin Brick kiln,	Heewader Budgam	393 JKPCC of 2024 dt. 19-03-2024
48	Budgam	M/s Nagrad Brick Kiln,	Nowbagh Budgam	349 JKPCC of 2024 dt. 01-03-2024
49	Budgam	M/s Al-Mehdi Brick Kiln	Chattergam-Budgam	350 JKPCC of 2024 dt. 01-03-2024
50	Budgam	M/s New Arfat Brick Kiln,	Quenjipora Budgam	130 JKPCC of 2023 dt. 01-02-2023
51	Budgam	M/s Dilber Brick Kiln	at Noubugh Budgam	173 of PCC 2023 dt. 15-12-2023
52	Budgam	M/s Nath Brick Kiln,	Chattergam Budgam	343 JKPCC of 2024 dt. 01-03-2024
53	Budgam	M/s Imperial Brick Kiln,	Gariend Budgam	218 JKPCC of 2024 dt. 19-01-2024
54	Budgam	M/s Chinar Brick Kiln,	Paller, Budgam	177 JKPCC of 2023 dt. 22-12-2023
55	Budgam	M/s Zahoor Ahmad Nath Brick Kiln,	Shalina-Budgam	351 JKPCC of 2024 dt. 01-03-2024
56	Budgam	M/s Paris Brick Kiln,	Parisabad, Budgam	223 JKPCC of 2024 dt. 19-01-2024
57	Budgam	M/s Bismillah Brick kiln,	Parisabad-Budgam	363 JKPCC of 2024 dt. 01-03-2024
58	Budgam	M/s Bloore Brick Kiln	at Parisasbad Budgam	146 JKPCC of 2023 dt. 23-11-2023
59	Budgam	M/s Ubiad Brick Kiln,	Rakshalina, Budgam	224 JKPCC of 2024 dt. 19-01-2024
60	Budgam	M/s United Brick Kiln	Utligam, Budgam	182 JKPCC of 2023 dt. 22-12-2023
61	Budgam	M/s Royal Brick Kiln,	Chack-i-Deewan Lakhmin Despora, Beerwah Budgam	111 JKPCC of 2023 dt. 09-10-2023
62	Budgam	M/s Dar Brick Kiln,	Chattergam, Budgam	179 JKPCC of 2023 dt. 22-12-2023
63	Budgam	M/s Bismillah Brick kiln,	Rakshalina-Budgam	116 PCC of 2023 dt. 31-01-2023
64	Budgam	M/s Aqsa Brick Kiln,	Labbertal Budgam	362 JKPCC of 2024 dt. 01-03-2024
65	Budgam	M/s New Bishmillah Brick Choice,	Parisabad-Budgam	366 JKPCC of 2024 dt. 01-03-2024
66	Budgam	M/s Shah and Shah Brick Kiln,	Wahiabpora Budgam	178 JKPCC of 2023 dt. 22-12-2023
67	Budgam	M/s Farooq Ahmad Dar Brick Kiln,	Summerbugh, Shalina Budgam	122 PCC of 2023 dt. 31-01-2023

68	Budgam	M/s Hill Brick Kiln,	Wahabpora Budgam	145 JKPCC of 2023 dt. 23-11-2023
69	Budgam	M/s Sayara Brick Kiln,	Gariend-Budgam	390 JKPCC of 2024 dt. 19-03-2024
70	Budgam	M/s Azad Brick Kiln,	Gariend Budgam	357 JKPCC of 2024 dt. 01-03-2024
71	Budgam	M/s Mir Brick Kiln,	Dadina Budgam	365 JKPCC of 2024 dt 01-03-2024
72	Budgam	M/s Rasool Mir Brick Kiln	Punch Gund Budgam	189 JKPCC of 2023 dt. 22-12-2023
73	Budgam	M/s Dar and Dar Brick Kiln	Batpora Wader Budgam	187 JKPCC of 2023 dt. 22-12-2023
74	Budgam	M/s Iqbal Brick kiln (Now Alamdar Brick Kiln)	Behrampora,Chadoora Budgam	391 JKPCC of 2024 dt. 19-03-2024
75	Budgam	M/s Matoo Brick Kiln	at Rakshalina Budgam	147 JKPCC of 2023 dt. 23-11-2023
76	Budgam	M/s Zaffron Brick Kiln,	Labbertal Budgam	353 JKPCC of 2024 dt. 01-03-2024
77	Budgam	M/s Qiyam Brick Kiln	at Bapat Beerwah Budgam	144 JKPCC of 2023 dt. 23-11-2023
78	Budgam	M/s Hydrop Brick Kiln,	Mullsula, Beerwah Budgam	166 PCC of 2023 dt. 03-02-2023
79	Budgam	M/s Kohinoor Brick Kiln,	Lasjan Budgam	118 PCC of 2023 dt. 31-01-2023
80	Budgam	M/s Golden Brick Kiln,	Bundgam Budgam	364 JKPCC of 2024 dt. 01-03-2024
81	Budgam	M/s Habib Brick Kiln	Seerbagh Lasjan Budgam	347 JKPCC of 2024 dt. 01-03-2024
82	Budgam	M/s High Land Brick Kiln,	Gopalsafe-Budgam	361 JKPCC of 2024 dt. 01-03-2024
83	Budgam	M/s Noor Brick Kiln,	Dedji Malikgund Budgam	346 JKPCC of 2024 dt. 01-03-2024
84	Budgam	M/s Alamdar Brick Kiln,	Nowbugh Budgam	397 JKPCC of 2024 dt. 19-03-2024
85	Budgam	M/s Shaheen Brick Kiln,	Bunhama Beerwah Budgam	355 JKPCC of 2024 dt. 01-03-2024
86	Budgam	M/s Alamdar Brick Kiln,	Saratpora Budgam	138 JKPCC of 2023 dt. 01-02-2023
87	Budgam	M/s Aadil Brick Kiln,	Mulshulla Beerwah Budgam	367 JKPCC of 2024 dt. 01-03-2024
88	Budgam	M/s Max Brick Kiln	Noubugh Chadoora Budgam	345 JKPCC of 2024 dt. 01-03-2024
89	Budgam	M/s Koka Brick Kiln,	Kultreh Budgam	351 JKPCC of 2024 dt. 01-03-2024

90	Budgam	M/s Brick No. 5 _H	Behrampora Chadoora Budgam	344 JKPCC of 2024 dt. 01-03-2024
91	Budgam	M/s Jehlum Brick Kiln,	Behrampora Chadoora Budgam.	396 JKPCC of 2024 dt. 19-03-2024
92	Budgam	M/s Brick No. 37D	Kultreh Budgam	342 JKPCC of 2024 dt. 01-03-2024
93	Budgam	M/s Mushtaq Brick Kiln,	Mamgund, Beerwah Budgam	167 JKPCC of 2023 dt. 03-02-2023
94	Budgam	M/s Brick No. 911 Brick Kiln,	Bagh-i-Hyder, Kral Check, Budgam	392 JKPCC of 2024 dt. 19-03-2024
95	Budgam	M/s Valley Brick Kiln,	Nigloo-Beerwah, Budgam	225 JKPCC of 2024 dt. 19-01-2024
96	Budgam	M/s Max Brick Kiln,	Bupput Beewah Budgam	358 JKPCC of 2024 dt. 01-03-2024
97	Budgam	M/s Mehak Brick Kiln,	Seerbagh Rakshalina Budgam	121 PCC of 2023 dt. 31-01-2023
98	Budgam	M/s Shah-i-Hamdan Brick Kiln,	Baghi Shakoor Shah Budgam	394 JKPCC of 2024 dt. 19-03-2024
99	Budgam	M/s Kashmir Brick Kiln,	Mamgund, Beerwah Budgam	164 JKPCC of 2023 dt. 03-02-2023
100	Budgam	M/s Muslim Brick Kiln,	Parisabad Budgam	360 JKPCC of 2024 dt. 01-03-2024
101	Budgam	M/s Bismillah Brick Kiln,	Harda Batapora, Budgam	226 JKPCC of 2024 dt. 19-01-2024
102	Budgam	M/s Sayar Brick Kiln,	Surenhall Budgam	142 PCC of 2023 dt. 23-11-2023
103	Budgam	M/s Wani Brick Kiln, Bunhama,	Beerwah Budgam	108 JKPCC of 2023 dt. 06-10-2023
104	Budgam	M/s Syed Mussa Brick Kiln,	Basipora Parisabad Budgam	359 JKPCC of 2024 dt. 01-03-2024
105	Budgam	M/s Fayaz Ahmad Shagood Brick Kiln,	Labertal Budgam	354 JKPCC of 2024 dt. 01-03-2024

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Annexure - 4

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkpcb@gmail.com
membersecretaryjkpcb@gmail.com

0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

OFFICE ORDER

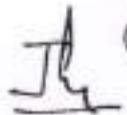
Subject :- Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.

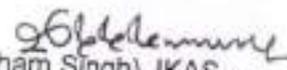
The J&K PCC has issued closure orders in respect of Brick Kilns that are in existence without valid consent. Status Report has been filed before the Hon'ble NGT by the J&K PCC and the same was also stated during the course of hearing on 8th April 2024. In this connection, the following directions are hereby reiterated for strict compliance by the Regional Directors / Divisional Officers concerned:-

- i. It must be ensured that all brick kilns in respect of which closure orders have been issued and are not in possession of valid consent from J&K PCC, are not permitted to operate. The respective Divisional Officers shall maintain close and strict vigil on the activities of brick kiln units and work in coordination with district administration in this regard.
- ii. All instances of violations must be reported by divisional officers concerned within 24 hours to all the competent authorities and complaint filed in the competent court within 3 days. Draft complaint format is available with Assistant Law Officer / respective Regional Directors,
- iii. Divisional Officers must ensure that all brick kiln owners in their respective jurisdiction are communicated through special messenger about the closure orders, directions of the Hon'ble NGT and guidelines of MoEF & CC, GoI, New Delhi regarding brick kilns to ensure that they are properly informed on the legal status and environmental requirements. Non-compliance will render the brick kilns liable for demolition.

Issued with the approval of the Chairman.

No:- JKPC/NGT/130/3045-48
Dt:- 08-04-2024


8/4/2024


(Ghan Sham Singh) JKAS
Member Secretary 8-4-24

Copy to :-

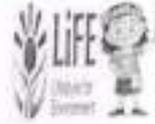
1. Regional Director, PCC, Jammu ^{Kashmir} for information and necessary action.
2. Assistant Law Officer, J&K PCC for information and necessary action.
3. Divisional Officer, PCC, Jammu / Kashmir for information and necessary action.
4. PA to Chairman, J&K PCC for information of the Chairman.

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Annexure - 5



Government of Jammu and Kashmir
J&K POLLUTION CONTROL COMMITTEE
OFFICE OF THE REGIONAL DIRECTOR - JAMMU
Parivesh Bhawan, Forest Complex, Gladhi, Transport Nagar, Narwal, Jammu.
Email: regionaldirectorjkspcjammu@gmail.com, Tel/Fax: 0191-2476926



The Chairman,
J&K PCC,
Jammu.

No: PCC/RDJ/SA/NGT/ 501

Dt: 16/05/2024

Subject: Status of implementation of closure orders issued in respect Brick Kilns – reg.

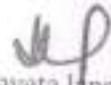
Ref.: No. JK PCC/NGT/130/457-458 dated 07.05.2024

Sir,

In compliance to the directions issued vide above referred communication regarding the subject, kindly find enclosed certificates on the prescribed format submitted by all the Divisional Officers of Jammu Province, for information and further necessary action.

Yours faithfully,

Encl: 18 leaves.


(Shaveta Jandial), IFS
Regional Director

Certified that no Brick Kiln is operating without valid consent in the jurisdiction of Jammu North Division, J&K PCC except those listed in Table (1) below as on 14/5/2024.

Date :

[Signature]
 Divisional Officer
 PCC Jammu
North

Details attached alongwith

Table 1 : List of brick kilns operating without valid consent on _____

S. No.	Name of Brick Kiln and address	Particulars of the complaint filed in the Hon'ble Court by the Divisional Officer concerned	No. and Date of the communication intimating the Deputy Commissioner / District Magistrate about the violation.	No. and Date of the communication intimating the Superintendent of Police (SP) about the violation.	No. and Date of the communication intimating the Member Secretary J&K PCC about the violation. <i>Regional Director</i>
1	2	3	4	5	6
1	M/s Jai Raj Mandali BK, Miskiwalla	} PCC-DOJN/N/2024 - 724-25 dt 18/4/2024			1) PCC/DOJN/2024/76 dt 30/3/2024
2	M/s New Jagdamba BK, Malpur				2) PCC/DOJN/2024/723 dt 15/4/2024
3	M/s Shiv Shakti BK, Nagbani				
4	M/s Jai Kili, Manjyal, Bahamawa				
5	M/s Shri Ganesh Kili, Kangsail				
6	M/s Kaulash Pale BK, New Buzi Talah				
7	M/s Devi Kili, Dayman.				

Divisional Officer
 PCC _____

It For All the above ~~regal~~ brick kilns which are operating illegally, complaint application/petition, Affidavit, ~~Vakalatnama~~ Vakalatnama & other annexures submitted to Standing Counsel yesterday on 15/5/2024

for filling the case 1479 Hon ble ... court

Adial
16/5/2024

10

RDCJ.

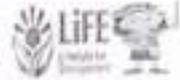
- 6). PCC/BOON/2024/21 dt 10/5/2024.
- 7). PCC/DOON/2024/29 dt 16/5/2024.

No. & date of communication intimating the DC/DM.	No. & date of communication to S.S.P.	Particulars of the complaint filed in Hon'ble Court by the DO concerned.	No. & date of communication intimating 'informing' RDC's).
PCC - DOON/N 2024/724 - 25 dt 18/5/2024.	—	<p>Particulars of the complaint filed in Hon'ble Court by the DO concerned.</p> <p>for All the basic kilm which are operating illegally complaint Petition/Affidavit Makalatnama, Sother resqvia documents in duplicate was submitted yesterday to Standing Counsel for filing case in Hon'ble High Court. Standing Counsel had returned the case no. of times & then redrafted the complete writ petition.</p>	<p>1) PCC/DOON/2024/76 dt 30/3/2024.</p> <p>2) PCC/DOON/2024/723 dt 15/4/2024</p> <p>3) PCC/DOON/2024/724-25 dt 18/4/2024</p> <p>4) PCC/DOON/2024/16 dt 3/5/2024</p> <p>5) PCC/DOON/2024/18 dt 6/5/2024</p> <p>6) PCC/DOON/2024 dt 10/5/2024.</p> <p>7) PCC/DOON/2024/29 dt 16/5/2024.</p>
1. Mrs Raja Mandalik Bk. Mishriwala. Jammu			
2. Mrs New Jagdambay. Bk. Malpu Jammu.			
3. Mrs Shiv Shakti B. K. Naagbani Jammu.			
4. Mrs Jai Kilm, Manyal Brahanama Jammu.			
5. Mrs Shri Ganesh Kilm Kangsail Jammu.			
6. Mrs Kailash. Pat. Bk. New Bawa Talab			
7. Mrs Dev. Kilm Dayaran.			

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Government of Jammu and Kashmir
Pollution Control Committee
Divisional Office, Jammu- South
Email: dojpcjksouth@gmail.com



The Regional Director,
Pollution Control Committee,
Jammu.

No: PCC/DOJS/2024/49

Dated: 16/05/2024

Subject: Status of implementation of closure orders issued in respect Brick Kilns

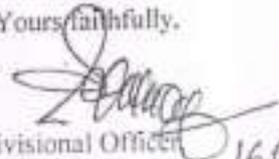
Ref: JK PCC/NGT/130/457-458 dated 07-05-2024

Madam,

Kindly find enclosed herewith the status of implementation of closure orders issued in respect of Brick Kiln existing in Jammu(South) on the prescribed format.

Hence, submitted please.

Yours faithfully,


Divisional Officer

JK PCC, Jammu (South)

16.5.2024

Certified that no Brick Kiln is operating without valid consent in the jurisdiction of Jammu South as on date of last inspection done by Field Staff on 7.5.2024, except those listed in Table (1) below.

Date: 16.5.2024


Divisional Officer
PCC, Jammu (South) 16.5.2024

Table 1: List of brick kilns operating without valid consent on 07.05.2024

Sr. No.	Name of Brick Kiln and address	Particulars of the complaint filed in the Hon'ble Court by the Divisional Officer concerned	Name and date of communication intimating the Deputy Commissioner/ District Magistrate about the violation	No. and Date of the Communication intimating the Superintendent of Police (SP) about the violation	No. and Date of the communication intimating the Member Secretary J&K PCC about the violation
1	2	3	4	5	6
1.	Guru Teg Bhandar, Brick Kiln, Badyal Brahmana, R. S. Pura, Jammu	Cases submitted to standing counsel in duplicate alongwith Wakalatnama, Affidavit on 15.5.2024 for filing complaints in Hon'ble Court. Information letter submitted to Regional Director, JK PCC, Jammu vide no PCC/DOJN/2024/29 dated 16.05.2024	Letter alongwith list submitted vide No-PCC/DOJN/2024/724-25 dated 18.04.2024.	-	Letter submitted to RD(J) vide no. PCC/DOJS/2024/15 dated 15.4.2024
2.	Zamindara Brick Industries, Village Badyal Brahmana, R. S. Pura, Jammu.		Letter alongwith list submitted vide No-PCC/DOJS/2024/39-40 dated 04.05.2024.	-	Letter submitted to RD(J) vide no. PCC/DOJS/2024/30 dated 03.05.2024
3.	Krishna Brick Industry, Badyal Brahmana, R. S. Pura, Jammu.		Letter alongwith list submitted vide No-PCC/DOJS/2024/39-40 dated 04.05.2024.	-	Letter submitted to RD(J) vide no. PCC/DOJS/2024/30 dated 03.05.2024
4.	Jandiyal Brick Kiln, Village Khepar, R. S. Pura, Jammu		Letter alongwith list submitted vide No-PCC/DOJS/2024/39-40 dated 04.05.2024.	-	Letter submitted to RD(J) vide no. PCC/DOJS/2024/30 dated 03.05.2024
5.	B. D. Gupta and Co. Sarore (Kothey) Bishnah, Jammu.		Letter alongwith list submitted vide No-PCC/DOJN/2024/724-25 dated 18.04.2024.	-	Letter submitted to RD(J) vide no. PCC/DOJS/2024/15 dated 15.4.2024
6.	B. D. Gupta and Sons, Sarore (Kothey) Bishnah, Jammu.		Letter alongwith list submitted vide No-PCC/DOJN/2024/724-25 dated 18.04.2024.	-	Letter submitted to RD(J) vide no. PCC/DOJS/2024/15 dated 15.4.2024
7.	New Gardyal Brick Kiln, Badyal Brahmana, R. S. Pura, Jammu.		Letter alongwith list submitted vide No-PCC/DOJN/2024/724-25 dated 18.04.2024.	-	Letter submitted to RD(J) vide no. PCC/DOJS/2024/15 dated 15.4.2024
8.	Guardal Brick Kiln, Village Badyal Brahmana, R. S. Pura, Jammu		Letter alongwith list submitted vide No-PCC/DOJN/2024/724-25 dated 18.04.2024.	-	Letter submitted to RD(J) vide no. PCC/DOJS/2024/15 dated 15.4.2024
9.	New Chand Brick Kiln, Badyal Brahmana, R. S. Pura, Jammu	- Nil -	- Nil -	-	Letter submitted to RD(J) vide no. PCC/DOJS/2024/15 dated 15.4.2024 Closure format submitted to RD(J) vide no PCC/DOJS/2024/36 dated 04.05.2024.


D. V. Saran (SP) 16.5.2024

Certified that no Brick Kiln is Operating without valid consent in the jurisdiction of Samba South Division, J&K PCC except those listed in Table (1) below

Annexure "A"

Dated: 16/5/2024.

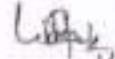
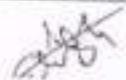

16/5/2024.
Divisional Officer
PCC, Samba (South)

Table 1: List of brick kilns operating without consent on					
S No	Name of Brick Kiln and address	Particulars of the complaint filed in the Hon'ble Court by the Divisional Officer concerned	No. and Date of the communication intimating the Deputy Commissioner/District Magistrate about the violation.	No. and Date of the communication intimating the Superintendent of Police (SP) about the violation.	No. and Date of the communication intimating the Member Secretary J&K PCC about the violation.
1	Mazdoor Kissan Brick Kiln, Patil, Samba.	Letter submitted to Standing Counsel PCC, Samba vide no. PCC/DO/Samba-S/2024/50-51 dated: 09/5/2024	1. PCC/DO/Samba-S/2024/17-18 dated: 15-4-2024. 2. PCC/DO/Samba-S/2024/47-49 dated: 09-5-2024 3. PCC/DO/Samba-S/2024/57-59 dated: 15-5-2024	1.PCC/DO/Samba-S/2024/47-49 dated: 09-5-2024 2.PCC/DO/Samba-S/2024/57-59 dated: 15-5-2024	
2	Nandi Brick Kiln, Rakh Baroi, Samba.	Letter submitted to Standing Counsel PCC, Samba vide no. PCC/DO/Samba-S/2024/50-51 dated: 09/5/2024	1. PCC/DO/Samba-S/2024/17-18 dated: 15-4-2024 2. PCC/DO/Samba-S/2024/47-49 dated: 09-5-2024 3. PCC/DO/Samba-S/2024/57-59 dated: 15-5-2024	1.PCC/DO/Samba-S/2024/47-49 dated: 09-5-2024 2.PCC/DO/Samba-S/2024/57-59 dated: 15-5-2024	
3	Om Brick Kiln, Trilokpur Samba.	Letter submitted to Standing Counsel PCC, Samba vide no. PCC/DO/Samba-S/2024/50-51 dated: 09/5/2024	1. PCC/DO/Samba-S/2024/17-18 dated: 15-4-2024. 2. PCC/DO/Samba-S/2024/47-49 dated: 09-5-2024 3. PCC/DO/Samba-S/2024/57-59 dated: 15-5-2024	1.PCC/DO/Samba-S/2024/47-49 dated: 09-5-2024 2.PCC/DO/Samba-S/2024/57-59 dated: 15-5-2024	
4	Vaid Brick Kiln, Rakh Baroi- Samba	Letter submitted to Standing Counsel PCC, Samba vide no. PCC/DO/Samba-S/2024/50-51 dated: 09/5/2024	1. PCC/DO/Samba-S/2024/17-18 dated: 15-4-2024. 2. PCC/DO/Samba-S/2024/47-49 dated: 09-5-2024 3. PCC/DO/Samba-S/2024/57-59 dated: 15-5-2024	1.PCC/DO/Samba-S/2024/47-49 dated: 09-5-2024 2. PCC/DO/Samba-S/2024/57-59 dated: 15-5-2024	







5	Sanyeev Beck Koin, Trinagar Samba	Letter submitted to Standing Counsel PCC, Samba vide no. PCC/DO/Samba- S/2024/50-51-A dated 11/5/2024	1. PCC/DO/Samba-S/2024/17-18 dated: 15-4-2024 2. PCC/DO/Samba-S/2024/57-59 dated: 15-5-2024	PCC/DO/Samba-S/2024/57-59 dated: 15-5-2024	
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Case at S.No.1 is not filed due to
direction of Hon'ble High Court of J&K.

No. PCC/DO/Samba-S/2024/60
Dated: 16-5-2024

[Signature]

[Signature]
Divisional Officer
PCC, Samba (South)



Government of Jammu and Kashmir
Pollution Control Committee
Divisional Office Rajouri
Phone: 01925321000/25321001



The Regional Director,
Pollution Control Committee,
Rajouri.

No. PCC/DO/R/2024/582

Date: 15/05/2024

Subject: Status of implementation of Closure orders issued in respect Brick Kilns in District Rajouri.

Reference: JK PCC/NGT/136/257-458

Dated: - 03-03-2024

(Letter from Chairman, JK PCC)

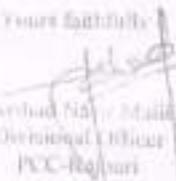
Sir,

With regard to the subject cited and letter referred above, kindly find below the status report of the Brick Kilns against whom Closure Orders were issued:-

S.No	Name of the Brick Kiln and location.	Present status of operation.	Remarks
01	Top Brick Kiln, Village Dhungr, Rajouri	Operational.	- Closure order issued vide no. 57-JK PCC of 2024 Dated: 05-04-2024, stands withdrawn and CTO (R) granted is valid up to Feb-2025
02	Jama Brick Kiln, Village Sool, Sunderham, Nowshera, Rajouri	Operational.	- Closure order issued vide no. 57-JK PCC of 2024 Dated: 05-04-2024, stands withdrawn and CTO (R) granted is valid up to Feb-2025
03	Shiv Brick Kiln, Village Saranwa, Rajouri	Closed since last 02 Years.	- Brick kiln has been issued Closure Order vide no. 257 JK PCC of 2024 Dated: 10-02-2024 and 57-JK PCC of 2024 Dated: 05-04-2024 also, but Brick Kiln had already been closed by the Prop. due to internal disputes.
04	Shambher Brick Kiln, Lamberi, Nowshera, Rajouri	Closed since last 01 Year.	- Closure Order issued vide No. 256 JK PCC of 2024 Dated: 10-02-2024, and Brick Kiln is closed since last year.

Also, find enclosed the signed copy of the prescribed Certificate as "Annexure-A" for perusal please.

Yours faithfully,

(Arvind Nath) 
Divisional Officer
PCC-Rajouri

15/5/2024

Annexure 'A'

Certified that no brick kiln is operating without valid consent in the jurisdiction of Rajouri Division, J&K PCC except those listed in Table (1) below

Date: 16.05.2024

[Signature]
 Divisional Officer
 PCC

Table 1: List of brick kilns operating without valid consent on _____

S. No.	Name of Brick Kiln and address	Particulars of the complaint filed in the Hon'ble Court by the Divisional Officer concerned	No. and Date of the communication intimating the Deputy Commissioner / District Magistrate about the violation.	No. and Date of the communication intimating the Superintendent of Police (SP) about the violation.	No. and Date of the communication intimating the Member Secretary J&K PCC about the violation.
1	2	3	4	5	6
1					
2					
3					
4					
5					

[Signature]

Divisional Officer
 PCC

Government of Jammu and Kashmir
JKK Pollution Control Committee
Divisional Office Udhampur
Email-dopdudhampur@gmail.com

Regional Director
Pollution Control Committee,
Jammu.

No:-JKPCC/DO/Udh/2024/69

Dated:- 10/05/2024

Subject:- Status of Implementation of closure orders issued in respect Brick
Kilns.

Ref. No. JKPCC/NGT/130/457-58 dated: 07-05-2024

Respected Madam,

With reference and subject cited above kindly find enclosed herewith the status
of Brick Kilns of District Udhampur is furnished as per format as Annexure "A".

Submitted please.

Yours faithfully

Deepak Abrol
10-5-24

(Deepak Abrol)

Divisional Officer

JKPCC Udhampur

Encls.(one format)

Scanned with Oken

Scanned with Oken Scanner

Annexure 'A'

Certified that no Brick Kiln is operating without valid consent in the jurisdiction of Udhampur Division, JKPCCE except those listed in Table (1) below

Deepak Abrol
10-5-24
(Deepak Abrol)
Divisional Officer
JKPCCE Udhampur

Dated : 10-05-2024

Table 1 : List of Brick Kilns operating without valid Consent on 10-05-2024

S. No.	Name of the Brick Kiln and address	Particulars of the complaint filed in the Hon'ble Court by the Divisional Officer Concerned	No. and Date of the communication intimating the Deputy Commissioner/District Magistrate about the violation.	No. and Date of the communication intimating the Superintendent of police (SP) about the violation	No. and Date of the communication intimating the Member Secretary J&K PCC about the violation
1	2	3	4	5	6
	Nil	Nil	Nil	Nil	Nil

Deepak Abrol
10-5-24
(Deepak Abrol)
Divisional Officer
JKPCCE Udhampur

Certified that no Brick Kiln is operating without valid consent in the jurisdiction of Kathua Division, J&K PCC except those listed in Table (1) below

Date: 15.05.2024


 Divisional Officer 15.5.2024
 PCC Kathua

Table 1 List of brick kilns operating without valid consent on 15.05.2024

S No	Name of Brick Kiln and address	Particulars of the complaint filed in the Hon'ble Court by the Divisional Officer concerned	No. and Date of the communication intimating the Deputy Commissioner / District Magistrate about the violation.	No. and Date of the communication intimating the Superintendent of Police (SP) about the violation.	No. and Date of the communication intimating the Member Secretary J&K PCC about the violation.
1	2	3	4	5	6
1	NIL	NIL	NIL	NIL	NIL
2					
3					
4					
5					

Note: All Brick Kilns in Kathua have valid consent.


 Divisional Officer 15.05.24
 PCC Kathua

It

Certified that no Brick Kiln is operating without valid consent in the jurisdiction of Samba (North) Division, J&K PCC except those listed in Table (1) below

Date :


 Divisional Officer
 PCC Samba (North)

Table 1 : List of brick kilns operating without valid consent on _____

S. No.	Name of Brick Kiln and address	Particulars of the complaint filed in the Hon'ble Court by the Divisional Officer concerned	No. and Date of the communication intimating the Deputy Commissioner / District Magistrate about the violation.	No. and Date of the communication intimating the Superintendent of Police (SP) about the violation.	No. and Date of the communication intimating the Member Secretary J&K PCC about the violation.
1	2	3	4	5	6
1					
2	<p><i>only one brick kiln in Samba (North) and same is having valid CTC(R) + operational with zig-zag/High draft technology</i></p>				
3					
4					
5					

It,


 Divisional Officer
 PCC Samba (North)

Certified that no brick kiln is operating without valid consent in the jurisdiction Of Doda District, J&K PCC except those listed in Table(1) below

Date: 12.05.2024

Divisional Officer,
PCC Doda.

Table 1: List of brick kilns operating without valid consent on N/A

S NO	Name of Brick Kiln and address	Particulars of the complaint filed in the Hon.ble Court by the Divisional officer concerned.	NO. and Date of the Communication intimating the Deputy commissioner/District Magistrate About the Violation.	NO. and Date of the communication intimating the Superintendent Of Police (SP) About the Violation.	NO. and Date of the communication intimating the Member Secretary J&K PCC about the violation.
1	2	3	4	5	6
1	N/A	N/A	N/A	N/A	N/A
2					
3					
4					
5					

(Signature)
Divisional Officer
PCC Doda

Certified that no Brick Kiln is operating without valid consent in the jurisdiction of Ramban Division, J&K PCC except those listed in Table (1) below

Date : 15.05.2024

[Signature]
 Divisional Officer
 PCC Ramban

Table 1 : List of brick kilns operating without valid consent on _____

S. No.	Name of Brick Kiln and address	Particulars of the complaint filed in the Hon'ble Court by the Divisional Officer concerned	No. and Date of the communication intimating the Deputy Commissioner / District Magistrate about the violation.	No. and Date of the communication intimating the Superintendent of Police (SP) about the violation.	No. and Date of the communication intimating the Member Secretary J&K PCC about the violation.
1	2	3	4	5	6
1					
2					
3					
4		NIL			
5					

[Handwritten mark]

[Signature]
 Divisional Officer
 PCC Ramban

Annexure 'A'

Certified that no Brick Kiln is operating without valid consent in the jurisdiction of Poonch Division, J&K PCC except those listed in Table (1) below

Date _____

[Signature]
 Divisional Officer
 PCC Poonch

Table 1 List of brick kilns operating without valid consent on _____

S No	Name of Brick Kiln and address	Particulars of the complaint filed in the Hon'ble Court by the Divisional Officer concerned	No. and Date of the communication intimating the Deputy Commissioner / District Magistrate about the violation.	No. and Date of the communication intimating the Superintendent of Police (SP) about the violation.	No. and Date of the communication intimating the Member Secretary J&K PCC about the violation.
1	2	3	4	5	6
1	N/A	N/A	N/A	N/A	N/A
2					
3					
4					
5					

JL
 As per record available and field survey no brick kiln exist in district Poonch till date
[Signature]

[Signature]
 Divisional Officer
 PCC Poonch



Government of Jammu and Kashmir
J&K POLLUTION CONTROL COMMITTEE
OFFICE OF THE DIVISIONAL OFFICER KISHTWAR
NEAR FOREST COMPLEX SERKOOT, KISHTWAR
E-mail: dopcckishtwar@gmail.com

The Regional Director,
J&K Pollution Control Committee,
Jammu.

No. PCC/DOK/K/24/ 27

Dated: 15/05/2024

Subject: Status of implementation of closure order issued in respect of brick kiln.
Reference: Central Office letter No. JK PCC/NGT/2024/489 dated 16-05-2024

Madam,

Kindly refer to afore cited directions from worthy Chairman J&K PCC it is to submit that there is no brick in the district Kishtwar. Hence certificate to this regard as Annexure-A enclosed herewith.

Yours faithfully,

(Dr. Mohan Lal Socha)
Divisional Officer
Pollution Control Committee
Kishtwar

Annexure 'A'

Certified that no Brick Kiln is operating without valid consent in the jurisdiction of Kishtwar Division, J&K PCC except those listed in Table (1) below

Date 15/05/2024

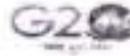

 Divisional Officer
 PCC Kishtwar
 Divisional Officer
 J&K Pollution Control Committee
 Kishtwar

Table 1: List of brick kilns operating without valid consent on _____

S No.	Name of Brick Kiln and address	Particulars of the complaint filed in the Hon'ble Court by the Divisional Officer concerned	No. and Date of the communication intimating the Deputy Commissioner / District Magistrate about the violation	No. and Date of the communication intimating the Superintendent of Police (SP) about the violation	No. and Date of the communication intimating the Member Secretary J&K PCC about the violation
1	2	3	4	5	6
	<u>nil</u>		<u>Nil</u>		


 Divisional Officer
 PCC
 J&K Pollution Control Committee
 Kishtwar

JK



Government of Jammu & Kashmir
J&K POLLUTION CONTROL COMMITTEE
OFFICE OF THE REGIONAL DIRECTOR - KASHMIR

Secretariat, J&K Complex, Baramulla, near Government S.O. Factory, Srinagar-190008
www.jkppch.in Email: regionaldirector@ppch.jk.gov.in Tel No: 0194-2311842



Member Secretary
JK. Pollution Control Committee
Jammu

No. PCC/RDK/PS/2024/336-337

Dated:- 15-05-2024

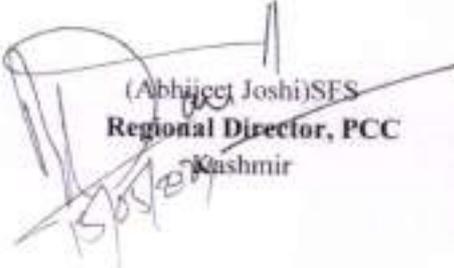
Subject:- Status of implementation of closure orders issued in respect Brick Kilns.

Reference:- i) OA 594/2022 titled Syed Riyaz Vs UT of Jammu and Kashmir in respect of Brick Kilns.
ii) JK PCC/NGT/130/457-458 dated 07-05-2024.

Sir,

With regard to the subject and references cited above, kindly find enclosed herewith the information furnished by the District Officers concerned for necessary action. It is submitted that there are six districts in Kashmir Region which are concerned with Brick Kiln activity and the D.Os have certified that no Brick Kilns is operating without valid consent in their respective jurisdiction.

Yours faithfully


(Abhijeet Joshi)SES
Regional Director, PCC
Kashmir

Copy to the :-

1. PA to Chairman, JK PCC Jammu for information of the worthy Chairman.

Government of Jammu & Kashmir

District Office Pollution Control Committee, Budgam.

Regional Director
Pollution Control Committee
Kashmir.

No:-JKPCC/DO/BUD/BK/2024/ 98

Dated. 10-5-2024

Subject:- Hon'ble National Green Tribunal Directions in OA NO.OA 594/2022 titled Syed Riyaz

VS.UT of Jammu & Kashmir & Drs.

Reference No.JKPCC/NGT/130/3079-83

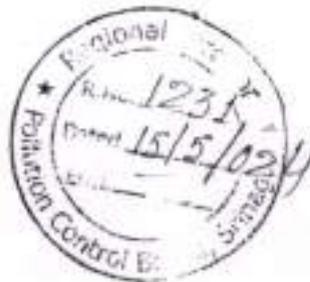
Dated.12-4-20-24

Sir,

Apropos to the subject & reference cited above, kindly find enclosed here with desired information on the spread sheet updated today on 10.05.2024,Closure Order issued till date have been implemented and no violation witnessed till date as being off season for the operation of Brick Kilns, submitted for further necessary action at your end please.

Yours faithfully,

15/5/2024
District Officer
JKPCC, Budgam



PA

Government of Jammu & Kashmir

District office Pollution Control Committee, Budgeam

Get hold that my analysis is operating without valid Consent in jurisdiction of Budgeam District
 P.C.C. cases should filed in table 11 below

Date: 15-05-2024

[Signature]
 District Officer
 P.C.C. Budgeam

List of Brick Kilns operating without Valid Consent on 15-05-2024

S.No	Name of the Brick Kiln address	Particulars of the Complaint filed in the Court by the District Officer Location	No. & date of the complaint violating the expiry specification/ District Municipal regulation	No. & date of the Communication sent by the District Officer or police (PF) about the violation	No. and date of the communication received by the District Secretary/DC P.C.C. about violation
No.	No.	No.	No.	No.	

[Signature]
 District Officer
 P.C.C. Budgeam

Government of Jammu and Kashmir
Office of the District officer Pollution Control Committee Pulwama

The Regional Director
JKPCC Kashmir

No: JKPC/DO/Pul/2067-2024

Date: 15-5-2024

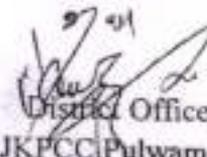
Subject: Status of implementation of closure orders issued in respect of Brick Kilns in District Pulwama

Reference: JKPCC/NGT/130/457-58 Dated: 07-05-2024

Sir,

Apropos to the subject cited above with reference to implementation of closure orders in this regard all the brick kilns in district Pulwama are non functional/ non operational as on date submitted for further necessary action please.

Yours faithfully


District Officer
JKPCC Pulwama

Certified that no Brick Kiln is operating without valid consent in the jurisdiction of Pulwama Division, J&K PCC except those listed in Table (1) below

Date :

[Signature]
 Divisional Officer
 PCC Pulwama

Table 1 : List of brick kilns operating without valid consent on 15-5-2019.

S No.	Name of Brick Kiln and address	Particulars of the complaint filed in the Hon'ble Court by the Divisional Officer concerned	No. and Date of the communication intimating the Deputy Commissioner / District Magistrate about the violation.	No. and Date of the communication intimating the Superintendent of Police (SP) about the violation.	No. and Date of the communication intimating the Member Secretary J&K PCC about the violation.
1	2	3	4	5	6
1					
2					
3					
4	<i>nil</i>	<i>nil</i>	<i>nil</i>	<i>nil</i>	<i>nil</i>
5					

[Signature]
 Divisional Officer
 PCC Pulwama

[Handwritten mark]



Government of Jammu and Kashmir
OFFICE OF THE DISTRICT OFFICER POLLUTION CONTROL COMMITTEE
ANANTNAG

Email ID - districtofficersachang@gmail.com

The Regional Director,
JK PCC, Kashmir

No. PCC/Ag/B.K/2024/317 Dated 9-5-2024.

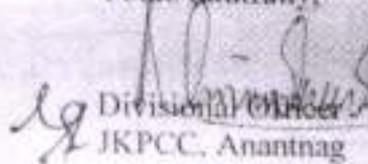
Subject: - Status of implementation of closure orders issued in respect of Brick kilns in District Anantnag

Reference: - JK.PCC/NGT/130-457-58 dated 7/5/2024

Sir,

Apropos to the subject and reference cited above, in this connection all the brick kilns in district Anantnag stands non functional/ non operational as on date. Hence submitted for further necessary action please

Yours faithfully,


Divisional Officer
JKPCC, Anantnag

Certified that the Bank Kiva is operating without valid license in the jurisdiction of Accounting Division as on date.

Amesure "A"

Date: 9-5-24

[Signature]
Director
P.C.C. Assam

S.No. Name of Bank Kiva and Address As the Branch Kiva of District Assam stands non-functional from operations as on date.	Particulars of the complaint filed in the Court by the Divisional Officer Completed	No. and Date of the communication intimating the Deputy Commissioner/District Magistrate about the violation	No. and Date of the communication intimating the Superintendent of Police (SP) about the violation	No. and Date of the communication intimating the Member Secretary, P.C.C. about the violation
	NIL	NIL	NIL	NIL

[Signature]
P.C.C. Assam

[Signature]
P.C.C. Assam

1504

GOVERNMENT OF JAMMU AND KASHMIR
J&K POLLUTION CONTROL COMMITTEE,
DISTRICT OFFICE - KULGAM.
Email: pcckulgam777@gmail.com

Certified that no brick kiln is operating without valid consent in the jurisdiction of Kulgam Division, J&K PCC as on date.

fi h
F.A. Khantay 08/05/24
Divisional officer
PCC Kulgam

NO: PCC/DO/KUL/24/100

Date: 08/05/2024



DA
11.05.2024

**GOVERNMENT OF JAMMU AND KASHMIR
J&K POLLUTION CONTROL COMMITTEE,
DISTRICT OFFICE - KULGAM**

Certified that no Brick kiln is operating without valid consent in the jurisdiction of Kulgam Division, J&K PCC except those listed in table (1) below.

Date: 15-5-2024

fir h
Divisional Officer,
PCC Kulgam.

List of brick kilns operating without valid consent on 15/05/2024

S.No	Name of Brick Kiln and address	Particulars of the complaint filed in the Hon'ble Court by the Divisional Officer concerned	No. And date of the communication intimating the Deputy Commissioner/ District Magistrate about violation.	No. and date of the communication intimating the Superintendent of Police (SP) about the violation.	No. and date of the communication intimating the Member Secretary J&K PCC about violation.
1	2	3	4	5	6
2					
3	Nil	Nil	Nil	Nil	Nil
4					
5					

S *fir h*
Divisional Officer,
PCC Kulgam.

Annexure A

Certified that no Brick Kiln is operating without valid consent in the jurisdiction of Shimla Division, J&K PCC except those listed in Table (1) below

Date 15/5/2024

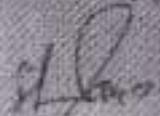
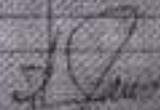
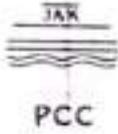

Divisional Officer
PCC Shimla

Table 1 : List of brick kilns operating without valid consent on 15/5/2024

S No.	Name of Brick Kiln and address	Particulars of the complaint filed in the Hon'ble Court by the Divisional Officer concerned	No and Date of the communication intimating the Deputy Commissioner / District Magistrate about the violation	No and Date of the communication intimating the Superintendent of Police (SP) about the violation	No and Date of the communication intimating the Member Secretary J&K PCC about the violation
1	2	3	4	5	6
1					
2					
3	No Brick Kiln is operating at present till 15/5/24.				
4					
5					


Divisional Officer
PCC Shimla





Government of Jammu & Kashmir
Jammu & Kashmir Pollution Control Committee
Office of the District Officer Baramulla.

Regional Director,
JK PCC Kashmir.

No: -PCC/BLA/NGT/BK/2024/12 =

Dated: - 15-05-2024

Subject: -Status of implementation of closure orders issued in respect Brick Kiln.
Ref M.S office Letter No:-JK PCC/NGT/130/457-458 Dated:-07-05-2024

Sir,

In light of the above subject, in district baramulla only one brick kiln namely M/s National brick Kiln at bulgam sopore established, consent valid upto 02/2024. After that promoter has applied for renewal case which is under process, but JK PCC has issued closure order vide No:-63 JK PCC of 2024 Dated:-05-04-2024 and due to closure order brick kiln not functional. Also district Magistrate Baramulla issued order vide letter No:-DCB/122-NGT/34-37 Dated:-30/04/2024 for brick Kiln not operational as per NGT direction/ closure order of JK PCC closure order.

Submitted for further n/a.

Yours faithfully,

Tariq Ahmad-Sofi (Engg.)
Divisional Officer,
PCC, Baramulla.

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008

Tel - 0191-2478927; mail - membersecretaryjkspcb@gmail.com

The Deputy Commissioner,
Jammu

No:- JKPC/NGT/130/466-70

Dated: 10-05-2024

Sub.: **Status of implementation of the Hon'ble NGT in OA no. 594/2022 titled Syed Riyaz vs. Ut of Jammu and Kashmir & Ors.**

Sir,

Kindly refer the subject cited above. In this connection, I am to convey that the Hon'ble National Green Tribunal in OA No. 594 / 2022 titled **Syed Riyaz Vs UT of Jammu and Kashmir & Ors** in its order dated **04-01-2024** has inter alia issued the following directions :-

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE/CTO from JK PCC and without due compliance with environmental norms".

Accordingly, in exercise of powers vested under section 31(A) of Air (Prevention and Control of Pollution) Act 1981, following directions were issued by the J&K PCC vide office letter No. JKPC/NGT/130/218-224 dated 18-01-2024 followed by reminders dated 14-02-2024 and 01-04-2024 (copy enclosed). District Magistrate Jammu shall ensure that in district Jammu-

- i. *No Brick kiln is allowed to operate without valid consent from the J&K Pollution Control Committee.*
- ii. *Brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

After verification conducted by the Divisional Officer, J&K PCC Jammu (North/South), it has been reported that brick kilns as per the enclosed annexure have resumed operations in violation of the directions of the Hon'ble NGT.

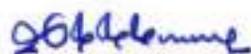
2062

The J&K PCC have to file compliance report with regard to the implementation of the orders of the Hon'ble NGT dated 04-01-2024 and next date of hearing in the case before the Hon'ble NGT is 21-05-2024.

In this connection, I am to further say that non-compliance of the directions issued under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981, also attracts punishment under the provisions of the relevant Acts.

Accordingly, you are requested to ensure that directions of the Hon'ble NGT referred to above are complied in letter and spirit, and share an Action Taken Report, so that a compliance report about the implementation of the orders of the Hon'ble NGT dated 04-01-2024 could be filed before the next date of hearing i.e. 21-05-2024.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 10.5.24
J&K PCC

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Department of Forest, Ecology and Environment, Civil Secretariat, Jammu/Srinagar for kind information.
2. Divisional Commissioner, Jammu for favour of information.
3. ADGP Jammu zone for favour of information.
4. SSP Jammu for information and necessary action.

List of Defaulting Brick Kilns against whom complaints are to filed in Hon'ble Court of Judicial Magistrate.

- 1) M/s Jai Raja Mandilk Brick Kiln, Mishriwala Jammu
- 2) M/s New Jagdambey Brick Industry, Malpur Bathera. Jammu
- 3) M/s Shiv Shakti Brick Kiln, Nagbani Jammu
- 4) M/s Jai Kiln, Manyal Brahamana Jammu
- 5) M/s Shri Ganesh Kiln. Kangrail Dayaran Jammu
- 6) M/s Kailash Pati Brick Kiln, New Bawa Talab, Akhnoor Road Jammu
- 7) M/s Devi Kiln, Dayaran, Jammu.
- 8) M/s New Gurdial Brick Kiln, Badyal Brahamana R S Pura
- 9) M/s Gurdial Brick Kiln, Badyal R S Pura
- 10) M/s Guru Teg Bhadur, Badyal Brahamana
- 11) M/s B D Gupta and Sons, Sarore Kothhey, Bishnah
- 12) M/s B D Gupta and Industry, Sarore Kothhey, Bishnah
- 13) M/s Jandial Brick Kiln, Khairpur RS Pura
- 14) M/s Krishna Brick Industry, Badyal Brahamana R S Pura
- 15) M/s Zamindara Brick Industries, Badyal Brahamana.
- 16) M/s Abhi Brick Kiln Gandu Chak Mandal Jammu.

1511

**Jammu and Kashmir
Pollution Control Committee**

chairman57jkpcb@gmail.com
membersecretaryjkpcb@gmail.com

0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Jammu.**

No:- JKPC/NGT/130/ **87-94.**

Date:- 01.04.2024

- Sub :- i) Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.**
ii) Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Jammu issued dated 18.01.2024 & dated 14.02.2024.

Sir,

I am directed to draw your attention to the directions issued by J&K Pollution Control Committee on the subject cited above. The Hon'ble NGT in its Order dated 04.01.2024, inter-alia issued following directions :-

"7. All the concerned District Magistrates and the Superintendent of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from J&K PCC and without due compliance with environmental norms."

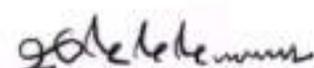
I am to further convey that J&K PCC has issued directions for closure of individual brick kilns that were operating without consent of the J&K PCC. The list of such brick kilns for District Jammu is enclosed for your ready reference.

Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that :-

- i. No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- ii. Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,

Encl : List of Brick Kilns.


(Ghansham Singh) JKAS 1.4.24
Member Secretary

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.

- 4) Senior Superintendent of Police, District Jammu for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Jammu (North / South) for information and necessary action.

Jammu South

1	Jammu	Rama Krishna Brick Industry	Chak Agra,R.S.Pura	319 JKPCC of 2024 dated 15-02-2024
2	Jammu	Maha Lakshmi Brick Industries	Chak Agra,RS.Pura	318 JKPCC of 2024 dated 15-02-2024
3	Jammu	New Gurdial Brick Kiln	Badyal Brahmana R.S.Pura	320 JKPCC of 2024 dated 15-02-2024
4	Jammu	Bhagwati Brick Industry	Chak Agra,R.S.Pura	312 JKPCC of 2024 dated 15-02-2024
5	Jammu	Zamindara Brick Industries	Badyal Brahmana R.S.Pura	322 JKPCC of 2024 dated 15-02-2024
6	Jammu	Guru Teg Bhadur Brick Kiln	Badyal Brahmana R.S.Pura	314 JKPCC of 2024 dated 15-02-2024
7	Jammu	Vikas Brick Industries	Chak Agra,R.S.Pura	321 JKPCC of 2024 dated 15-02-2024
8	Jammu	Amar Bricks & Tiles Industry	Khairi, Bishnah	311 JKPCC of 2024 dated 15-02-2024
9	Jammu	Jawala Brick Kiln	Naari Khaper, R.S.Pura	315 JKPCC of 2024 dated 15-02-2024
10	Jammu	Shree Maha Shakti Brick Kiln	Chak Mian Sukha Singh, Bishnah	324 JKPCC of 2024 dated 15-02-2024
11	Jammu	Gurdial Brick Kiln	Badyal Brahmana, R.S.Pura	313 JKPCC of 2024 dated 15-02-2024
12	Jammu	Qutab Din Brick Kiln	Chak Bala, R.S.Pura	93 JKPCC of 2020 dated 15-12-2020

Jammu North				
1	Jammu	Bharat Earth Products Domana Jammu.	Domana Jammu.	282 JKPCC of 2024 dated 15-02-2024
2	Jammu	Brighu Brick Kiln Old Domana Jammu.	Old Domana Jammu.	309 JKPCC of 2024 dated 15-02-2024
3	Jammu	Choudhary Bricks and Tile Ind Purkhoo Akhnoor Road.	Purkhoo Akhnoor Road.	283 JKPCC of 2024 dated 15-02-2024
4	Jammu	Devi Kiln Dayaran Jammu.	Dayaran Jammu.	158 JKPCC of 2021 dated 16-02-2021
5	Jammu	Ganesh Brick Kiln Amb Garota Jammu.	Amb Grotha Jammu.	284 JKPCC of 2024 dated 15-02-2024
6	Jammu	Jai Bajrangi Brick Kiln Sangram Pur Jammu.	Sangram Pur Jammu.	302 JKPCC of 2024 dated 15-02-2024
7	Jammu	Jai Bhagwati Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.	285 JKPCC of 2024 dated 15-02-2024
8	Jammu	Jai Ganesh Brick Kiln Gho Manahasa Jammu.	Gho Manahasa Jammu.	285 JKPCC of 2024 dated 15-02-2024
9	Jammu	Jai Mata Laxmi Brick Kiln Dansal Jammu.	Dansal Jammu.	95JKPCC of 2021 dated 20-12-2021
10	Jammu	Raja Mandlik Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.	297 JKPCC of 2024 dated 15-02-2024
11	Jammu	Jai Ram Brick Kiln Kot Ghari	Kot Ghari Jammu	286 JKPCC of 2024 dated 15-02-2024
12	Jammu	Jai Shiv Brick Kiln Jourian Akhnoor Jammu..	Jourian Akhnoor Jammu..	301 JKPCC of 2024 dated 15-02-2024
13	Jammu	Kalishpati Brick Kiln Bawa Talab Jammu.	Bawa Talab Jammu.	287 JKPCC of 2024 dated 15-02-2024
14	Jammu	Kumar Kiln Dayaran Jammu.	Dayaran Jammu.	288 JKPCC of 2024 dated 15-02-2024
15	Jammu	Laxmi Brick Kiln Marjali Jammu.	Marjali Jammu.	289 JKPCC of 2024 dated 15-02-2024
16	Jammu	Mandlik Brick Kiln Buran Patta Marjali Jammu.	Buran Patta Marjali Jammu.	259 JKPCC of 2024 dated 15-02-2024
17	Jammu	National Brick Kiln Kangrial Jammu.	Kangrial Jammu.	291 JKPCC of 2024 dated 15-02-2024
18	Jammu	New Bhagwati Brick Kiln Kangrial Jammu.	Kangrial Jammu.	303 JKPCC of 2024 dated 15-02-2024

19	Jammu	New Devi Bhagwati Brick Kiln Pakhian Jammu .	Pakhian Jammu .	293 JKPCC of 2024 dated 15-02-2024
20	Jammu	New Krishna Brick Kiln Rakh Burn Jammu.	Rakh Burn Jammu.	292 JKPCC of 2024 dated 15-02-2024
21	Jammu	Northern Brick Kiln Kangrial Jammu.	Kangrial Jammu.	294 JKPCC of 2024 dated 15-02-2024
22	Jammu	Om Brick and Tile Ind Purkhoo Jammu.	Purkhoo Jammu.	295 JKPCC of 2024 dated 15-02-2024
23	Jammu	Peer Baba Brick Kiln Bhala Da Bagh Akhnoor Jammu.	Bhala Da Bagh Akhnoor Jammu.	296 JKPCC of 2024 dated 15-02-2024
24	Jammu	Radha Swami Brick Kiln Bawa Talab Akhnoor Road	Bawa Talab Akhnoor Road Jammu	34 JKPCC of 2023 dated 11-08-2023
25	Jammu	Raja Mandlik Brick Kiln chak Balwal Jammu.	chak Balwal Jammu	297 JKPCC of 2024 dated 15-02-2024
26	Jammu	Sat Guru Brick Kiln Dhayaran Jammu.	Dhayaran Jammu.	298 JKPCC of 2024 dated 15-02-2024
27	Jammu	Shiva Brick Kiln Prani Muthi Akhnoor Jammu.	Muthi Akhnoor Jammu.	244 PCB of 2015 dated 20-01-2015
28	Jammu	Suraj Brick Kiln and Tile Ind. Kangrial Jammu.	Kangrial Jammu.	305 JKPCC of 2024 dated 15-02-2024
29	Jammu	Trishul Brick Kiln	Bawa Talab Jammu.	307 JKPCC of 2024 dated 15-02-2024
30	Jammu	M/s Jai Kiln,	Manyal Brahmana Jammu	260 JKPCC of 2024 dt. 10-02-2024
31	Jammu	M/s Kalka Brick Kiln,	Bawa Talab Akhnoor Road Jammu	255 JKPCC of 2024 dt. 10-02-2024
32	Jammu	M/s Shree Ganesh Kiln,	Kangrail Dharayan Jammu.	131 JKPCB of 2021 dt. 11-01-2021

Jammu and Kashmir Pollution Control Committee

Panvesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel: 0191-2476927, mail - membersecretaryjkpcc@gmail.com

**District Magistrate
Jammu**

Sub:-Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Jammu.

Whereas, vide No. JKPCC/NGT/130/218-224 dated 18-01-2024, the following directions were issued to the District Magistrate, Jammu under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. *no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. *brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Jammu shall furnish the following information: -

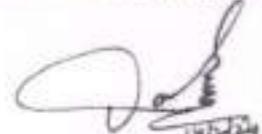
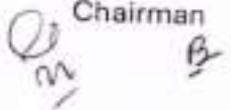
- i) Status of license of Brick Kilns in District Jammu on the proforma enclosed.



- ii) Status of implementation of directions issued vide no. JKPC/NGT/130/218-224 dated 18-01-2024 on the proforma enclosed.

District Magistrate Jammu is further directed to acknowledge the receipt of these directions and furnish the information by or before **29 February 2024**.

Encl:-List of Brick Kilns in District Jammu in prescribed proforma as mentioned above.


(Vasu Yadav)
Chairman


No:- JKPC/NGT/130/416-20
Date:- 14-02-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Jammu (North / South) for information and necessary action.

#	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPCC/NGT/130/218-224 dated 18-01-2024 (Implemented/Not-implemented)
1	Jammu North	Abhi Brick Kiln Gandhu Chak Mandal Jammu.	Gandhu Chak Mandal Jammu.		
2	Jammu North	Arman Brick Kiln Danger Kleath Akhnoor.	Danger Kleath Akhnoor.		
3	Jammu North	Ashwani Brick Kiln Kaleeth Road Jourian Akhnoor Jammu.	Kaleeth Road Jourian Akhnoor Jammu.		
4	Jammu North	Bhagwati Brick Kiln Bathera Akhnoor Road Jammu.	Bathera Akhnoor Road Jammu.		
5	Jammu North	Bharat Earth Products Domana Jammu.	Domana Jammu.		
6	Jammu North	Bhawani Brick Kiln Danger Akhnoor Jammu.	Danger Akhnoor Jammu.		
7	Jammu North	Bhawani Brick Kiln Pail Khatar Akhnoor Jammu.	Pail Khatar Akhnoor Jammu.		
8	Jammu North	Brighu Brick Kiln Old Domana Jammu.	Old Domana Jammu.		
9	Jammu North	Choudhary Bricks and Tile Ind Purkhoo Akhnoor Road.	Purkhoo Akhnoor Road.		
10	Jammu North	Devi Bhagwati Brick Kiln Pathary Akhnoor Jammu.	Pathary Akhnoor Jammu.		
11	Jammu North	Devi Kiln Dayaran Jammu.	Dayaran Jammu.		
12	Jammu North	Durga Brick Kiln Gharota Jammu.	Gharota Jammu.		
13	Jammu North	Ganesh Brick Kiln Amb Garota Jammu.	Amb Grotha Jammu.		
14	Jammu North	Jai Baba Jamana Dass Brick Kiln Patoli Brahamana Jammu.	Patoli Brahamana Jammu.		

15	Jammu North	Jai Bajrangi Brick Kiln Sangram Pur Jammu.	Sangram Pur Jammu.		
16	Jammu North	Jai Bhagwati Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.		
17	Jammu North	Jai Brick Kiln Badyal Chak Dhok Jagir Akhnoor Jammu.	Badyal Chak Dhok Jagir Akhnoor Jammu.		
18	Jammu North	Jai Ganapati Ganesh Brick Kiln Nagbani Jammu.	Nagbani Jammu.		
19	Jammu North	Jai Ganesh Brick Kiln Gho Manahasa Jammu.	Gho Manahasa Jammu.		
20	Jammu North	Jai Ganga Brick Kiln Patoli Brahamana Jammu.	Patoli Brahamana Jammu.		
21	Jammu North	Jai Kiln Manyal Brahamana Jammu.	Manyal Brahamana Jammu.		
22	Jammu North	Jai Mata Laxmi Brick Kiln Dansal Jammu.	Dansal Jammu.		
23	Jammu North	Jai Raja Mandlik Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.		
24	Jammu North	Jai Ram Brick Kiln Kot Ghari	Kot Ghari Jammu		
25	Jammu North	Jai Shanker Brick Kiln Mahal Pur Jammu.	Mahal Pur Jammu.		
26	Jammu North	Jai Shiv Brick Kiln Jourian Akhnoor Jammu..	Jourian Akhnoor Jammu..		
27	Jammu North	Kalishpati Brick Kiln Bawa Talab Jammu.	Bawa Talab Jammu.		
28	Jammu North	Kalka Brick Kiln, Bawa Talab Akhnoor, Jammu	Bawa Talab Akhnoor, Jammu		
29	Jammu North	Kavi Brick Kiln Domana Jammu.	Domana Jammu.		
30	Jammu North	Khajuria Brick Kiln Galwaday Chak Jammu.	Galwaday Chak Jammu.		
31	Jammu North	Kailash Brick Kiln Kangrial Jammu.	Kangrial Jammu.		

32	Jammu North	Krishna Brick Kiln Akhnoor Road Domana	Akhnoor Road Domana		
33	Jammu North	Krishna Brick Kiln Chak Bhagwana Jourian Jammu.	Chak Bhagwana Jourian Jammu.		
34	Jammu North	Krishna Brick Kiln Troti Akhnoor Jammu.	Troti Akhnoor Jammu.		
35	Jammu North	Krishna Kiln Ind.Kangrial Jammu.	Kangrial Jammu.		
36	Jammu North	Kumar Kiln Dayaran Jammu.	Dayaran Jammu.		
37	Jammu North	Laxmi Brick Kiln Marjali Jammu.	Marjali Jammu.		
38	Jammu North	Maha Laxmi Brick Kiln dayaran Kangrial Jammu.	Dayaran Kangrial Jammu.		
39	Jammu North	Mahvir Kiln Badhrore Jammu.	Badhrore Jammu.		
40	Jammu North	Mandlik Brick Kiln Buran Patta Marjali Jammu.	Buran Patta Marjali Jammu.		
41	Jammu North	Mata Sharawali Kiln Bhadrore Jammu.	Bhadrore Jammu.		
42	Jammu North	Nanak Brick Kiln Parkhoo Jammu .	Parkhoo Jammu .		
43	Jammu North	Nand Brick Kiln Pandorian Jammu.	Pandorian Jammu.		
44	Jammu North	National Brick Kiln Kangrial Jammu.	Kangrial Jammu.		
45	Jammu North	New Bhagwati Brick Kiln Kangrial Jammu.	Kangrial Jammu.		
46	Jammu North	New Devi Bhagwati Brick Kiln Pakhian Jammu .	Pakhian Jammu .		
47	Jammu North	New Jagdambay Brick Ind. Mahal Pur Bathera Jammu.	Mahal Pur Bathera Jammu.		
48	Jammu North	New Jai Shanker Brick Kiln Kaink Mahipur Jammu.	Mahipur Jammu.		

49	Jammu North	New Krishna Brick Kiln Rakh Burn Jammu.	Rakh Burn Jammu.		
50	Jammu North	Nirman Udyog Simbliweala Bawa Talab Jammu. .	Simbliweala Jammu. .		
51	Jammu North	Northern Brick Kiln Kangrial Jammu.	Kangrial Jammu.		
52	Jammu North	Om Bick Kiln Baran Marjali Road Jammu.	Baran Marjali Road Jammu.		
53	Jammu North	Om Brick and Tile Ind Purkhoo Jammu.	Purkhoo Jammu.		
54	Jammu North	Pashupati Brick Kiln Pathyali Chak Jammu.	Pathyali Chak Jammu.		
55	Jammu North	Peer Baba Brick Kiln Bhala Da Bagh Akhnoor Jammu.	Bhala Da Bagh Akhnoor Jammu.		
56	Jammu North	Radha Swami Brick Kiln Bawa Talab Akhnoor Road Jammu.	Bawa Talab Akhnoor Road Jammu		
57	Jammu North	Raja Brick Kiln Marjali Road Barn.	Marjali Road Barun.		
58	Jammu North	Raja Mandlik Brick Kiln chak Balwal Jammu.	chak Balwal Jammu		
59	Jammu North	Sat Guru Brick Kiln Dhayaran Jammu.	Dhayaran Jammu.		
60	Jammu North	Sharda Brick Kiln Dayaran Jammu.	Dayaran Jammu.		
61	Jammu North	Sharma Brick Kiln Dayaran Jammu..	Dayaran Jammu..		
62	Jammu North	Shiv Shakti Brick Kiln Ghura Jagir Akhnoor Jammu.	Ghura Jagir Akhnoor Jammu.		
63	Jammu North	Shiv Shakti Brick Kiln Nagbani Jammu.	Nagbani Jammu.		
64	Jammu North	Shiva Brick Kiln Marjali	Marjali		
65	Jammu North	Shiva Brick Kiln Prani Muthi Akhnoor Jammu.	Muthi Akhnoor Jammu.		

66	Jammu North	Shree Ganesh Brick Kiln Kot Ghari Akhnoor Jammu.	Kot Ghari Akhnoor Jammu.		
67	Jammu North	Shree Ganesh Brick Kiln Muthi Jourian Akhnoor Jammu	Muthi Jourian Akhnoor Jammu		
68	Jammu North	Shree Ganesh Kiln Kangrail Dayaran Jammu	Kangrail Dharayan Jammu		
69	Jammu North	Shree Shanker Brick Ind Badhrore Jammu.	Badhrore Jammu.		
70	Jammu North	Subrat Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.		
71	Jammu North	Suraj Brick Kiln and Tile Ind. Kangrial Jammu.	Kangrial Jammu.		
72	Jammu North	Swami Ji Brick Kiln Kot Marian, Khour Akhnoor, Jammu.	Kot Marian, Khour Akhnoor, Jammu.		
73	Jammu North	Trishul Brick Kiln Bawa Talab Jammu.	Bawa Talab Jammu.		
74	Jammu North	Vaishno Brick Kiln Chak Kirpal Pur Jammu.	Chak Kirpal Pur Jammu.		
75	Jammu North	Vaishno Brick Kiln Kot Ghari Jammu.	kot Ghari Jammu.		
76	Jammu South	Hi-Q Brick Kiln.	Chak Mian Sahib Singh, Bishnah		
77	Jammu South	Kulbir Brick Kiln	Ismailpur, Kothey, Bishnah		
78	Jammu South	Shiva Brick Kiln	Sikanderpur, Bishnah		
79	Jammu South	Rama Krishna Brick Industry	Chak Agra, R.S.Pura		
80	Jammu South	Maha Lakshmi Brick Industries	Chak Agra, RS.Pura		
81	Jammu South	Krishna Brick Kiln	Chak Jagtu, Sallair, R.s.Pura		
82	Jammu South	Sarup Brick & Tiles Industries	Kothay Khairi, Bishnah		
83	Jammu South	Laxmi Brick Industry	Chak Agra, R.S.Pura		
84	Jammu South	B.D.Gupta and Co.	Sarore Kothey, Bishnah		
85	Jammu South	B.D.Gupta and Sons	Sarore Kothey, Bishnah		

86	Jammu South	New Gurdial Brick Kiln	Badyal Brahmana R.S.Pura		
87	Jammu South	Shiv Kiln	Sarore Camp, Bishnah		
88	Jammu South	Om Brick Industry	Chak Agra, R.S.Pura		
89	Jammu South	Ekta Brick Kiln,	Khozipur, Bishnah		
90	Jammu South	Kala Brick Kiln	Badyal Brahmana R.S.Pura		
91	Jammu South	Bhagwati Brick Industry	Chak Agra, R.S.Pura		
92	Jammu South	Zamindara Brick Industries	Badyal Brahmana R.S.Pura		
93	Jammu South	Krishna Brick Industry	Badyal Brahmana R.S.Pura		
94	Jammu South	Ankur Brick Kiln	Sarore, Bishnah		
95	Jammu South	Shambu Brick Kiln	Soungli, Bishnah		
96	Jammu South	Guru Teg Bhadur Brick Kiln	Badyal Brahmana R.S.Pura		
97	Jammu South	Mahajan Brick Industry	Badyal Brahmana R.S.Pura		
98	Jammu South	Vikas Brick Industries	Chak Agra, R.S.Pura		
99	Jammu South	Amar Bricks & Tiles Industry	Khairi, Bishnah		
100	Jammu South	Seelm Brick & Tile Industry	Khairi, Bishnah		
101	Jammu South	Najwal Brick & Tile Industry	Najwal, Bishnah		
102	Jammu South	Jawala Brick Kiln	Naari Khaper, R.S.Pura		
103	Jammu South	Shree Maha Shakti Brick Kiln	Chak Mian Sukha Singh, Bishnah		
104	Jammu South	Mahavir Brick Industry	Chak Agra, R.S.Pura		
105	Jammu South	New Om Brick Kiln	Chak Agra, R.S.Pura		
106	Jammu South	Chand Brick Kiln	Badyal Brahmana, R.S.Pura		
107	Jammu South	Gurmukh Singh Brick Kiln	Badyal Brahmana, R.S.Pura		
108	Jammu South	Gurdial Brick Kiln	Badyal Brahmana, R.S.Pura		
109	Jammu South	Sharma Brick Industry	Chak Agra, R.S.Pura		
110	Jammu South	Karan Brick Kiln	Sarore, Bishnah		
111	Jammu South	Banarasi Lal Satpal Brick Industry	Badyal Brahmana, R.S.Pura		
112	Jammu South	Jandyal Brick Kiln	Khepar, R.S.Pura		
113	Jammu South	United Brick Factory	Karyal, Brahmana		
114	Jammu South	Qutab Din Brick Kiln	Chak Bala, R.S.Pura		
115	Jammu South	T.S.Puran Brick Kiln,	Thikrian, R. S. Pura		
116	Jammu South	Sarup Brick Kiln	Majua, Bishna, Jammu		



Winter office: November-April
Parvash Bhawan, Gadsai,
Transport Nagar, Narnal,
Jammu-180006
Ph./Fax.0191-2476925

Government of Jammu and Kashmir
J&K Pollution Control Committee



Summer office: May-October
Sheikh-ul-Alam campus,
Behind Govt. Silk factory,
Rajbagh, Srinagar (J&K)- 190008
Ph./Fax.0194-2311185

mail: membersecretaryjkpcb@gmail.com

District Magistrate,
District Jammu.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Jammu.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Jammu shall ensure that in district Jammu -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Jammu is further directed to acknowledge the receipt of these directions within one week.

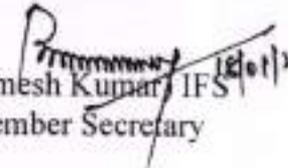
Encl:- List of Brick Kilns in District Jammu

Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/ 218-224.
Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.
- 4) Senior Superintendent of Police, District Jammu for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Jammu (North / South) for information and necessary action.


(K. Ramesh Kumar) IFS
Member Secretary

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के का.आ. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्टूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

**MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION**

New Delhi, the 22nd February, 2022

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

(1) These rules may be called the Environment (Protection) Amendment Rules, 2022.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

"74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)
		- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)
		Minimum stack height (Other than Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

- All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
- The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
- All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
- Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
- Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

PM (normalized) = (PM (measured) x 4%) / (% of CO₂ measured in stack), no normalization in case CO₂ measured \geq 4%. Stack height (in metre) shall also be calculated by formula $H=14Q^{0.3}$ (where Q is SO₂ emission rate in kg/hr), and the maximum of two shall apply.

6. Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
7. Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.
8. Brick kilns shall follow process emission/fugitive dust emission control guidelines as prescribed by concerned State Pollution Control Boards/Pollution Control Committees.
9. The ash generated in the brick kilns shall be fully utilized in-house in brick making.
10. All necessary approvals from the concerned authorities including mining department of the concerned State or Union Territory shall be obtained for extracting the soil to be used for brick making in the brick kiln.
11. The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads.
12. Vehicles shall be covered during transportation of raw material/bricks”.

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGAWAR, Addl. Secy.

Note : The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and lastly amended *vide* number G.S.R. 724(E), dated the 04th October, 2021.

परंतु उम दशा में, जहां वायु क्वालिटी प्रबंधन आयोग/केंद्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सत्रियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।"

[फा.सं. क्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.आ. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिमूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

**MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION**

New Delhi, the 15th December, 2023

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.— (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.
2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at Sl. No. 74, for note no. 2, the following entry shall be substituted, namely: -

"2. *The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of:*

(a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities; except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;

(b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail. "

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Jammu	Jammu North	Abhi Brick Kiln Gandhu Chak Mandal Jammu.	Gandhu Chak Mandal Jammu.	Expired CTO	31-Mar-2023	Bull-trench
2	Jammu	Jammu North	Arman Brick Kiln Danger Kleath Akhnoor.	Danger Kleath Akhnoor.	Expired CTE	31-May-2023	Zig-zag
3	Jammu	Jammu North	Ashwani Brick Kiln Kaleeth Road Jourian Akhnoor Jammu.	Kaleeth Road Jourian Akhnoor Jammu.	Expired CTO	31-Mar-2023	Zig-zag
4	Jammu	Jammu North	Bhagwati Brick Kiln Bathera Akhnoor Road Jammu.	Bathera Akhnoor Road Jammu.	Expired CTO	31-Mar-2023	Bull-trench
5	Jammu	Jammu North	Bharat Earth Products Domana Jammu.	Domana Jammu.	Expired CTO	31-Mar-2023	Bull-trench
6	Jammu	Jammu North	Bhawani Brick Kiln Danger Akhnoor Jammu.	Danger Akhnoor Jammu.	Valid CTO	31-Mar-2028	Zig-zag
7	Jammu	Jammu North	Bhawani Brick Kiln Pail Khatar Akhnoor Jammu.	Pail Khatar Akhnoor Jammu.	Valid CTO	28-Feb-2028	Zig-zag
8	Jammu	Jammu North	Brighu Brick Kiln Old Domana Jammu.	Old Domana Jammu.	Expired CTO	31-Mar-2023	Bull-trench
9	Jammu	Jammu North	Choudhary Bricks and Tile Ind Purkhoo Akhnoor Road.	Purkhoo Akhnoor Road.	Expired CTO	31-Mar-2023	Bull-trench
10	Jammu	Jammu North	Devi Bhagwati Brick Kiln Pathary Akhnoor Jammu.	Pathary Akhnoor Jammu.	Expired CTO	31-Mar-2014	Bull-trench
11	Jammu	Jammu North	Devi Kiln Dayaran Jammu.	Dayaran Jammu.	Expired CTO	30-Apr-2012	Bull-trench
12	Jammu	Jammu North	Durga Brick Kiln Gharota Jammu.	Gharota Jammu.	Expired CTO	31-Mar-2023	Zig-zag
13	Jammu	Jammu North	Ganesh Brick Kiln Amb Garota Jammu.	Amb Grotha Jammu.	Expired CTO	31-Mar-2023	Bull-trench
14	Jammu	Jammu North	Jai Baba Jamana Dass Brick Kiln Patoli Brahamana Jammu.	Patoli Brahamana Jammu.	Expired CTO	31-Mar-2023	Bull-trench
15	Jammu	Jammu North	Jai Bajrangji Brick Kiln Sangram Pur Jammu.	Sangram Pur Jammu.	Expired CTO	31-Mar-2023	Bull-trench
16	Jammu	Jammu North	Jai Bhagwati Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.	Expired CTO	31-Mar-2023	Bull-trench
17	Jammu	Jammu North	Jai Brick Kiln Badyal Chak Dhok Jagir Akhnoor Jammu.	Badyal Chak Dhok Jagir Akhnoor Jammu.	Valid CTO	31-Mar-2028	Zig-zag
18	Jammu	Jammu North	Jai Ganapati Ganesh Brick Kiln Nagbani Jammu.	Nagbani Jammu.	Expired CTO	31-Mar-2023	Bull-trench

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technique
19	Jammu	Jammu North	Jai Ganesh Brick Kiln Gho Manahasa Jammu.	Gho Manahasa Jammu.	Expired CTO	31-Mar-2023	Bull-trench
20	Jammu	Jammu North	Jai Ganga Brick Kiln Patoli Brahamana Jammu.	Patoli Brahamana Jammu.	Expired CTO	31-Mar-2023	Zig-zag
21	Jammu	Jammu North	Jai Kiln Manyal Brahamana Jammu.	Manyal Brahamana Jammu.	Without consent		Bull-trench
22	Jammu	Jammu North	Jai Mata Laxmi Brick Kiln Dansal Jammu.	Dansal Jammu.	Expired CTO	31-Mar-2014	Bull-trench
23	Jammu	Jammu North	Jai Raja Mandlik Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.	Expired CTO	31-Mar-2023	Bull-trench
24	Jammu	Jammu North	Jai Ram Brick Kiln Kot Ghari	Kot Ghari Jammu	Expired CTO	31-Mar-2023	Bull-trench
25	Jammu	Jammu North	Jai Shanker Brick Kiln Mahal Pur Jammu.	Mahal Pur Jammu.	Expired CTO	31-Mar-2023	Zig-zag
26	Jammu	Jammu North	Jai Shiv Brick Kiln Jourian Akhnoor Jammu.	Jourian Akhnoor Jammu.	Expired CTO	31-Mar-2023	Bull-trench
27	Jammu	Jammu North	Kalishpati Brick Kiln Bawa Talab Jammu.	Bawa Talab Jammu.	Expired CTO	31-Mar-2023	Bull-trench
28	Jammu	Jammu North	Kalka Brick Kiln, Bawa Talab Akhnoor, Jammu	Bawa Talab Akhnoor, Jammu	Without consent		Bull-trench
29	Jammu	Jammu North	Kavi Brick Kiln Domana Jammu.	Domana Jammu.	Valid CTO	28-Feb-2024	Bull-trench
30	Jammu	Jammu North	Khajuria Brick Kiln Galwaday Chak Jammu.	Galwaday Chak Jammu.	Expired CTO	31-Mar-2023	Bull-trench
31	Jammu	Jammu North	Kailash Brick Kiln Kangrial Jammu.	Kangrial Jammu.	Expired CTO	31-Mar-2023	Zig-zag
32	Jammu	Jammu North	Krishna Brick Kiln Akhnoor Road Domana	Akhnoor Road Domana	Expired CTO	31-Mar-2023	Bull-trench
33	Jammu	Jammu North	Krishna Brick Kiln Chak Bhagwana Jourian Jammu.	Chak Bhagwana Jourian Jammu.	Valid CTO	31-Mar-2028	Zig-zag
34	Jammu	Jammu North	Krishna Brick Kiln Troti Akhnoor Jammu.	Troti Akhnoor Jammu.	Valid CTO	31-Mar-2028	Zig-zag
35	Jammu	Jammu North	Krishna Kiln Ind. Kangrial Jammu.	Kangrial Jammu.	Valid CTO	31-Mar-2028	Zig-zag
36	Jammu	Jammu North	Kumar Kiln Dayaran Jammu.	Dayaran Jammu.	Expired CTO	31-Mar-2023	Zig-zag
37	Jammu	Jammu North	Laxmi Brick Kiln Marjali Jammu.	Marjali Jammu.	Expired CTO	31-Mar-2023	Bull-trench
38	Jammu	Jammu North	Maha Laxmi Brick Kiln dayaran Kangrial Jammu.	Dayaran Kangrial Jammu.	Expired CTO	31-Mar-2023	Zig-zag

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
39	Jammu	Jammu North	Mahvir Kiln Badhrore Jammu.	Badhrore Jammu.	Expired CTO	31-Mar-2023	Zig-zag
40	Jammu	Jammu North	Mandlik Brick Kiln Buran Patta Marjali Jammu.	Buran Patta Marjali Jammu.	Expired CTO	27-Aug-2011	Bull-trench
41	Jammu	Jammu North	Mata Sharawali Kiln Bhadrore Jammu.	Bhadrore Jammu.	Expired CTO	31-Mar-2023	Zig-zag
42	Jammu	Jammu North	Nanak Brick Kiln Parkhoo Jammu .	Parkhoo Jammu .	Valid CTO	31-Mar-2028	Zig-zag
43	Jammu	Jammu North	Nand Brick Kiln Pandorian Jammu.	Pandorian Jammu.	Expired CTO	31-Mar-2023	Zig-zag
44	Jammu	Jammu North	National Brick Kiln Kangrial Jammu.	Kangrial Jammu.	Expired CTO	31-Mar-2023	Bull-trench
45	Jammu	Jammu North	New Bhagwati Brick Kiln Kangrial Jammu.	Kangrial Jammu.	Expired CTO	31-Mar-2023	Bull-trench
46	Jammu	Jammu North	New Devi Bhagwati Brick Kiln Pakhian Jammu .	Pakhian Jammu .	Expired CTO	31-Mar-2023	Bull-trench
47	Jammu	Jammu North	New Jagdambay Brick Ind. Mahal Pur Bathera Jammu.	Mahal Pur Bathera Jammu.	Expired CTO	23-Feb-2012	Bull-trench
48	Jammu	Jammu North	New Jai Shanker Brick Kiln Kaink Mahlpur Jammu.	Mahlpur Jammu.	Expired CTO	31-Mar-2023	Bull-trench
49	Jammu	Jammu North	New Krishna Brick Kiln Rakh Burn Jammu.	Rakh Burn Jammu.	Expired CTO	31-Mar-2023	Bull-trench
50	Jammu	Jammu North	Nirman Udyog Simbliweala Bawa Talab Jammu. .	Simbliweala Jammu. .	Expired CTO	31-Mar-2023	Zig-zag
51	Jammu	Jammu North	Northern Brick Kiln Kangrial Jammu.	Kangrial Jammu.	Expired CTO	31-Mar-2023	Zig-zag
52	Jammu	Jammu North	Om Bick Kiln Baran Marjali Road Jammu.	Baran Marjali Road Jammu.	Expired CTO	31-Mar-2023	Bull-trench
53	Jammu	Jammu North	Om Brick and Tile Ind Purkhoo Jammu.	Purkhoo Jammu.	Expired CTO	31-Mar-2023	Bull-trench
54	Jammu	Jammu North	Pashupati Brick Kiln Pathyali Chak Jammu.	Pathyali Chak Jammu.	Expired CTO	31-Mar-2023	Bull-trench
55	Jammu	Jammu North	Peer Baba Brick Kiln Bhala Da Bagh Akhnoor Jammu.	Bhala Da Bagh Akhnoor Jammu.	Expired CTO	31-Mar-2014	Bull-trench
56	Jammu	Jammu North	Radha Swami Brick Kiln Bawa Talab Akhnoor Road Jammu.	Bawa Talab Akhnoor Road Jammu	Expired CTO	31-Aug-2007	Zig-zag
57	Jammu	Jammu North	Raja Brick Kiln Marjali Road Barun.	Marjali Road Barun.	Expired CTO	31-Jan-2023	Zig-zag
58	Jammu	Jammu North	Raja Mandlik Brick Kiln chak Balwal Jammu.	chak Balwal Jammu	Expired CTO	31-Mar-2023	Bull-trench

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
59	Jammu	Jammu North	Sat Guru Brick Kiln Dhayaran Jammu.	Dhayaran Jammu.	Expired CTO	31-Mar-2023	Zig-zag
60	Jammu	Jammu North	Sharda Brick Kiln Dayaran Jammu.	Dayaran Jammu.	Expired CTO	31-Mar-2013	Bull-trench
61	Jammu	Jammu North	Sharma Brick Kiln Dayaran Jammu..	Dayaran Jammu..	Expired CTO	31-Mar-2023	Zig-zag
62	Jammu	Jammu North	Shiv Shakti Brick Kiln Ghura Jagir Akhnoor Jammu.	Ghura Jagir Akhnoor Jammu.	Expired CTO	31-Mar-2023	Bull-trench
63	Jammu	Jammu North	Shiv Shakti Brick Kiln Nagbani Jammu.	Nagbani Jammu.	Expired CTO	31-Mar-2023	Bull-trench
64	Jammu	Jammu North	Shiva Brick Kiln Marjali	Marjali	Expired CTO	31-Mar-2023	Bull-trench
65	Jammu	Jammu North	Shiva Brick Kiln Prani Muthi Akhnoor Jammu.	Muthi Akhnoor Jammu.	Expired CTO	31-Mar-2023	Bull-trench
66	Jammu	Jammu North	Shree Ganesh Brick Kiln Kot Ghari Akhnoor Jammu.	Kot Ghari Akhnoor Jammu.	Expired CTO	31-Mar-2023	Zig-zag
67	Jammu	Jammu North	Shree Ganesh Brick Kiln Muthi Jourian Akhnoor Jammu	Muthi Jourian Akhnoor Jammu	Valid CTO	31-Mar-2028	Zig-zag
68	Jammu	Jammu North	Shree Ganesh Kiln Kangrail Dayaran Jammu	Kangrail Dharayan Jammu	Without consent		Bull-trench
69	Jammu	Jammu North	Shree Shanker Brick Ind Badhrore Jammu.	Badhrore Jammu.	Expired CTO	31-Mar-2023	Bull-trench
70	Jammu	Jammu North	Subrat Brick Kiln Mishriwala Jammu.	Mishriwala Jammu.	Expired CTO	31-Mar-2023	Zig-zag
71	Jammu	Jammu North	Suraj Brick Kiln and Tile Ind. Kangrial Jammu.	Kangrial Jammu.	Expired CTO	31-Mar-2023	Zig-zag
72	Jammu	Jammu North	Swami Ji Brick Kiln Kot Marian, Khour Akhnoor, Jammu.	Kot Marian, Khour Akhnoor, Jammu.	Expired CTO	31-Mar-2023	Zig-zag
73	Jammu	Jammu North	Trishul Brick Kiln Bawa Talab Jammu.	Bawa Talab Jammu.	Expired CTO	31-Mar-2023	Bull-trench
74	Jammu	Jammu North	Vaishno Brick Kiln Chak Kirpal Pur Jammu.	Chak Kirpal Pur Jammu.	Valid CTO	31-Mar-2028	Zig-zag
75	Jammu	Jammu North	Vaishno Brick Kiln Kot Ghari Jammu.	kot Ghari Jammu.	Expired CTO	31-Mar-2023	Zig-zag
76	Jammu	Jammu South	Hi-Q Brick Kiln,	Chak Mian Sahib Singh, Bishnah	Expired CTO	31-Mar-2023	Zig-zag
77	Jammu	Jammu South	Kulbir Brick Kiln	Ismailpur, Kothey, Bishnah	Valid CTO	31-Mar-2028	Zig-zag
78	Jammu	Jammu South	Shiva Brick Kiln	Sikanderpur, Bishnah	Valid CTO	31-Mar-2028	Zig-zag
79	Jammu	Jammu South	Rama Krishna Brick Industry	Chak Agra,R.S.Pura	Expired CTO	31-Jan-2022	Zig-zag
80	Jammu	Jammu South	Maha Lakshmi Brick Industries	Chak Agra,RS.Pura	Expired CTO	31-Mar-2023	Bull-trench
81	Jammu	Jammu South	Krishna Brick Kiln	Chak Jagtu ,Sallair,R.s.Pura	Expired CTO	31-Mar-2023	Bull-trench
82	Jammu	Jammu South	Sarup Brick & Tiles Industries	Kothay Khairi, Bishnah	Valid CTO	31-Mar-2028	Zig-zag

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
83	Jammu	Jammu South	Laxmi Brick Industry	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
84	Jammu	Jammu South	B.D.Gupta and Co.	Sarore Kothey, Bishnah	Expired CTO	31-Mar-2023	Bull-trench
85	Jammu	Jammu South	B.D.Gupta and Sons	Sarore Kothey, Bishnah	Expired CTO	31-Mar-2023	Bull-trench
86	Jammu	Jammu South	New Gurdial Brick Kiln	Badyal Brahmana R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
87	Jammu	Jammu South	Shiv Kiln	Sarore Camp, Bishnah	Expired CTO	31-Mar-2023	Zig-zag
88	Jammu	Jammu South	Om Brick Industry	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
89	Jammu	Jammu South	Ekta Brick Kiln,	Khozipur, Bishnah	Valid CTO	31-Mar-2028	Zig-zag
90	Jammu	Jammu South	Kala Brick Kiln	Badyal Brahmana R.S.Pura	Refused		Zig-zag
91	Jammu	Jammu South	Bhagwati Brick Industry	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
92	Jammu	Jammu South	Zamindara Brick Industries	Badyal Brahmana R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
93	Jammu	Jammu South	Krishna Brick Industry	Badyal Brahmana R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
94	Jammu	Jammu South	Ankur Brick Kiln	Sarore, Bishnah	Valid CTO	31-Mar-2028	Zig-zag
95	Jammu	Jammu South	Shambu Brick Kiln	Soungli, Bishnah	Valid CTO	31-Mar-2028	Zig-zag
96	Jammu	Jammu South	Guru Teg Bhadur Brick Kiln	Badyal Brahmana R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
97	Jammu	Jammu South	Mahajan Brick Industry	Badyal Brahmana R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
98	Jammu	Jammu South	Vikas Brick Industries	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
99	Jammu	Jammu South	Amar Bricks & Tiles Industry	Khairi, Bishnah	Expired CTO	31-Mar-2023	Zig-zag
100	Jammu	Jammu South	Seelm Brick & Tile Industry	Khairi, Bishnah	Valid CTO	31-Mar-2027	Zig-zag
101	Jammu	Jammu South	Najwal Brick & Tile Industry	Najwal, Bishnah	Valid CTO	31-Mar-2027	Zig-zag
102	Jammu	Jammu South	Jawala Brick Kiln	Naari Khaper, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
103	Jammu	Jammu South	Shree Maha Shakti Brick Kiln	Chak Mian Sukha Singh, Bishnah	Expired CTO	31-Jan-2022	Bull-trench
104	Jammu	Jammu South	Mahavir Brick Industry	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
105	Jammu	Jammu South	New Om Brick Kiln	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
106	Jammu	Jammu South	Chand Brick Kiln	Badyal Brahmana, R.S.Pura	Expired CTO	30-Apr-2019	Bull-trench
107	Jammu	Jammu South	Gurmukh Singh Brick Kiln	Badyal Brahmana, R.S.Pura	Valid CTO	31-Jan-2024	Zig-zag
108	Jammu	Jammu South	Gurdial Brick Kiln	Badyal Brahmana, R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
109	Jammu	Jammu South	Sharma Brick Industry	Chak Agra, R.S.Pura	Expired CTO	31-Mar-2023	Bull-trench
110	Jammu	Jammu South	Karan Brick Kiln	Sarore, Bishnah	Valid CTO	28-Feb-2024	Zig-zag
111	Jammu	Jammu South	Banarasi Lal Satpal Brick Industry	Badyal Brahmana, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
112	Jammu	Jammu South	Jandyal Brick Kiln	Khepar, R.S.Pura	Expired CTO	31-Mar-2023	Zig-zag
113	Jammu	Jammu South	United Brick Factory	Karyal, Brahmana	Refused		Bull-trench
114	Jammu	Jammu South	Qutab Din Brick Kiln	Chak Bala, R.S.Pura	Expired CTO	31-Mar-2014	Bull-trench
115	Jammu	Jammu South	T.S.Puran Brick Kiln,	Thikrian, R. S. Pura	Refused		Zig-zag

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#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
116	Jammu	Jammu South	Sarup Brick Kiln	Majua, Bishna	Expired CTO	31-Mar-2023	Bull-trench

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008

Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

The Deputy Commissioner,
Samba

No:- JKPC/NGT/130/461-465

Dated: 10-05-2024

Sub.: **Status of implementation of the Hon'ble NGT in OA no. 594/2022 titled Syed Riyaz vs. Ut of Jammu and Kashmir & Ors.**

Sir,

Kindly refer the subject cited above. In this connection, I am to convey that the Hon'ble National Green Tribunal in OA No. 594 / 2022 titled **Syed Riyaz Vs UT of Jammu and Kashmir & Ors** in its order dated **04-01-2024** has inter alia issued the following directions :-

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE/CTO from JK PCC and without due compliance with environmental norms".

Accordingly, in exercise of powers vested under section 31(A) of Air (Prevention and Control of Pollution) Act 1981, following directions were issued by the J&K PCC vide office letter No. JKPC/NGT/130/225-231 dated 18-01-2024 followed by reminders dated 14-02-2024 and 01-04-2024 (copy enclosed). District Magistrate Samba shall ensure that in district Samba-

- i. *No Brick kiln is allowed to operate without valid consent from the J&K Pollution Control Committee.*
- ii. *Brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

After verification conducted by the Divisional Officer, J&K PCC Samba (North/South), it has been reported that brick kilns as per the enclosed annexure have resumed operations in violation of the directions of the Hon'ble NGT.

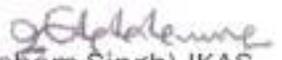
26/05

The J&K PCC have to file compliance report with regard to the implementation of the orders of the Hon'ble NGT dated 04-01-2024 and next date of hearing in the case before the Hon'ble NGT is 21-05-2024.

In this connection, I am to further say that non-compliance of the directions issued under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981, also attracts punishment under the provisions of the relevant Acts.

Accordingly, you are requested to ensure that directions of the Hon'ble NGT referred to above are complied in letter and spirit, and share an Action Taken Report, so that a compliance report about the implementation of the orders of the Hon'ble NGT dated 04-01-2024 could be filed before the next date of hearing i.e. 21-05-2024.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 10.5.24
J&K PCC

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Department of Forest, Ecology and Environment, Civil Secretariat, Jammu/Srinagar for kind information.
2. Divisional Commissioner, Jammu for favour of information.
3. ADGP Jammu zone for favour of information.
4. SSP Samba for information and necessary action.



CURRENT STATUS OF BRICK KILNS AGAINST WHICH CLOSURE ORDERS HAVE BEEN ISSUED SAMBA-SOUTH			
S.No	Name and Address of the unit	Closure order No./date	Status Operational/Non- Operational
1	New Jai Chichi Mata Brick Kiln, Dabuj Kaka, Samba.	268 JKPC of 2024 Dt. 15/2/2024	Operational(Case is returned for adoption of Zig-zag technology & the unit is within 10 Km radius of limits of Municipal Corporation Jammu)
2	Mazdoor Kissan Brick Kiln, Patli, Samba.	273 JKPC of 2024 Dt. 15/2/2024	Operational(Case is returned for adoption of Zig-zag technology & the unit is within 10 Km radius of limits of Municipal Corporation Jammu)
3	Nandi Brick Kiln, Rakh Baroi, Samba.	275 JKPC of 2024 Dt. 15/2/2024	Operational(Case is returned for adoption of Zig-zag technology & the unit is within 10 Km radius of limits of Municipal Corporation Jammu)
4	Om Brick Kiln, Triokpur Samba.	272 JKPC of 2024 Dt. 15/2/2024	Operational(Case is returned for adoption of Zig-zag technology & the unit is within 10 Km radius of limits of Municipal Corporation Jammu)
5	Vaid Brick Kiln, Rakh Baroi- Samba	21 JKPC of 2024 Dt. 03-04-2024	Operational(Case is returned for adoption of Zig-zag technology & the unit is within 10 Km radius of limits of Municipal Corporation Jammu)

No. PCC/DO/Samba-S/2024/44 ✓
 Dt. 04-5-2024

1538

**Jammu and Kashmir
Pollution Control Committee**

chairman57kspcb@gmail.com
membersecretarykspcb@gmail.com
0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

**Deputy Commissioner / District Magistrate,
District Samba.**

No:- JKPC/NGT/130/ 55- 62

Date:- 01.04.2024

- Sub :- i) Hon'ble NGT Order in OA No. 594 / 2022 titled Syed Riyaz Vs UT of J&K and Others.**
ii) Directions under Section 31(A) of Air (Prevention & Control of Pollution), 1981, for regulation of Brick Kilns in District Samba issued dated 18.01.2024 & dated 14.02.2024.

Sir,

I am directed to draw your attention to the directions issued by J&K Pollution Control Committee on the subject cited above. The Hon'ble NGT in its Order dated 04.01.2024, inter-alia issued following directions: -

"7. All the concerned District Magistrates and the Superintendent of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from J&K PCC and without due compliance with environmental norms."

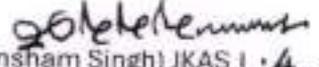
I am to further convey that J&K PCC has issued directions for closure of individual brick kilns that were operating without consent of the J&K PCC. The list of such brick kilns for District Samba is enclosed for your ready reference.

Accordingly, I am directed to request you to direct the field functionaries concerned to ensure that: -

- i. No brick kiln is allowed to operate without valid consent from Pollution Control Committee;
- ii. Brick Kilns operating without valid Licenses from the Licensing Authority without valid consent from J&K Pollution Control Committee are closed immediately.

Yours faithfully,

Encl : List of Brick Kilns.


(Ghansham Singh) JKAS 1.4.24
Member Secretary

Copy to the: -

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.

- 4) Senior Superintendent of Police, District Samba for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Samba (North / South) for information and necessary action.

Samba South

1	Samba	Jai Nagni Brick Kiln	Gho Manhsan, Samba	270 JKPCC of 2024 dated 15-02-2024
3	Samba	New Jai Chichi Mata Brick Kiln	Dabuj Kaka , Samba	268 JKPCC of 2024 dated 15-02-2024
4	Samba	Mazdoor Kissan Brick Kiln	Pattli , Samba	273 JKPCC of 2024 dated 15-02-2024
7	Samba	Nandi Brick Kiln	Rakh Baroi, Samba	275 JKPCC of 2024 dated 15-02-2024
8	Samba	Jai Chichi Mata Di Brick Kiln	Dabuj Kaka , Samba	276 JKPCC of 2024 dated 15-02-2024
9	Samba	OM Brick Kiln	Trilokpur, Samba	272 JKPCC of 2024 dated 15-02-2024
10	Samba	Classic Brick Industry	Rakh Baroi, Samba	274 JKPCC of 2024 dated 15-02-2024
11	Samba	Choudhary Brick Kiln	Patli Morh, Samba	269 JKPCC of 2024 dated 15-02-2024
12	Samba	M/s Jai Laxmi Brick kiln,	Raya Morh, Samba	254 JKPCC of 2024 dt. 10-02-2024
13	Samba	M/s Brai Brick Kiln,	Raya Morh, Samba	253 JKPCC of 2024 dt. 10-02-2024

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927; mail - membersecretaryjkpcb@gmail.com

**District Magistrate
Samba**

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Samba.

Whereas, vide No. JKPC/NGT/130/225-231 dated 18-01-2024, the following directions were issued to the District Magistrate, Samba under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981:-

- i. *no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;*
- ii. *brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.*

Whereas in its order dated 2 February 2024, the Hon'ble National Green Tribunal has directed the Government for filing response on Action Taken against the Brick Kilns which have been set up and are operating without Consent to Establish / Consent to Operate and without following environmental norms.

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Samba shall furnish the following information: -

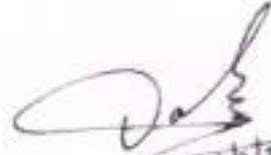
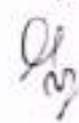
- i) Status of license of Brick Kilns in District Samba on the proforma enclosed.

JN

- ii) Status of implementation of directions issued vide No. JKPCC/NGT/130/225-231 dated 18-01-2024 on the proforma enclosed.

District Magistrate Samba is further directed to acknowledge the receipt of these directions and furnish the information by or before **29 February 2024**.

Encl:- List of Brick Kilns in District Samba in prescribed proforma as mentioned above.


14/2/24
(Vasu Yadav)
Chairman


No:- JKPCC/NGT/130/421-25
Date:- 14-02-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 4) Divisional Officer, J&K Pollution Control Committee, Samba (North / South) for information and necessary action.

#	District	Name	Address	Status of License (License valid/License expired/un-licensed)	Status of implementation of directions issued vide No. JKPCC/NGT/130/225-231 dated 18-01-2024 (Implemented/Not-implemented)
1	Samba South	BCC Brick Kiln	Rehain Khanwal, Samba		
2	Samba South	Shanker Brick Industry	Harsath Ghagwal, Samba		
3	Samba South	Jai Laxmi Brick Kiln	Raya Morh, Samba		
4	Samba South	Kailash Parbhat Brick Kiln	Rakh Rara, Samba		
5	Samba South	Varun Brick Kiln	Talgarh, Samba		
6	Samba South	Shish Paul Brick Kiln	Nadala, Samba		
7	Samba South	New Choudhary Brick Kiln	Gho manhsan, Samba		
8	Samba South	Raizada Brick Kiln	Kaink, Samba		
9	Samba South	New Pargal Brick Kiln	Katli, Samba		
10	Samba South	Jai Shanker Brick Kiln	Gurha Jattian, Samba		
11	Samba South	Hari Brick Kiln	Langth, Samba		
12	Samba South	Ajay Brick Kiln	Raya Morh Samba		
13	Samba South	New Om Brick Kiln	Chubian, Samba		
14	Samba South	Bral Brick Kiln	Raya Morh Samba		
15	Samba South	R N Brick Kiln	Dabuj Kaka , Samba		
16	Samba South	Ashoka Brick Kiln	Pattli Morh , Samba		

17	Samba South	Jai Nagni Brick Kiln	Gho Manhsan, Samba		
18	Samba South	S G Enterprises	Rakh Baroi, Samba		
19	Samba South	Sudesh Brick Kiln	Jhang Samba		
20	Samba South	Balwant Raj & Co. Brick Kiln	Chan Khana, Samba		
21	Samba South	Saraf Brick Kiln	Kaink Samba		
22	Samba South	Vijay brick Kiln	Sadoh Samba		
23	Samba South	New Jai Chichi Mata Brick Kiln	Dabuj Kaka , Samba		
24	Samba South	Mazdoor Kissan Brick Kiln	Pattli , Samba		
25	Samba South	Vaid Brick Kiln	Rakh Baroi ,Samba		
26	Samba South	Rameshwar Brick Kiln	Sagal, Samba		
27	Samba South	Sharuti Brick Kiln	Katli, Samba		
28	Samba South	Pargal Brick Kiln	Katli, Samba		
29	Samba South	Sambyal Brick Kiln	Sargal, Samba		
30	Samba South	R K Brick Kiln	Bandrali, Samba		
31	Samba South	Nandi Brick Kiln	Rakh Baroi, Samba		
32	Samba South	Jai Deva Brick Kiln	Madoon Samba		
33	Samba South	New Jai Deva Brick Kiln	Madwal, Samba		
34	Samba South	Shiv Kaillashpati Brick Kiln	Kamala, Samba		
35	Samba South	Ganga Brick Tile Industry	Harsath Ghagwal, Samba		
36	Samba South	Vinay Brick Kiln	Ramloo, Samba		

37	Samba South	Jai Chichi Mata Di Brick Kiln	Dabuj Kaka , Samba		
38	Samba South	OM Brick Kiln	Trilokpur, Samba		
39	Samba South	Classic Brick Industry	Rakh Baroi, Samba		
40	Samba South	Jai Ganesh Brick Kiln	Gho Brahmana, Samba		
41	Samba South	Sanjeev Brick Kiln	Trilokpur, Samba		
42	Samba South	Vishwatma Nandji Brick Kiln	Rara Samba		
43	Samba South	Choudhary Brick Kiln	Patli Morh, Samba		
44	Samba South	Gian Brick Kiln	Najwal , Samba		
45	Samba South	Shree Ram Brick kiln	Gho Manhsan, Samba		
46	Samba South	RCC Brick kiln	Rehian Kharwal, Samba		
47	Samba South	Neel kanth Brick Kiln	Arngal, Samba		
48	Samba North	Jai Saraswati Brick Kiln	Palli, Bari-Brahamana,Samba		



Winter office: November-April
Parivesh Bhawan, Gdalu,
Transport Nagar, Narnwal,
Jammu-180006
Ph./Fax.0191-2476925

Government of Jammu and Kashmir
J&K Pollution Control Committee



Summer office: May-October
Sheikh-ul-Alam campus,
Behad Govt. Silk factory,
Rajbigh, Srinagar (J&K)- 190008
Ph./Fax.0194-2311105

mail: membersecretary@jkspcb@gmail.com

District Magistrate,
District Samba.

Sub:- Directions under Section 31 (A) of Air (Prevention & Control of Pollution) Act, 1981, for regulation of Brick Kilns in District Samba.

Whereas Brick Kilns, being air polluting industry, have been classified as Orange Category Industry under the Uniform Consent Mechanism.

Whereas no Brick Kiln can be established or allowed to operate without previous consent of J&K Pollution Control Committee under section 21 of Air (Prevention & Control of Pollution) Act, 1981.

Whereas no Brick Kilns can be established or operated without obtaining a license under the Jammu and Kashmir Brick Kiln (Regulation) Act, 2010.

Whereas Deputy Commissioner of the concerned district is the Licensing Authority for grant of license to Brick Kilns under his / her respective territorial jurisdiction.

Whereas the Ministry of Environment, Forests and Climate Change, Government of India vide Notification GSR 143 (E) dated 22nd February 2022 read with Notification GSR 895 (E) dated 15th December 2023, has prescribed the environmental standards for operation of brick kilns under the Environment (Protection) Rules, 1986 (**Copy enclosed**).

Whereas the Hon'ble National Green Tribunal in OA No. 594/2022 titled "Syed Riyaz V/s UT of J&K and Others" in its order dated 04.01.2024 has, *inter alia*, issued the following directions:

"7. All the concerned District Magistrates and the Superintendents of Police in the UT of Jammu and Kashmir are directed to ensure that no brick kiln is set up and operated without obtaining CTE / CTO from JK PCC and without due compliance with environmental norms."

Now, therefore, in exercise of powers under Section 31 (A) of Air (Prevention and Control of Pollution) Act, 1981, the following directions are hereby issued:

District Magistrate Samba shall ensure that in district Samba -

- i. no Brick Kiln is allowed to operate without valid consent from the J&K Pollution Control Committee;
- ii. brick kilns operating without valid Licenses from the Licensing Authority and without valid consent from J&K Pollution Control Committee are closed immediately.

District Magistrate Samba is further directed to acknowledge the receipt of these directions within one week.

Encl:- List of Brick Kilns in District Samba

Sd/-
(Vasu Yadav) IFS
Chairman

No:- JKPCC/NGT/130/ 225-231.
Date:- 18-01-2024.

Copy to the:-

- 1) Financial Commissioner (Additional Chief Secretary) Department of Forests, Ecology and Environment, Civil Secretariat, Jammu / Srinagar.
- 2) Divisional Commissioner, Jammu.
- 3) Inspector General of Police, Jammu.
- 4) Senior Superintendent of Police, District Samba for information and similar necessary action.
- 5) Regional Director, Pollution Control Committee, Jammu for information and necessary action.
- 6) Divisional Officer, J&K Pollution Control Committee, Samba (North / South) for information and necessary action.


(K. Ramesh Kumar) IFS 18/01/24
Member Secretary

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (i) में तारीख 19 नवंबर, 1986 के का.आ. 844 (अ) द्वारा प्रकाशित किए गए थे और 04 अक्टूबर, 2021 की अधिसूचना सा.का.नि. 724 (अ) द्वारा अंतिम बार संशोधित किए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 22nd February, 2022

G.S.R. 143(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. Short Title and commencement: -

(1) These rules may be called the Environment (Protection) Amendment Rules, 2022.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, for entry at Sl. No. 74, the following entry shall be substituted, namely: -

74	Brick Kilns	Particulate matter in stack emission	250 mg/Nm ³
		Minimum stack height (Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	14 m (at least 7.5m from loading platform)
		- Kiln capacity equal or more than 30,000 bricks per day	16 m (at least 8.5m from loading platform)
		Minimum stack height (Other than Vertical Shaft Brick Kilns)	
		- Kiln capacity less than 30,000 bricks per day	24 m
		- Kiln capacity equal or more than 30,000 bricks per day	27 m

Notes :

- All new brick kilns shall be allowed only with zig-zag technology or vertical shaft or use of Piped Natural Gas as fuel in brick making and shall comply to these standards as stipulated in this notification.
- The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail.
- All brick kilns shall use only approved fuel such as Piped Natural Gas, coal, fire wood and/or agricultural residues. Use of pet coke, tyres, plastic, hazardous waste shall not be allowed in brick kilns.
- Brick kilns shall construct permanent facility (port hole and platform) as per the norms or design laid down by the Central Pollution Control Board for monitoring of emissions.
- Particulate Matter (PM) results shall be normalized at 4% CO₂ as below:

$$PM \text{ (normalized)} = (PM \text{ (measured)} \times 4\%) / (\% \text{ of } CO_2 \text{ measured in stack}), \text{ no normalization in case } CO_2 \text{ measured } \geq 4\%.$$
 Stack height (in metre) shall also be calculated by formula $H=14Q^{0.3}$ (where Q is SO₂ emission rate in kg/hr), and the maximum of two shall apply.

6. Brick kilns should be established at a minimum distance of 0.8 kilometre from habitation and fruit orchards. State Pollution Control Boards/Pollution Control Committees may make siting criteria stringent considering proximity to habitation, population density, water bodies, sensitive receptors, etc.
7. Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area.
8. Brick kilns shall follow process emission/fugitive dust emission control guidelines as prescribed by concerned State Pollution Control Boards/Pollution Control Committees.
9. The ash generated in the brick kilns shall be fully utilized in-house in brick making.
10. All necessary approvals from the concerned authorities including mining department of the concerned State or Union Territory shall be obtained for extracting the soil to be used for brick making in the brick kiln.
11. The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads.
12. Vehicles shall be covered during transportation of raw material/bricks*.

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGAWAR, Addl. Secy.

Note : The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and lastly amended *vide* number G.S.R. 724(E), dated the 04th October, 2021.

परंतु उस दशा में, जहां वायु क्वालिटी प्रबंधन आयोग/केंद्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति ने पृथक् रूप से अधिक कठोर सन्नियम/समय-सीमा जारी की है, ऐसे आदेश अभिभावी होंगे।”

[फा.सं. क्यू-15017/35/2007-सीपीडब्ल्यू]

नरेश पाल गंगवार, अपर सचिव

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उपखंड (i) में सं. का.जा. 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका अंतिम संशोधन अधिसूचना सं. सा.का.नि. 414(अ), तारीख 5 जून, 2023 द्वारा किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION

New Delhi, the 15th December, 2023

G.S.R. 895(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) act, 1986 (29 of 1986) the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely: -

1. Short title and commencement.— (1) These rules may be called the Environment (Protection) Sixth Amendment Rules, 2023.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in the SCHEDULE-I, in entry at Sl. No. 74, for note no. 2, the following entry shall be substituted, namely: -

"2. *The existing brick kilns which are not following zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use piped natural gas as fuel in brick making within a period of:*

(a) one year w.e.f. 23.02.2023 in case of kilns located within ten kilometers radius of non-attainment cities; except those located in million plus population cities, NCR districts, and critically & severally polluted areas as categorized by CPCB;

(b) one year w.e.f. 23.02.2024 in case of other kilns.

Provided that in case where Commission for Air Quality Management / Central Pollution Control Board / State Pollution Control Board / Pollution Control Committee has separately issued more stringent Norms/ timelines, such orders shall prevail."

[F. No. Q-15017/35/2007-CPW]

NARESH PAL GANGWAR, Addl. Secy.

Note: The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number S.O. 844 (E) dated the 19th November 1986 and last amended, vide notification number G.S.R. 414(E) dated the 05th June, 2023.

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
1	Jammu	Samba South	BCC Brick Kiln	Rehain Khanwal, Samba	Valid CTO	31-Mar-2028	Zig-zag
2	Jammu	Samba South	Shanker Brick Industry	Harsath Ghagwal, Samba	Valid CTO	31-Mar-2028	Zig-zag
3	Jammu	Samba South	Jai Laxmi Brick Kiln	Raya Morh, Samba	Without consent		Bull-trench
4	Jammu	Samba South	Kailash Parbhat Brick Kiln	Rakh Rara, Samba	Expired CTO	31-Mar-2023	Bull-trench
5	Jammu	Samba South	Varun Brick Kiln	Talgarh, Samba	Expired CTO	31-Mar-2023	Bull-trench
6	Jammu	Samba South	Shish Paul Brick Kiln	Nadala, Samba	Valid CTO	31-Mar-2028	Zig-zag
7	Jammu	Samba South	New Choudhary Brick Kiln	Gho manhsan, Samba	Valid CTO	31-Mar-2026	Zig-zag
8	Jammu	Samba South	Raizada Brick Kiln	Kaink, Samba	Expired CTO	31-Mar-2023	Bull-trench
9	Jammu	Samba South	New Pargal Brick Kiln	Katli, Samba	Valid CTO	28-Feb-2024	Bull-trench
10	Jammu	Samba South	Jai Shanker Brick Kiln	Gurha Jattian, Samba	Expired CTO	31-Mar-2023	Bull-trench
11	Jammu	Samba South	Hari Brick Kiln	Langth, Samba	Valid CTO	28-Feb-2024	Bull-trench
12	Jammu	Samba South	Ajay Brick Kiln	Raya Morh Samba	Expired CTO	31-Mar-2023	Zig-zag
13	Jammu	Samba South	New Om Brick Kiln	Chubian, Samba	Expired CTO	31-Mar-2023	Zig-zag
14	Jammu	Samba South	Bral Brick Kiln	Raya Morh Samba	Without consent		Bull-trench
15	Jammu	Samba South	R N Brick Kiln	Dabuj Kaka , Samba	Valid CTO	31-Mar-2026	Zig-zag
16	Jammu	Samba South	Ashoka Brick Kiln	Pattli Morh , Samba	Without consent		Bull-trench
17	Jammu	Samba South	Jai Nagni Brick Kiln	Gho Manhsan, Samba	Expired CTO	31-Mar-2023	Bull-trench
18	Jammu	Samba South	S G Enterprises	Rakh Baroi, Samba	Expired CTO	31-May-2014	Bull-trench
19	Jammu	Samba South	Sudesh Brick Kiln	Jhang Samba	Expired CTO	31-Mar-2023	Zig-zag
20	Jammu	Samba South	Balwant Raj & Co. Brick Kiln	Chan Khana, Samba	Expired CTO	31-Mar-2023	Zig-zag
21	Jammu	Samba South	Saraf Brick Kiln	Kaink Samba	Valid CTO	31-Mar-2028	Zig-zag
22	Jammu	Samba South	Vijay brick Kiln	Sadoh Samba	Expired CTO	31-Mar-2023	Zig-zag
23	Jammu	Samba South	New Jai Chichi Mata Brick Kiln	Dabuj Kaka , Samba	Expired CTO	31-Mar-2023	Bull-trench
24	Jammu	Samba South	Mazdoor Kissan Brick Kiln	Pattli , Samba	Expired CTO	31-Mar-2023	Bull-trench
25	Jammu	Samba South	Vaid Brick Kiln	Rakh Baroi ,Samba	Expired CTO	31-Mar-2023	Bull-trench
26	Jammu	Samba South	Rameshwar Brick Kiln	Sagal, Samba	Expired CTO	31-Mar-2023	Bull-trench
27	Jammu	Samba South	Sharuti Brick Kiln	Katli, Samba	Valid CTO	31-Mar-2028	Zig-zag
28	Jammu	Samba South	Pargal Brick Kiln	Katli, Samba	Valid CTO	31-Mar-2028	Zig-zag
29	Jammu	Samba South	Sambyal Brick Kiln	Sargal, Samba	Valid CTO	28-Feb-2024	Bull-trench
30	Jammu	Samba South	R K Brick Kiln	Bandrali, Samba	Expired CTO	31-Mar-2023	Zig-zag
31	Jammu	Samba South	Nandi Brick Kiln	Rakh Baroi, Samba	Expired CTO	30-Jun-2023	Bull-trench
32	Jammu	Samba South	Jai Deva Brick Kiln	Madoon Samba	Valid CTO	31-Mar-2028	Zig-zag
33	Jammu	Samba South	New Jai Deva Brick Kiln	Madwal, Samba	Expired CTO	31-Mar-2023	Bull-trench

#	Region	District	Name of Brick Kiln	Address	Consent Status	Validity or Expiry date	Technology
34	Jammu	Samba South	Shiv Kaillashpati Brick Kiln	Kamala, Samba	Valid CTO	28-Feb-2024	Bull-trench
35	Jammu	Samba South	Ganga Brick Tile Industry	Harsath Ghagwal, Samba	Valid CTO	31-Mar-2026	Zig-zag
36	Jammu	Samba South	Vinay Brick Kiln	Ramloo, Samba	Expired CTO	31-Mar-2023	Zig-zag
37	Jammu	Samba South	Jai Chichi Mata Di Brick Kiln	Dabuj Kaka , Samba	Expired CTO	31-Mar-2023	Bull-trench
38	Jammu	Samba South	OM Brick Kiln	Trilokpur, Samba	Expired CTO	31-Mar-2023	Bull-trench
39	Jammu	Samba South	Classic Brick Industry	Rakh Baroi, Samba	Expired CTO	31-Mar-2023	Bull-trench
40	Jammu	Samba South	Jai Ganesh Brick Kiln	Gho Brahmana, Samba	Valid CTO	31-Mar-2028	Zig-zag
41	Jammu	Samba South	Sanjeev Brick Kiln	Trilokpur, Samba	Valid CTO	28-Feb-2024	Bull-trench
42	Jammu	Samba South	Vishwatma Nandji Brick Kiln	Rara Samba	Valid CTO	28-Feb-2024	Zig-zag
43	Jammu	Samba South	Choudhary Brick Kiln	Patli Morh, Samba	Expired CTO	31-Mar-2023	Bull-trench
44	Jammu	Samba South	Gian Brick Kiln	Najwal , Samba	Valid CTO	31-Mar-2026	Zig-zag
45	Jammu	Samba South	Shree Ram Brick kiln	Gho Manhsan, Samba	Valid CTO	31-Mar-2026	Zig-zag
46	Jammu	Samba South	RCC Brick kiln	Rehian Khanwal, Samba	Without consent		Bull-trench
47	Jammu	Samba South	Neel kanth Brick Kiln	Arngal, Samba	Valid CTO	31-Dec-2024	Zig-zag
48	Jammu	Samba North	Jai Saraswati Brick Kiln	Palli, Bari-Brahamana,Samba	Expired CTO	31-Mar-2023	Zig-zag

1553

Non-Annexure - 9

Website: <http://jammu.gov.in>
E-mail: dcgofficejammu@gmail.com



Ph: +91 191 2544366
Fax: +91 191 2546223
24x7 Helpline: 1077

GOVERNMENT OF JAMMU AND KASHMIR
OFFICE OF THE DISTRICT MAGISTRATE, JAMMU
Wazirat Road Jammu-180001 (J&K)-India

Member Secretary
Pollution Control Committee
J&K

No: ADC/ADM/PS/2024-25/123

Dated: 14-05-2024

Subject: Status of Implementation of the Hon'ble NGT in OA no. 594/2022 titled
Syed Riyaz vs. UT of Jammu and Kashmir & Ors.

Reference: Your office letter No. JKPOC/NGT/130/466-70 dated 10.05.20234.

Sir,

With reference to the subject cited above. In this connection, I am directed to submit that the notices to the proprietors of the defaulting Brick Kilns have been served by the Tehsildars concerned to stop the unauthorized operation till the permission from the competent authority is granted in their favour.

Hence, the compliance is submitted for your kind perusal please.

Yours faithfully

Dr. Rajesh Kumar, JKAS
Assistant Commissioner Revenue
Jammu

1554

Annexure - 10



**GOVERNMENT OF JAMMU AND KASHMIR
OFFICE OF THE DEPUTY COMMISSIONER**

Nandini Hills, Samba

Phone No (0): 01923-241143
District COVID Control Room No. 01923-246915 / 01923-241094
District Telemedicine No. 40065-00538

samba@nic.in
dc.office@samba@gmail.com
<https://samba.gov.in/>

Member Secretary
Pollution Control Committee,
Jammu

No: DCS/SM/24-25/117-18

Dated: 17/05/2024

Subject: Status of Implementation of the Hon'ble NGT in OA No. 594/2022 titled Syed Riyaz Vs. UT of Jammu and Kashmir & Ors.

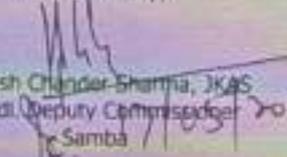
Sir,

Kindly refer your office letter No. JKPC/NGT/130/461-465 dated 10/05/2024 regarding the subject cited above.

In this context, it is submitted that vide this office letter No. DCS/SM/24-25/109-116 dated 16/05/2024 issued directions to all Tehsildars of the District Samba to ensure compliance of the below noted directions.

1. No Brick Kiln is allowed to operate without valid consent from Pollution Control Committee.
2. Brick Kilns operating without valid licenses from the Licensing authority, without valid consent from J&K Pollution Control Committee are closed immediately

Yours faithfully,


Suresh Chander Sharma, JKAS
Addl. Deputy Commissioner
Samba

Copy to the:-

1. PA to DC Samba for information of the Deputy Commissioner.

Office of the Divisional Officer PCC Jammu North

To,

Regional Director,
J&K Pollution Control Committee,
Jammu.

No:- PCC/DOJN/2024/ 32

Dated:- 17/5/2024.

Subject:- Filing of complaints in the Hon'ble Court of Judicial Magistrate. the illegal Brick Kilns operating in Jammu North and South Jammu.

Madam,

In reference to the above cited subject message received from the Standing Counsel today at 3 pm that complaints of the following Brick Kilns has been filed in the Hon'ble Court today, the units are:-

- 1) M/s Abhi Brick Kilns
- 2) M/s Jai Jagdambay Brick Kiln
- 3) M/s Shiv Shakti Brick Kiln
- 4) M/s Jai Raja Mandalik
- 5) M/s Kailash Pati Brick Kiln.

The complaint of other Brick kilns will be filed in very near future.

Submitted for further directions please..

Yours faithfully,



Divisional Officer Jammu North.

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J&K Pollution Control Committee
Divisional Office Samba South

Email: dopchsambasouth@gmail.com

The Standing Counsel PCC,
District Samba (Advocate Sh. Sonul Vaid ji).

No: PCC/DO/Samba-S/2024/50-51

Dated: 09/05/2024

Subject:- Complaints under Section 37 of Air (Prevention & Control of Pollution) Act, 1951 read with Section 41 of Water (Prevention & Control of Pollution) Act, 1974 for violations of the directions issued under Section 31 (A) and 33 (A) as well as Section 21 and Section 25/26 of the Supra Acts, respectively, committed by the accused Proprietor of the Brick Kilns.

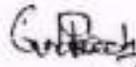
Sir,

Please find enclosed herewith the papers to file complaints against. (1) M/s Nandi Brick Kiln, Rakh Badoi, Samba. (2) Mazdoor Kisaan Brick Kiln, Patli morh, Samba. (3) Om Brick Kiln, Trilokpur, Bandrali, Samba. (4) Vaid Brick Kiln, Rakh Baroi, Samba. (5) New Jai Chichi Mata Brick Kiln, Dabuj, Kaka, Samba.

You are requested to file the case at the earliest, please, as it is NGT matter.

Enclosures: 05 sets
(37 + 40 + 39 + 39 + 39
= 194) One nine four pages.

Yours faithfully,


09/05/2024
Divisional Officer,
PCC, Samba (South).

Copy to the :-

Worthy Regional Director for favour of information, please.

1557



J&K Pollution Control Committee
Divisional Office Samba South

Email: dopchsambasouth@gmail.com

The Standing Counsel PCC,
District Samba. (Advocate Sh. Sonal Vaid Ji)

No: PCC/DO/Samba-S/2024/ 50-51 -A

Dated: 11 /05/2024

Subject:- Complaints under Section 37 of Air (Prevention & Control of Pollution) Act, 1981 read with Section 41 of Water (Prevention & Control of Pollution) Act, 1974 for violations of the directions issued under Section 31 (A) and 33 (A) as well as Section 21 and Section 25/ 26 of the Supra Acts, respectively, committed by the accused Proprietor of the Brick Kilns.

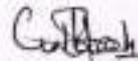
Sir,

In continuation to this office letter no. PCC/DO/Samba-S/2024/50-51 dated 09-05-2024 please find enclosed herewith the papers to file complaints against. (1) Sanjeev Brick Kiln, Trilokpur, Samba.

You are requested to file the case at the earliest, please, as it is NGT matter.

End:-47 Leaves

Yours faithfully,


Divisional Officer,
PCC, Samba (South).
11/5/2024.

Copy to the :-

Worthy Regional Director for favour of information, please.

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 - 2472881, 2476925

1558



Annexure - 13

Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

**The Financial Commissioner (Additional Chief Secretary),
Department of Forests, Ecology and Environment,
Civil Secretariat,
Jammu/Srinagar.**

No.:- JKPCC/NGT/130/3192

Dated:- 06-05-2024.

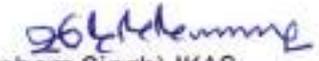
Sub:- O.A No. 594/2022 titled Syed Riyaz Vs UT of Jammu and Kashmir & Ors.

Sir,

Kindly refer to the subject cited above, wherein, the Hon'ble National Green Tribunal vide its Order dated 08-04-2024 in O.A NO. **594/2022** titled **Syed Riyaz Vs UT of J&K & Others** have sought response from the Principal Secretary, Department of Forest, Ecology and Environment, J&K and the case is listed for hearing before the Hon'ble NGT on 21-05-2024.

In this connection, I am directed to enclose herewith a brief note on the status of functioning of J&K Pollution Control Committee.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 6.5.24

marked
B

Brief Report on functioning of J&K Pollution Control Committee

1. The Jammu and Kashmir Pollution Control Board (now Jammu and Kashmir Pollution Control Committee-JKPCC) was created in the year 1987 vide Govt. Order No. 34 of 1987 dated 30-08-1987 in pursuance of sub-section (1) of section 4 of the Water (Prevention & Control) of Pollution Act 1974. J&K PCC is a Statutory Body entrusted with enforcement of environmental laws within the territorial jurisdiction of UT of J&K. The Central Pollution Control Board, in exercise of powers conferred by Section 4, clause (4) of the Water (Prevention and Control of Pollution) Act, 1974, and section 6 of the Air (Prevention and Control of Pollution) Act, 1981 has delegated all its powers vested under the said acts in respect of the UT of J&K to the Jammu and Kashmir Pollution Control Committee, in terms of notification dated 25 March 2021.
2. Senior most IFS Officer of the Rank of PCCF is posted as Chairman, J&K SPCB / J&K PCC with rich experience in the field of Environmental Conservation, Administration & Enforcement of Laws. Similarly, officers with considerable experience in handling Administrative and legal matters at field level are posted as Member Secretary.
3. **Constitution of Board:** Board / Committee includes representatives from different fields as under:
 - a) Forest, Ecology & Environment.

- b) Industries & Commerce Department.
- c) Housing & Urban Development.
- d) Transport Department.
- e) Health & Medical Education Department.
- f) Local Authorities.
- g) Ministry of Environment, Forest and Climate Change, Jammu, or his/her Nominee.
- h) Wildlife.
- i) Academics.
- j) Central Pollution Control Board or his / her Nominee.

Constitution Appended as Annexure - 'A'

4. There are 22 Divisional Offices, in UT of J&K one in each district, except Jammu & Samba where there are two Divisional Offices each. These Divisional Offices are under administrative control of respective Regional Director, Jammu & Regional Director, Kashmir.
5. **Laboratories:** Both Jammu & Kashmir regions have a parallel set up of Air, Water and Microbiology laboratories along with staff.

In addition to the above, J&K PCC has entered into MoU with Central University of Jammu for establishment of the Himalayan Aerosol Research Instrumentation

Facility (**HARI**). Aerosol sampling, gravimetric analysis and chemical analysis for elements and carbonaceous fraction can be carried out in HARI facility.

6. Availability of manpower and steps taken to strengthen J&K PCC:

- a) The J&K SPCB was created in 1987 with meager staff strength of 38 posts with subsequent addition of 407 posts in 1996, thereby, increasing total sanctioned strengthened to 445, as on date J&K SPCB (now on J&KPCC) is operating with 239 posts and 206 posts are lying vacant on existing strength. **(Copy of the vacancy position is enclosed as Annexure 'B')**
- b) 131 vacant posts under direct recruitment quota stands referred to J&K Government for recruitment through J&K Service Selection Board. So far 41 appointments have been made on the recommendation of J&K Service Selection Board. The details is as follows:-

#	Name of the post	Selection / appointments made
1)	Junior Environmental Engineer	05
2)	Junior Scale Stenographer	01
3)	Junior Assistant	10
4)	Orderly	06
5)	Laboratory Attendant	05
6)	Field Inspector	14
	Total	41

- c) The process for recruitment of other posts that have been referred to J&K Service Selection Board has also been initiated.

- d) The proposal of J&K PCC for restructuring of its cadre is also under consideration with the Government.

7) **Funds:-** J&K Pollution Control Committee was provided an amount of Rs. 1.50 Crores under CAPEX Budget for the year 2023-24 and Rs. 1.50 Crores has been approved for the Financial Year 2024-25 as well. In addition, the government allocated Rs. 26.94 Crores to J&K Pollution Control committee under non-plan and a provision of Rs. 28.03 Crores has been kept for the year 2024-25. J&K Pollution Committee also utilizes the consent budget available with it, and it utilized an amount of Rs. 3.48 Crores for meeting its operational expenses in 2023-24.

- | | |
|---|--------------|
| 6. प्रशासनिक सचिव, स्वास्थ्य एवं चिकित्सा शिक्षा विभाग,
संघ राज्य क्षेत्र जम्मू और कश्मीर | - सदस्य |
| 7. आयुक्त, नगर निगम, जम्मू | - सदस्य |
| 8. चिकित्सा अधीक्षक, राजकीय चिकित्सा महाविद्यालय, जम्मू | - सदस्य |
| 9. क्षेत्रीय अधिकारी, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, जम्मू या उनके नामिती | - सदस्य |
| 10. डॉ. पंकज चंदन, निदेशक, प्रकृति, वन्यजीव और जलवायु परिवर्तन,
राष्ट्रीय विकास प्रतिष्ठान (एनडीएफ), जम्मू | - सदस्य |
| 11. प्रोफेसर अनिल के. रैना, पर्यावरणीय विज्ञान विभाग, जम्मू विश्वविद्यालय | - सदस्य |
| 12. सदस्य सचिव, केंद्रीय प्रदूषण नियंत्रण बोर्ड या उनके नामिती | - सदस्य |
| 13. प्रबंध निदेशक, लघु उद्योग निगम, जम्मू और कश्मीर | - सदस्य |
| 14. सदस्य सचिव, जम्मू और कश्मीर प्रदूषण नियंत्रण समिति | - सदस्य सचिव |

और,

- (i) इस समिति को जम्मू और कश्मीर प्रदूषण नियंत्रण समिति कहा जाएगा।
(ii) यह अधिसूचना तत्काल प्रभाव से लागू होगी।

शिव दास मीना, अध्यक्ष, के.प्र.नि.बो.

[विज्ञापन III/4/असा./560/20-2021]

**CENTRAL POLLUTION CONTROL BOARD
NOTIFICATION**

New Delhi, the 25th March, 2021

F.No. C-603/J&K PCC/Legal-2021.—In exercise of the power conferred by Section 4, clause (4) of the Water (Prevention and Control of Pollution) Act, 1974 (Act No. 6 of 1974) and Section 6 of the Air (Prevention and Control of Pollution) Act, 1981 (Act No. 14 of 1981), the Central Pollution Control Board (CPCB) delegates all its powers vested under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981, in respect of the Union Territory of Jammu & Kashmir to the under mentioned committee specified by the Central Government:

- | | |
|--|------------|
| 1. Chairman, Jammu & Kashmir Pollution Control Committee | - Chairman |
| 2. Additional Secretary, Forest, Ecology & Environment Department, Union Territory
of Jammu & Kashmir | - Member |
| 3. Administrative Secretary, Industries & Commerce Department, Union Territory of
Jammu & Kashmir | - Member |
| 4. Administrative Secretary, Housing & Urban Development Department, Union
Territory of Jammu & Kashmir | - Member |
| 5. Administrative Secretary, Transport Department, Union Territory of Jammu &
Kashmir | - Member |
| 6. Administrative Secretary, Health & Medical Education Department, Union
Territory of Jammu & Kashmir | - Member |

7. Commissioner, Municipal Corporation, Jammu - Member
8. Medical Superintendent, Government Medical College, Jammu - Member
9. Regional Officer, Ministry of Environment, Forest and Climate Change, Jammu, or his/her Nominee - Member
10. Dr. Pankaj Chandan, Director, Nature, Wildlife & Climate Change, National Development Foundation (NDF), Jammu - Member
11. Professor Anil K. Raina, Department of Environmental Science, University of Jammu - Member
12. Member Secretary, Central Pollution Control Board or his/her Nominee - Member
13. Managing Director, Small Industrial Corporation, Jammu & Kashmir - Member
14. Member Secretary, Jammu & Kashmir Pollution Control Committee - Member Secretary

And,

- (i) This Committee may be called as Jammu & Kashmir Pollution Control Committee.
- (ii) The Notification shall come into force with immediate effect.

SHIV DAS MEENA, Chairman, CPCB

[Advt-III/4/Exty/560/20-2021]

Staff Strength of J&K Pollution Control Committee

S.No	Designation	Pay level	Level	No. of posts	In position	Vacant
1.	Chairman	Level 17	225000	01	1	-
2.	Member Secretary	Level 14	(205400-224400)	01	1	-
3.	Regional Director	Level 12	(78800-209200)	02	2	-
4.	Financial Advisor	Level 12	(78800-209200)	01	1	-
5.	Legal Advisor	Level 11	(67700-208700)	01	-	1
6.	Environmental Engineer	Level 11	(67700-208700)	01	1	-
7.	Scientist "C"	Level 11	(67700-208700)	02	-	2
8.	Principal Scientific Officer	Level 11	(67700-208700)	01	1	-
9.	Scientist "B"	Level 8 A	(50700-160600)	06	3	3
10.	Sr. Scientific Officer	Level 8 A	(50700-160600)	01	1	-
11.	Scientific Officer	Level 8 A	(50700-160600)	01	-	1
12.	Asstt.Env.Engineer.	Level 8 A	(50700-160600)	11	8	3
13.	Administrative Officer	Level 8	(47600-151100)	01	1	-
14.	Assistant Director(P&S)	Level 8	(47600-151100)	01	1	-
15.	Assistant Director (M & M)	Level 8	(47600-151100)	01	-	1
16.	Vigilance Officer(AEE)	Level 8	(47600-151100)	01	-	1
17.	Accounts Officer	Level 8	(47600-151100)	01	1	-
18.	Asstt. Accounts Officer	Level 7	(44900-142400)	02	2	-
19.	Section Officer	Level 7	(44900-142400)	04	-	4
20.	Statistical Officer.	Level 7	(44900-142400)	02	2	-
21.	Information Officer	Level 7	(44900-142400)	02	-	2
22.	Sr.Scale Stenographer	Level 7	(44900-142400)	01	1	-
23.	Senior Lecturer	Level 6 F	(40800-129200)	01	-	1
24.	Liaison Officer	Level 6 F	(40800-129200)	01	-	1
25.	Scientist "A"	Level 6 E	(35900-113500)	18	14	4
26.	Estate Officer	Level 6 E	(35900-113500)	01	-	1
27.	Computer Analyst.	Level 6 E	(35900-113500)	02	2	-

28	Law Officer	Level 6 E	(35600-112600)	01	-	1
29	Jr. Env. Engineer	Level 6 D	(35800-113200)	26		
30	Jr. Engineer.	Level 6 D	(35800-113200)	02	19	9
31	Head Assistant	Level 6 B	(35600-112800)	06	3	3
32	Accountant	Level 6 B	(35600-112800)	04	2	2
33	Statistical Assistant	Level 6 B	(35600-112800)	08	4	4
34	Junior Scale Stenographer	Level 6 B	(35600-112800)	03	3	-
35	Draftsman	Level 6 A	(35500-112600)	13	11	2
36	Research Asstt.	Level 6	(35400-112400)	17	7	10
37	Field Inspector.	Level 6	(35400-112400)	32	19	16
38	Field Inspector.	Level 6	(35400-112400)	03		
39	Computer Assistant	Level 6	(35400-112400)	05	5	-
40	Asstt.Law Officer.	Level 6	(35400-112400)	02	1	1
41	Jr.Scientific Asstt.	Level 6	(35400-112400)	11	-	11
42	Laboratory Assistant	Level 6	(35400-112400)	21	2	19
43	Asstt. Information Officer	Level 6	(35400-112400)	02	1	1
44	Senior Assistant	Level 5	(29200-92300)	24	15	9
45	Jr.Sts. Asstt.	Level 5	(29200-92300)	04	4	-
46	Accounts Asstt.	Level 5	(29200-92300)	06	2	4
47	Junior Assistant.	Level 4	(25500-81100)	48	38	10
48	Field Assistant	Level 4	(25500-81100)	30	8	22
49	Data Operator	Level 2	(19900-63200)	04	1	3
50	Driver	Level 2	(19900-63200)	25	6	19
51	Orderly	Level SL 1	(14800-47100)	48	34	14
52	Lab. Attendant	Level SL 1	(14800-47100)	32	11	21
Total				445	239	206